

# List of Latest updates on SCC OnLine® Web Edition.

June 19

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court, High Courts, Tribunals and Statutes

# Download SCC Online App









# **Table of Contents**

# **Supreme Court**

## **High Courts**

- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Delhi High Court
- Gauhati High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Manipur High Court
- Madhya Pradesh High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Telangana High Court
- Tripura High Court
- Uttaranchal High Court

### **Tribunals**

- Customs Excise and Service Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- National Company Law Tribunal

### **Supreme Court** [11]

Alok Ranjan v. Enforcement Directorate, (Abhay S. Oka and Ujjal Bhuyan, JJ.), 2025 SCC OnLine SC 1352

BLA Projects (P) Ltd. v. Damodar Valley Corpn. Ltd., (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), 2023 SCC OnLine SC 2419

Fuleshwar Gope v. Union of India, (Sanjay Karol and K.V. Viswanathan, JJ.), 2025 SCC OnLine SC 1353

Kashmiri Lal Sharma v. H.P. SEB Ltd., (Manoj Misra and K.V. Viswanathan, JJ.), 2025 SCC OnLine SC 1355

Navinbhai Jayantibhai Patel v. Union of India, (Abhay S. Oka and Ujjal Bhuyan, JJ.), 2025 SCC OnLine SC 1354

Prasanta Kumar Pal v. State of W.B., (Rajesh Bindal and N. Kotiswar Singh, JJ.), 2025 SCC OnLine SC 1356

Sharad Manikrao Burghate v. Executive Engineer, (M.M. Sundresh and Aravind Kumar, JJ.), 2024 SCC OnLine SC 5510

Sharan Bihari Agrawal v. CBI, (Hrishikesh Roy and Pankaj Mithal, JJ.), 2023 SCC OnLine SC 2418 State of U.P. v. Bhavna Tiwari, (J.B. Pardiwala and R. Mahadevan, JJ.), 2025 SCC OnLine SC 1357 Tarsem Kumar v. State (UT of J&K), (B.R. Gavai, Vikram Nath and Sanjay Karol, JJ.), 2023 SCC OnLine SC 2417

X9 v. *Union of India*, (Sudhanshu Dhulia and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5511

### **Andhra Pradesh High Court** [29]

- A. Neelakanteswara Reddy v. Engineer in Cheif Panchayaraj Prejects, (R. Raghunandan Rao and K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 2149
- A. Neelakanteswara Reddy v. Engineer in Cheif Panchayaraj Prejects, (R. Raghunandan Rao and K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 2150

Aasif v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2165

Adi Raju Naidu v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 2170

Angadi Sai Chandu v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2157

Balaram Sahu v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2164

Borra Syam Praveen v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 2167

```
C. Thirumalai v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2162
Chikkala Nagendrababu v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2158
G. Brahmananda Reddy v. B. Govardhana Reddy, (B.S. Bhanumathi, J.), 2025 SCC OnLine AP
   2151
Jaldu Jaya Lakshmi v. State of A.P., (Kiranmayee Mandava, J.), 2025 SCC OnLine AP 2175
K. Lavanya v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 2169
K. Ramesh Kumar v. K. Pullaiah, (B.S. Bhanumathi, J.), 2025 SCC OnLine AP 2148
Kode Surya Ganesh v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2166
Kollamsetty Naga Haritha v. State of A.P., (Kiranmayee Mandaya and T.C.D. Sekhar, JJ.), 2025
   SCC OnLine AP 2174
Kondaveeti Anusha v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 2171
Kuncham Avinash Benjamin v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2159
Makineni Gopala Krishna v. State of A.P., (Kiranmayee Mandava, J.), 2025 SCC OnLine AP 2160
Nadimpalli Ravi Varma v. State of A.P., (Kiranmayee Mandava, J.), 2025 SCC OnLine AP 2176
P. Sailaja v. State, (Kiranmayee Mandava, J.), 2025 SCC OnLine AP 2161
P. Sanjay Anand v. Mana Automobiles, (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP
   2154
P. Sanjay Anand v. Mana Automobiles, (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP
   2155
```

P. Vijay Kumar v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 2168

Pallem Laxmi Vara Prasad v. Dr. Aparajita Singh Sin Sin War, (Subba Reddy Satti, J.), 2025 SCC OnLine AP 2153

Polu Venkatasubbaiah v. G. Sivaprasad Reddy, (Harinath N., J.), 2025 SCC OnLine AP 2172

Sk. Baji Nadheem Sulthan v. State, (Harinath N., J.), 2025 SCC OnLine AP 2173

Sobha Ramesh v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 2156

Vaka Rajasekhar Reddy v. State of A.P., (Maheswara Rao Kuncheam, J.), 2025 SCC OnLine AP 2163

Yelwar Mallikarjuna v. Valangthod Shekhar Rao, (B.S. Bhanumathi, J.), 2025 SCC OnLine AP 2152

### **Bombay High Court** [9]

Anand Sheshman Patel v. North Maharashtra University, (Mangesh S. Patil and Shailesh P. Brahme, JJ.), 2024 SCC OnLine Bom 4208

Ankur Narayan Panwar v. State of Maharashtra, (Vibha Kankanwadi and Sanjay A. Deshmukh, JJ.), 2025 SCC OnLine Bom 2324

Bharat Shikshan Mandal v. Chandrakant Ratan Rokade, (A.S. Gadkari, J.), 2022 SCC OnLine Bom 12033

K.H. Kamaladini v. State, (M.S. Karnik, J.), 2023 SCC OnLine Bom 3243

Krantijyoti Savitribai Phule Nidhi Ltd. v. Union of India, (M.S. Jawalkar and M.W. Chandwani, JJ.), 2025 SCC OnLine Bom 2326

Ramnath Savlo Usgaonkar v. Flavia De Souza, (Valmiki Menezes, J.), 2025 SCC OnLine Bom 2327 Ranjana Sharma v. HDFC Bank Ltd., (Prakash D. Naik, J.), 2024 SCC OnLine Bom 4207

Shailesh Gandhi v. Maharashtra State Information Commission, (Alok Aradhe, C.J. and Sandeep V. Marne, J.), 2025 SCC OnLine Bom 2325

Tiktok Ltd. v. Registrar of Trade Marks Mumbai, (Manish Pitale, J.), 2025 SCC OnLine Bom 2323

### Calcutta High Court [1]

Kamalika Majumdar Nee Das v. Subhapriya Majumdar, (Sabyasachi Bhattacharyya and Uday Kumar, JJ.), 2025 SCC OnLine Cal 4835

### **Delhi High Court** [64]

Anil Kumar v. State (NCT of Delhi), (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 4486

Ankur Mahajan (Dr.) v. All India Institute of Medical Sciences, (Vikas Mahajan, J.), 2025 SCC OnLine Del 4489

Ashish Kaintura v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4452

Asif v. State (NCT of Delhi), (Sanjeev Narula, J.), 2025 SCC OnLine Del 4499

Atif Ur Rehman v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4500

B. Ganesh v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4457

Barun Bhanot v. Annie Impexpo Marketing (P) Ltd., (Amit Mahajan, J.), 2025 SCC OnLine Del 4451

CIT v. Goodrich Corpn., (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4467

CIT v. Liberty Retail Revolutions Ltd., (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4466

Creative Channel Advertising & Marketing (P) Ltd. v. Prasar Bharati, (Jasmeet Singh, J.), 2025 SCC OnLine Del 4472

Devat & Ram Co. (P) Ltd. v. CIT, (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4477 Dharam Dass Chorsia v. Union of India, (Navin Chawla and Tejas Karia, JJ.), 2025 SCC OnLine Del 4498

Dinesh Chand v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4455

DMRC Ltd. v. Commr., (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4475

GE Steam Power Systems v. CIT, (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4484

GMR Pochanpalli Expessways Ltd. v. National Highways Authority of India, (Tejas Karia, J.), 2025 SCC OnLine Del 4471

GMR Power & Urban Infra Ltd. v. Gajlaxmi Urban Infratech (P) Ltd., (**Tejas Karia**, J.), 2025 SCC OnLine Del 4470

Harjit Singh A.S. Chan Singh v. Commr. of Customs, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4492

India Sothebys International Realty v. Gogia Capital Services Ltd., (Sachin Datta, J.), 2025 SCC OnLine Del 4474

Jagbir Singh v. State (NCT of Delhi), (Dr Swarana Kanta Sharma, J.), 2025 SCC OnLine Del 4460 Kairosoft AI Solutions Ltd. v. SEBI, (Vikas Mahajan, J.), 2025 SCC OnLine Del 4488

```
Kamal Kumar Newar v. Nand Kumar Newar, (Navin Chawla and Renu Bhatnagar, JJ.), 2025 SCC OnLine Del 4464
```

Kapil v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4454

Kiran Sales Corpn. v. Greenline Laminates (P) Ltd., (Tara Vitasta Ganju, J.), 2025 SCC OnLine Del 4447

Krishna Reddy Kundam v. Commr. of Customs, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4491

Lovee Narula v. Enforcement Directorate, (Tejas Karia, J.), 2025 SCC OnLine Del 4442

Maan Builders (P) Ltd. v. Northern Railway, (Jyoti Singh, J.), 2025 SCC OnLine Del 4441

Manoj Saw v. Ramneek Sabarwal, (Amit Mahajan, J.), 2025 SCC OnLine Del 4469

Mohd. Shamim v. MCD, (Tara Vitasta Ganju, J.), 2025 SCC OnLine Del 4445

Naveen Kumar Gautam v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4502

Navneet Hooda v. Commr. of Customs, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4494

Newgen IT Technologies Ltd. v. Newgen Software Technologies Ltd., (Navin Chawla and Harish Vaidyanathan Shankar, JJ.), 2025 SCC OnLine Del 4462

Nitin Khosla v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4458

Nitin Saxena v. Chetna Gupta, (Swarana Kanta Sharma, J.), 2025 SCC OnLine Del 4453

Nodira Gazieva v. Commr. of Customs, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4493

Pawan Kumar v. Harnarain Dass Charitable Trust, (Tushar Rao Gedela, J.), 2025 SCC OnLine Del 4473

Rahul Kumar v. Union of India, (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 4480

Raju Bose v. Rinki Bose, (Dr Swarana Kanta Sharma, J.), 2025 SCC OnLine Del 4459

Ramesh Kumar Wadhera v. Directorate General of GST Intelligence, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4490

RSPL Health (P) Ltd. v. Sun Pharma Laboratories Ltd., (Navin Chawla and Shalinder Kaur, JJ.), 2025 SCC OnLine Del 4461

Sahil Arora v. State (NCT of Delhi), (Sachin Datta, J.), 2025 SCC OnLine Del 4485

Sanjay v. State, (Sanjeev Narula, J.), 2025 SCC OnLine Del 4448

Sanyam Kumar v. Union of India, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4496

SAR Aviation Services (P) Ltd. v. Sanjay Kapoor, (Tara Vitasta Ganju, J.), 2025 SCC OnLine Del 4446

Satender Singh Chauhan v. Industrial Personnel & Security Services (P) Ltd., (Tara Vitasta Ganju, J.), 2025 SCC OnLine Del 4483

Shailender Singh v. State (NCT of Delhi), (Tejas Karia, J.), 2025 SCC OnLine Del 4443

Shri Om Sai Infrapromoters (P) Ltd. v. CIT, (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4465

Springer Healthcare Ltd. v. CIT, (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4481 Springer Healthcare Ltd. v. CIT, (Vibhu Bakhru and Tejas Karia, JJ.), 2025 SCC OnLine Del 4482

```
State (NCT of Delhi) v. Bal Mukund, (Amit Mahajan, J.), 2025 SCC OnLine Del 4449
State (NCT of Delhi) v. Mohar Singh, (Amit Mahajan, J.), 2025 SCC OnLine Del 4450
State of M.P. v. K.M. Shukla, (Navin Chawla and Renu Bhatnagar, JJ.), 2025 SCC OnLine Del 4476
Strategic Infra Services (P) Ltd. v. Energy Efficiency Services Ltd., (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 4463
Swrit Bandary v. State (NCT of Delhi) (Shalindar Kayr, J.) 2025 SCC OnLine Del 4456
```

Sumit Pandey v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 4456

Sunny Manoharlal Sharma v. Commr. of Customs, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4479

Swami Harisharnanand Charitable Trust v. Sumit Gupta, (**Tara Vitasta Ganju**, J.), 2025 SCC OnLine Del 4444

Tata Capital Ltd. v. Berrys Auto Ancillaries (P) Ltd., (Purushaindra Kumar Kaurav, J.), 2025 SCC OnLine Del 4440

Telecom Regulatory Authority of India v. Bharti Airtel Ltd., (Sachin Datta, J.), 2025 SCC OnLine Del 4495

Union of India v. Sanjay Kumar, (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 4487

Union of India v. Shilpi Gupta, (Navin Chawla and Renu Bhatnagar, JJ.), 2025 SCC OnLine Del 4478

Universal Sompo General Insurance Co. Ltd. v. Dinesh Kumar Singh, (Amit Mahajan, J.), 2025 SCC OnLine Del 4468

V.P Chaudhary v. DDA, (Vipin Sanghi and Jasmeet Singh, JJ.), 2022 SCC OnLine Del 5293

Varin Mahathanapibal v. Union of India, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 4497

Vikram Yadav v. State (NCT of Delhi), (Girish Kathpalia, J.), 2025 SCC OnLine Del 4501

### **Gauhati High Court** [31]

Amar Chand Maheswari v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2983
Amarendra Sarma v. Union of India, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2988
Bandana Das v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 2992
Bipul Baruah v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2985
Budeswar Das v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2993
Dilber Ali Ahmed v. RBI, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2980
Dipika Devi v. Union of India, (Suman Shyam, J.), 2025 SCC OnLine Gau 2998
Ganapati Enterprise v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2986
Guru Prasad Satnami v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2977
Hemanta Sarmah v. State of Assam, (Sumitra Saikia, J.), 2025 SCC OnLine Gau 3000
Hemendra Sarmah v. State of Assam, (Suman Shyam, J.), 2025 SCC OnLine Gau 2990
Jyotsna Mazumder v. State of Assam, (Sanjay Kumar Medhi, J.), 2025 SCC OnLine Gau 2994
Kabindra Kr. Bhuyan v. State of Assam, (Suman Shyam, J.), 2025 SCC OnLine Gau 2995
Minnatulla Mazumder v. State of Assam, (Suman Shyam, J.), 2025 SCC OnLine Gau 2995
Minnatulla Mazumder v. State of Assam, (Sanjay Kumar Medhi, J.), 2025 SCC OnLine Gau 3001

```
Mohd. Majun Ali v. Mohd. Mojaffar Ali, (Robin Phukan, J.), 2025 SCC OnLine Gau 2975
Nandita Roy Gohain v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 3002
Niraj Sharma v. Union of India, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2996
Phanidhar Borsaikia v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2978
Phanidhar Borsaikia v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2979
Phukan Lal Baishya v. State of Assam, (Sanjay Kumar Medhi, J.), 2025 SCC OnLine Gau 2999
Rajib Das (Dr.) v. State of Assam, (Sanjay Kumar Medhi, J.), 2025 SCC OnLine Gau 2987
Ram Chandra Sarkar v. Hindustan Petroleum Corpn. Ltd., (Michael Zothankhuma, J.), 2025 SCC
   OnLine Gau 3003
Sabina Yesmin Amir Hussain Sheikh v. State of Assam, (Parthivjyoti Saikia, J.), 2025 SCC OnLine
   Gau 2974
Safik Uddin Ahmed v. State of Assam, (Sanjay Kumar Medhi, J.), 2025 SCC OnLine Gau 2989
Sanchita Baruli v. Union of India, (Suman Shyam, J.), 2025 SCC OnLine Gau 2997
Sanjay Dewan v. Union of India, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2991
Satyajit Borah v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2976
Sima Sharma v. State of Assam, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 3004
Suhana Begum v. State of Assam, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2984
Weakmens Fishery Coop. Society v. Northeast Frontier Railway, (Kaushik Goswami, J.), 2025 SCC
   OnLine Gau 2981
```

### **Jharkhand High Court** [32]

```
Ajay Choubey v. Sushila Devi, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2636
Ajit Kumar Bariar v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2648
```

Arun Kumar v. Union of India, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2662

Bhavesh Commotrade (P) Ltd. v. Chanchala Kumari, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2634

Binod Oraon v. Union of India, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2659

Chet Lal Mahto v. Allahabad Bank, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2650

Devendra Kumar Tiwari v. Union of India, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2663

Gharonda Properties (India) (P) Ltd. v. Anil Kumar Agrawal, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2637

HCPL-MBPL(JV) v. Rail India Technical & Economic Service Ltd., (M. S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2658

Kanti Devi v. Union of India, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2652

Liberty General Insurance Ltd. v. Nuni Wala Devi, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2656

- Maa Ambey Construction v. Paul & Co., (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2638
- Nishikant Dubey (Dr.) v. Union of India, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2661
- Oriental Enterprises v. Union of India, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2653
- Panchu Nonia v. Gautam Sinha, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2632
- Piyaria Devi v. Central Coalfields Ltd., (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2651
- Rahul Gandhi v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2025 SCC OnLine Jhar 2639
- Raj Kumar Burnwal v. Robin Roy, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2633
- Rajentri Tripathy v. Sushmita Bhattacharya, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2655
- Ram Pravesh Yadav v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2660
- Sai Krishna Constructions v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2657
- State of Jharkhand v. Arun Kumar Singh, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2649
- State of Jharkhand v. Bipin Kumar Bihari, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2643
- State of Jharkhand v. Dr. Maithli Sharan, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2647
- State of Jharkhand v. Meera Jha, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2645
- State of Jharkhand v. Pruan Prasad Guria, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2654
- State of Jharkhand v. Shivajee Sharma, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2646
- State of Jharkhand v. Sidharth Shankar Chaudhary, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2641
- State of Jharkhand v. Surendra Kumar Singh, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2642
- State of Jharkhand v. Vijay Kerketta, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2644
- Subhash Thakur v. Suvarna Puspa Finance (P) Ltd., (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2635
- Sukhdeo Prasad v. State of Jharkhand, (Deepak Roshan, J.), 2025 SCC OnLine Jhar 2640

### Jammu and Kashmir High Court [26]

- Abdul Rashid Ganai v. State (UT of J&K), (Sanjeev Kumar and Sanjay Parihar, JJ.), 2025 SCC OnLine J&K 601
- Aman Thapa v. State (UT of J&K), (M. A. Chowdhary, J.), 2025 SCC OnLine J&K 610
- Basant Gun House v. State (UT of J&K), (Rahul Bharti, J.), 2025 SCC OnLine J&K 607

```
Bhutani International (P) Ltd. v. State (UT of J&K), (Rahul Bharti, J.), 2025 SCC OnLine J&K 606
   Chenab Valley Power Projects Ltd. v. Kissan Mazdoor Union Nagseni Kishtwar, (Mohd. Yousuf
       Wani, J.), 2025 SCC OnLine J&K 596
   Classic Construction Co. v. Chief Engineer Jal Shakti, (Arun Palli, C.J.), 2025 SCC OnLine J&K
       592
   Danish Lab v. State (UT of J&K), (Arun Palli, C.J.), 2025 SCC OnLine J&K 588
   Danish Lab v. State (UT of J&K), (Arun Palli, C.J.), 2025 SCC OnLine J&K 589
   Danish Lab v. State (UT of J&K), (Arun Palli, C.J.), 2025 SCC OnLine J&K 590
   Danish Lab v. State (UT of J&K), (Arun Palli, C.J.), 2025 SCC OnLine J&K 591
   Gulzar Ahmad Khan v. State (UT of J&K), (Rajnesh Oswal, J.), 2025 SCC OnLine J&K 604
   Halcyon Life Sciences (P) Ltd. v. Union of India, (Sandeep Kour, J.), 2025 SCC OnLine J&K 612
   Intizamiya Committee v. State (UT of J&K), (Sanjeev Kumar and Sanjay Parihar, JJ.), 2025 SCC
       OnLine J&K 603
   Kala Ram v. Anuradha Gupta, (Moksha Khajuria Kazmi, J.), 2025 SCC OnLine J&K 595
   Maskeen Din v. State (UT of J&K), (Rajesh Sekhri, J.), 2025 SCC OnLine J&K 594
   Nakesh Dev Padha v. Govind Padha, (Rahul Bharti, J.), 2025 SCC OnLine J&K 598
   Nazir Ahmed v. State (UT of J&K), (Moksha Khajuria Kazmi, J.), 2025 SCC OnLine J&K 605
   Parvaiz Ahmad Matoo v. State (UT of J&K), (Rahul Bharti, J.), 2025 SCC OnLine J&K 600
   Pritam Singh Wazir v. State (UT of J&K), (Rahul Bharti, J.), 2025 SCC OnLine J&K 611
   Sahira Parveen v. State (UT of J&K), (Rahul Bharti, J.), 2025 SCC OnLine J&K 609
   Saja Begum v. Financial Commr., (Sanjeev Kumar and Sanjay Parihar, JJ.), 2025 SCC OnLine J&K
       602
   Shama Devi v. Collector Land Acquisition Northern Railways, (Sindhu Sharma and Shahzad Azeem,
       JJ.), 2025 SCC OnLine J&K 597
   Shamim Ahmad Parray v. State (UT of J&K), (Sanjeev Kumar and Sanjay Parihar, JJ.), 2025 SCC
       OnLine J&K 599
   Sunil Choudhary v. State (UT of J&K), (Moksha Khajuria Kazmi, J.), 2025 SCC OnLine J&K 613
    Vijay Kumar v. Jammu Municipal Corpn., (Rahul Bharti, J.), 2025 SCC OnLine J&K 608
    Yashpaul Sharma v. State (UT of J&K), (Rajesh Sekhri, J.), 2025 SCC OnLine J&K 593
Karnataka High Court [3]
   S. Srinivasan v. Shivappa Reddy, (Hemant Chandangoudar, J.), 2023 SCC OnLine Kar 1534
   Taha Husain v. State of Karnataka, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 654
   Union of India v. Harcharan Dass Gupta, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 10633
Kerala High Court [50]
   Abdul Hashim v. State of Kerala, (A. Badharudeen, J.), 2025 SCC OnLine Ker 3625
```

Abdul Kalam v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3633
Abdul Majeed v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3638
Akhil v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3618

```
Amruthavally P.V. v. Calicut North Service Coop. Bank Ltd., (K. Babu, J.), 2025 SCC OnLine Ker 3650
```

Arun Kumar K. v. State of Kerala, (Raja Vijayaraghavan V. and K. V. Jayakumar, JJ.), 2025 SCC OnLine Ker 3624

Balan v. State of Kerala, (Gopinath P., J.), 2025 SCC OnLine Ker 3628

Bastin P.C. v. George, (M.B. Snehalatha, J.), 2025 SCC OnLine Ker 3641

Deepa S. v. Permanent Lok Adalat, (Harisankar V. Menon, J.), 2025 SCC OnLine Ker 3661

Galaxy Homes (P) Ltd. v. Ramya Ravindran P., (Sushrut Arvind Dharmadhikari and Syam Kumar V.M., JJ.), 2025 SCC OnLine Ker 3652

Geetha N. v. Special Sale Officer, (K. Babu, J.), 2025 SCC OnLine Ker 3649

Hussain N. v. State, (Devan Ramachandran and M.B. Snehalatha, JJ.), 2025 SCC OnLine Ker 3663

Irinjalakuda Town Coop. Bank Ltd. v. Sub Registrar, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3654

Jose v. RTA, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3659

Kaduthuruthy Coop. Rubber Marketing & Processing Society Ltd. v. Rema J. Momaiya, (G. Girish, J.), 2025 SCC OnLine Ker 3639

Kiran N.S. v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3634

M. Abdul Salam v. Indian Railway Catering & Tourism Corpn. Ltd., (N. Nagaresh, J.), 2025 SCC OnLine Ker 3658

M.A. Mahaboobaged v. Kerala SEB Ltd., (A.K. Jayasankaran Nambiar and P.M. Manoj, JJ.), 2025 SCC OnLine Ker 3648

Manalikkal Salahudheen v. Ummusalma, (Sathish Ninan and P. Krishna Kumar, JJ.), 2025 SCC OnLine Ker 3644

Manoj v. State, (G. Girish, J.), 2025 SCC OnLine Ker 3640

Mihraj R. v. Indian Bank Ltd., (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3656

Moideen Koya v. Pegasus Assets Reconstruction Co. (P) Ltd., (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3645

Mukkibur Rahman v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3622

Nikhil Pramod v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3632

P.N. Ramees Ali v. Indian Railway Catering & Tourism Corpn. Ltd., (N. Nagaresh, J.), 2025 SCC OnLine Ker 3615

P.V. Steephen v. Peeyam Traders, (A. Badharudeen, J.), 2025 SCC OnLine Ker 3626

Pramod U. v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3619

Pranav v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3637

Pushpangadhan v. State of Kerala, (A. Badharudeen, J.), 2025 SCC OnLine Ker 3630

Rajan J. v. Union Bank of India, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3655

Rajan v. HDFC Bank Ltd., (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3657

Rajeev Vidyadharan v. NCLT, (Sushrut Arvind Dharmadhikari and Syam Kumar V.M., JJ.), 2025 SCC OnLine Ker 3651

Rajitha Dileep v. Muthoot Housing Finance Co. Ltd., (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3660

Ranjith K. v. State of Kerala, (Gopinath P., J.), 2025 SCC OnLine Ker 3631

```
Ratheesh S. v. Joe Jacob, (A. Badharudeen, J.), 2025 SCC OnLine Ker 3627
   Riji K.M. v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3636
   Riju K.R. v. State of Kerala, (G. Girish, J.), 2025 SCC OnLine Ker 3635
   Robin Jacob v. State of Kerala, (P.B. Suresh Kumar and Jobin Sebastian, JJ.), 2025 SCC OnLine
       Ker 3662
   Sadiq v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3621
   Sanilan v. State of Kerala, (Devan Ramachandran and M.B. Snehalatha, JJ.), 2025 SCC OnLine Ker
       3664
   Sarath v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3617
   Sethulakshmi V.R. (Dr.) v. Canara Bank, (P.M. Manoj, J.), 2025 SCC OnLine Ker 3642
   Shibu M. v. Sathi Kumar, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3646
   Shihabudheen v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3620
   Smitha v. Thankamani, (C. Pratheep Kumar, J.), 2025 SCC OnLine Ker 3647
   Stephen v. State of Kerala, (A. Badharudeen, J.), 2025 SCC OnLine Ker 3623
   T.V. Muhammed Rafeeque v. State of Kerala, (Gopinath P., J.), 2025 SCC OnLine Ker 3629
   United India Insurance Co. Ltd. v. P.S. Reji, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker
       3643
   Viswanathan M.P. v. RTA, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 3653
   X17 v. State of Kerala, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 3616
Madras High Court [44]
   A. John Fredy v. Baladhandauthapani, (Shamim Ahmed, J.), 2025 SCC OnLine Mad 2637
   A. Pandian v. Public Works Department, (C. Saravanan, J.), 2025 SCC OnLine Mad 2654
   A. Saalai Sekaran v. Technical Education, (Battu Devanand, J.), 2025 SCC OnLine Mad 2661
   A. Shankar v. CBI, (G.R. Swaminathan and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad
       2651
   Arun Kapur v. Anand S. Chabria, (C.V. Karthikeyan, J.), 2025 SCC OnLine Mad 2635
   Axis Bank Ltd. v. Subhash Ramcharan Yadav, (Abdul Quddhose, J.), 2025 SCC OnLine Mad 2627
   D.C. Ruskin v. State, (D. Bharatha Chakravarthy, J.), 2025 SCC OnLine Mad 2642
   D.V. Santhi v. Union of India, (M.S. Ramesh and N. Senthilkumar, JJ.), 2025 SCC OnLine Mad 2660
   E. Dhatchinamoorthy v. S. Seenuvasan, (G.K. Ilanthiraiyan, J.), 2025 SCC OnLine Mad 2645
   G. Devarajan v. State of T.N., (N. Anand Venkatesh, J.), 2025 SCC OnLine Mad 2658
   Glory v. Collector, (S.M. Subramaniam and Dr. A.D. Maria Clete, JJ.), 2025 SCC OnLine Mad
       2652
   Goms E. v. NCLT, (Dr. Anita Sumanth and N. Senthilkumar, JJ.), 2025 SCC OnLine Mad 2663
   H. Santhosh v. Collector, (M.S. Ramesh and N. Senthilkumar, JJ.), 2025 SCC OnLine Mad 2650
   Hinduja Leyland Finance Ltd. v. Sankar, (Abdul Quddhose, J.), 2025 SCC OnLine Mad 2623
   Hinduja Leyland Finance Ltd. v. Sankar, (Abdul Quddhose, J.), 2025 SCC OnLine Mad 2624
   Hinduja Leyland Finance Ltd. v. Sankar, (Abdul Quddhose, J.), 2025 SCC OnLine Mad 2625
```

```
Hinduja Leyland Finance Ltd. v. Tamizhmaran Arumugam, (Abdul Quddhose, J.), 2025 SCC OnLine Mad 2626
```

Hindustan Unilever Ltd. v. Satish S. Honnalli, (Senthilkumar Ramamoorthy, J.), 2025 SCC OnLine Mad 2620

J. Merry v. P. Manjula, (N. Sathish Kumar, J.), 2025 SCC OnLine Mad 2632

Janarthanan v. State, (P. Velmurugan, J.), 2025 SCC OnLine Mad 2640

Jeyapathi v. Collector, (S. Sounthar, J.), 2025 SCC OnLine Mad 2653

K. Mangayarkarasi v. N.J. Sundaresan, (M. Nirmal Kumar, J.), 2025 SCC OnLine Mad 2630

K. Palanivelu (Dr.) v. State of T.N., (Mummineni Sudheer Kumar, J.), 2025 SCC OnLine Mad 2662

M. Sekar v. Sindhamani Kandhayammal, (N. Sathish Kumar, J.), 2025 SCC OnLine Mad 2634

Mercedes - Benz Financial Services India (P) Ltd. v. Aarav Agrotech (P) Ltd., (Abdul Quddhose, J.), 2025 SCC OnLine Mad 2628

Nisha v. Sulochana, (G. Jayachandran, J.), 2025 SCC OnLine Mad 2621

P. Vishnuraghav v. Manjula Devi, (N. Sathish Kumar, J.), 2025 SCC OnLine Mad 2631

Provident Fund Commr. v. Indian Foods (P) Ltd., (S.M. Subramaniam and Dr. A.D. Maria Clete, JJ.), 2025 SCC OnLine Mad 2649

R. Arul Bhagyaraj v. Blessline Sampathkumar, (M. Dhandapani, J.), 2025 SCC OnLine Mad 2629

R. Jayamalai v. Official Liquidator, (Dr. Anita Sumanth and N. Senthilkumar, JJ.), 2025 SCC OnLine Mad 2648

R. Mayakrishnan v. State of T.N., (Mummineni Sudheer Kumar, J.), 2025 SCC OnLine Mad 2659 Raja v. State, (P. Velmurugan, J.), 2025 SCC OnLine Mad 2639

S. Selva Murugan v. D. Shanthi, (N. Sathish Kumar, J.), 2025 SCC OnLine Mad 2633

S. Vijendran v. N. Rajamanickam, (G.K. Ilanthiraiyan, J.), 2025 SCC OnLine Mad 2643

Sadhasivam v. Kumar, (C.V. Karthikeyan, J.), 2025 SCC OnLine Mad 2636

Selvi Kurumans v. State, (G.R. Swaminathan and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 2657

Silver Wood v. Kameo, (G.K. Hanthiraiyan, J.), 2025 SCC OnLine Mad 2646

Sumethira v. K.B. Halan, (D. Bharatha Chakravarthy, J.), 2025 SCC OnLine Mad 2644

T.H. Shakeel Ahmed Khan v. A. Shahul Hameed, (P.T. Asha, J.), 2025 SCC OnLine Mad 2647

T.N. Electricity Board v. Dhanasekaran, (G. Jayachandran, J.), 2025 SCC OnLine Mad 2622

Union of India v. Central Administrative Tribunal, (M.S. Ramesh and N. Senthilkumar, JJ.), 2025 SCC OnLine Mad 2655

V. Eswaran v. State of T.N., (G.R. Swaminathan and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 2656

V.P. Chandrasekaran v. State, (**D. Bharatha Chakravarthy**, J.), 2025 SCC OnLine Mad 2638 Veerabathran v. State, (**P. Velmurugan**, J.), 2025 SCC OnLine Mad 2641

### Manipur High Court [11]

Chairman Executive Council of Regional Institute of Medical Sciences (RIMS) v. Naorem Dinesh Singh, (Kempaiah Somashekar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 337

```
Chingangbam Ushakiran Devi v. Union of India, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 342
```

Chongtham Shantibala Devi v. High Court of Manipur, (Kempaiah Somashekar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 334

Chongtham Shantibala Devi v. High Court of Manipur, (Kempaiah Somashekar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 335

Ibetombi Kshetrimayum (Dr.) v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 339

Kartar Singh v. Union of India, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 340

Khuman Construction & Suppliers v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 341

State of Manipur v. Laishram Chaobhal Singh, (Kempaiah Somashekar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 338

Thingujam Romesh Singh v. Konsam Jaycee Singh, (Kempaiah Somashekar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 336

Thomas V.T. v. Union of India, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 343

Vinod Kumar Sharma v. Radha Krishna, (Kempaiah Somashekar, C.J.), 2025 SCC OnLine Mani 333

### Madhya Pradesh High Court [131]

Aarti Rajak v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4179
Agriennergy Partner (P) Ltd. v. State of M.P., (Suresh Kumar Kait, C.J. and Vivek Jain, J.), 2025 SCC OnLine MP 4104
Agroha Shiksha Samiti v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4152
Akhilesh Gautam v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4054
Angela v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 4081
Anil Kushwah v. State of M.P., (Dwarka Dhish Bansal, J.), 2025 SCC OnLine MP 4097
Anita Yadav v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4165

Anjali Jatav v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4156

Ankesh Rawat v. State of M.P., (G. S. Ahluwalia, J.), 2025 SCC OnLine MP 4109

Ansika v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4173

Archana Shukla v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 4125

Arjun v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 4076

Ashish Pal v. State of M.P., (Dwarka Dhish Bansal, J.), 2025 SCC OnLine MP 4094

Babita Saket v. State of M.P., (Avanindra Kumar Singh, J.), 2025 SCC OnLine MP 4056

Babu Singh Lodhi v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4132

Balram v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4061

Bhanupratap Singh Jadoun v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4153

Brijmohini Kushwah v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4174

Butiva v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4060

```
Chemsept Engineering (P) Ltd. v. Chief General Manager, (Suresh Kumar Kait, C.J. and Vivek
   Jain, J.), 2025 SCC OnLine MP 4137
Dhan Prasad Tiwari v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4131
Dharmendra v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4069
Dilip Rathore v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4057
Dinesh Shakya v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4070
Emanvel v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4091
Gajendra v. State of M.P., (Vivek Rusia and Vinay Saraf, JJ.), 2025 SCC OnLine MP 4169
Gayatri Vidhyapeeth v. State of M.P., (Sanjay Dwivedi and Achal Kumar Paliwal, JJ.), 2025 SCC
   OnLine MP 4107
Geetika Puri Goswami v. M.P. Shasan, (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4159
Hansura Bai v. State of M.P., (Milind Ramesh Phadke, J.), 2024 SCC OnLine MP 9641
Heena v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 4116
Hemlata Agrawal v. State of M.P., (Vishal Dhagat, J.), 2025 SCC OnLine MP 4130
Hifazat Himayu v. State of M.P., (Achal Kumar Paliwal, J.), 2025 SCC OnLine MP 4100
Idris Khatri v. Canara Bank, (Vivek Rusia and Vinay Saraf, JJ.), 2025 SCC OnLine MP 4172
Izhar Munshi (Dr.) v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4106
Jagdish Chandra Dhakad v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4170
Jaisingh Yadav v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4073
Jitendra Gaud v. State of M.P., (Dwarka Dhish Bansal, J.), 2025 SCC OnLine MP 4096
Jitendra Kumar Srivastava v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP
   4171
Jyoti Construction Co. v. State of M.P., (Suresh Kumar Kait, C.J. and Vivek Jain, J.), 2025 SCC
   OnLine MP 4119
Kamal Singh Chouhan v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 4118
Kamlesh Singh v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 4088
Keshari Prasad Dwivedi v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 4123
Khushi Parihar v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4158
Krishnakant Dethaliya v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 4114
Lalu v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4062
Malkhan Patel v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4144
Manoj Ganglani v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4175
Manoj Namdev v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 4083
Mansingh v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4162
Mayabai v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4089
Megha Parmar v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4102
Mehandi Hussain v. M.P. Waqf Board, (Subodh Abhyankar, J.), 2025 SCC OnLine MP 4142
Mohan Yadav v. Bank of Baroda, (Vinay Saraf and Pavan Kumar Dwivedi, JJ.), 2025 SCC OnLine
   MP 4146
Mubarik Mohammed v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4154
```

```
Munna Lal Rawat v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 4113
Muskan Jha v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4168
Naazmeen Bee v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 4115
Nadeshwar Upbokta Sahakari Bhaanear Pichore v. State of M.P., (Milind Ramesh Phadke, J.), 2025
   SCC OnLine MP 4112
Nar Singh v. State of M.P., (Dwarka Dhish Bansal, J.), 2025 SCC OnLine MP 4095
Narendra Pratap Singh v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 4126
Nasir Khan v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4066
Naveen Singh Patel v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 4098
Neelam Vyas v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4161
New Rewa Construction Co. v. State of M.P., (Vishal Dhagat, J.), 2025 SCC OnLine MP 4120
Nilesh Dalal v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4145
Nirmal Choudhary v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 4141
Nirmala Bai Sisodiya v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 4138
Nirmala Dangi v. State of M.P., (G. S. Ahluwalia, J.), 2025 SCC OnLine MP 4136
Nirmala v. Shobha, (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4167
Omkar Singh Chauhan v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4157
Omprakash Wadhwani v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4177
Paras Chanderiya v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 4087
Pawan Kushwah v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 4053
Pooja Sharma v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4064
Pooja v. State of M.P., (Milind Ramesh Phadke, J.), 2025 SCC OnLine MP 4135
Prabhudayal Patel v. State of M.P., (Dwarka Dhish Bansal, J.), 2025 SCC OnLine MP 4105
Pradeep Jain v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 4110
Pramila Sanwariya v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4163
Prashant Kumar v. State of M.P., (Devnarayan Mishra, J.), 2025 SCC OnLine MP 4099
Preetam Paik v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 4051
Pushpa Bai Jain v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4139
Pushpendra Kumar Tanwani v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4176
Pushpendra v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4082
Rahul Prajapati v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4164
Raja v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 4063
Rajani Verma v. State of M.P., (Ashish Shroti, J.), 2025 SCC OnLine MP 4122
Rajendra Singh v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 4092
Rajesh Sharma v. State of M.P., (Dwarka Dhish Bansal and Amit Seth, JJ.), 2025 SCC OnLine MP
   4121
Rambabu Mehar v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4052
Rambabu Prajpati v. State of M.P., (Ashish Shroti, J.), 2025 SCC OnLine MP 4129
Ramesh Kumar Sarawagi v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 4086
Ramkumar Ahirwar v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4149
```

```
Ramsuphal Chaturvedi v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 4133
Ravendra nath Shrivastava v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 4128
Ritspin Syenthics Ltd. v. State of M.P., (Vijay Kumar Shukla and Duppala Venkata Ramana, JJ.),
   2025 SCC OnLine MP 4103
Rudra Pratap Singh v. State of M.P., (Avanindra Kumar Singh, J.), 2025 SCC OnLine MP 4084
Sachin Barman v. State of M.P., (Achal Kumar Paliwal, J.), 2025 SCC OnLine MP 4077
Sagar Saket v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4074
Sameer Khan v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 4085
Sanjay Khatri v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4079
Sanjay Sinha v. Vineet Jain, (Sanjay Dwivedi, J.), 2025 SCC OnLine MP 4055
Sanjeev Choukse v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4065
Santosh Kumar Tiwari v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 4111
Satish Kumar Tiwari v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 4124
Satyendra Patel v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4150
Saurabh Rana v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 4072
Shahjan Khan v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4140
Shailendra Mahant v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4160
Shankar Lal Tanwani v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4178
Shashi Pratap Singh v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 4075
Shaurabh Kumar Tripathi v. Vidhi Rawal, (Anil Verma, J.), 2024 SCC OnLine MP 9640
Shekh Bhura Mia v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4155
Shivam Sen v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4071
Shivani Dubey v. State of M.P., (Amit Seth, J.), 2025 SCC OnLine MP 4148
Shivani Mishra v. State of M.P., (Deepak Khot, J.), 2025 SCC OnLine MP 4143
Shivkanya Pawar v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 4058
Shrishti Shivhare v. State of M.P., (Vishal Dhagat, J.), 2025 SCC OnLine MP 4127
Sitaram v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4080
Soni v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 4093
Sulbha Solanki v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4166
Sumit v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 4059
Sunita Yadav v. Bank of Baroda, (Vinay Saraf and Pavan Kumar Dwivedi, JJ.), 2025 SCC OnLine
   MP 4147
Talib v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 4078
Varsha v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 4117
Vijay v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 4068
Vikas Jaiswal v. State of M.P., (Avanindra Kumar Singh, J.), 2025 SCC OnLine MP 4101
Vikash v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 4067
Vimla Verma v. State of M.P., (Pavan Kumar Dwivedi, J.), 2025 SCC OnLine MP 4151
Vinod Kumar Rai (Dr.) v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 4108
Vinod v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 4090
```

### Patna High Court [11]

Basudeo Nayak v. State of Bihar, (Dr. Anshuman, J.), 2025 SCC OnLine Pat 2169

Dharmendra Rai v. State of Bihar, (Dr. Anshuman, J.), 2025 SCC OnLine Pat 2171

Mamta Sinha (Dr.) v. State of Bihar, (Chandra Shekhar Jha, J.), 2025 SCC OnLine Pat 2170

Mantu Yadav v. State of Bihar, (Dr. Anshuman, J.), 2025 SCC OnLine Pat 2175

Medicana v. Union of India, (P. B. Bajanthri and S. B. PD. Singh, JJ.), 2025 SCC OnLine Pat 2167

Mohd. Naushad v. State of Bihar, (Dr. Anshuman, J.), 2025 SCC OnLine Pat 2173

Naya Dawakhana (MFG.) CO. v. State of Bihar, (G. Anupama Chakravarthy, J.), 2025 SCC OnLine Pat 2168

Ram Sunari v. State of Bihar, (Partha Sarthy, J.), 2025 SCC OnLine Pat 2176

Shams Tabrej v. Isarat Jahan, (P.B. Bajanthri and S. B. PD. Singh, JJ.), 2025 SCC OnLine Pat 2177

Shanerab v. State of Bihar, (Dr. Anshuman, J.), 2025 SCC OnLine Pat 2172

Sikander Yadav v. State of Bihar, (Dr. Anshuman, J.), 2025 SCC OnLine Pat 2174

### **Punjab and Haryana High Court** [3]

Rustam Garg v. Punjab & Haryana High Court, (Sheel Nagu, C.J. and Sumeet Goel, J.), 2025 SCC OnLine P&H 2759

State (UT of Chandigarh) v. Poonam, (Sanjeev Prakash Sharma and H.S. Grewal, JJ.), 2025 SCC OnLine P&H 2758

State of Haryana v. Rani Devi, (Sanjeev Prakash Sharma and Meenakshi I. Mehta, JJ.), 2025 SCC OnLine P&H 2760

### Rajasthan High Court [48]

Amit Gehlot (Dr.) v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2643

Ankit v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2650

Arun Meghwal (Dr.) v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2642

Bhagya Shree Chouhan v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2677

Daku v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2685

Dhudi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2655

Ganga Kanwar v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2653

Gayatri Regar v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2684

Hanja Kumari D. v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2688

Jethi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2676

Jyoti v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2679

Karama Bai v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2661

Khatri Kusumben Mohanlal v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2673

Komal v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2659

Lachi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2674

```
Leela v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2682
Mafi Kumari v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2681
Mahaveer Singh v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2646
Malavath Bhulabai v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2665
Mamta Devi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2668
Mangilal v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2649
Manisha v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2658
Manju Bhambi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2656
Minakshi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2680
Monu daughter of Ganpat Sargara v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj
   2654
Muskan Bano v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2662
Nani Bai v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2672
Pooja v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2666
Pooja v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2678
Pramod Kumar v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2647
Preet Kaur v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2663
Rajesh Agarwal v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2652
Rajni v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2657
Ramputri Daukiya v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2667
Ramswaroop Khichi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2645
Ravina Prajapat v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2660
Reena daughter of Madan Lal v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2671
Rekha Devi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2651
Renu v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2687
Santosh v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2670
Satveer v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2648
Somya Jangid v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2683
Sonu Joshi v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2686
Suman Galva v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2689
Suman v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2675
Sunita Choudhary v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2664
Surya Kumari v. State of Rajasthan, (Sandeep Shah, J.), 2025 SCC OnLine Raj 2669
Syed Shabaz (Dr.) v. State of Rajasthan, (Sameer Jain, J.), 2025 SCC OnLine Raj 2644
```

### **Telangana High Court** [3]

Gali Janardhan Reddy v. State of Telangana, (K. Lakshman, J.), 2025 SCC OnLine TS 301 Mohd. Qamarunnisa Begum v. Katkam Sathiah, (Sambasiva Rao Naidu, J.), 2023 SCC OnLine TS 4545

Revenue Department v. Dr. Pasupaleti Nirmala Hanumantha Rao Charitable, (Ujjal Bhuyan, C.J. and Surepalli Nanda, J.), 2022 SCC OnLine TS 3574

### Tripura High Court [14]

Aparna Roy Malakar v. State of Tripura, (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 417 Ashok Petroleum Agency v. Indian Oil Corpn. Ltd., (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 422

Benu Debnath v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 420 Food Corpn. of India v. Namita Paul, (T. Amarnath Goud and Biswajit Palit, JJ.), 2025 SCC OnLine Tri 427

Madan Debbarma v. State of Tripura, (Biswajit Palit, J.), 2025 SCC OnLine Tri 415
Mampy Nama v. State of Tripura, (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 418
Mohd. Farid Uddin v. State of Tripura, (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 416
Patanjoy Tripura v. State of Tripura, (Biswajit Palit, J.), 2025 SCC OnLine Tri 414
Ripan Das v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 419
Sanjib Karmakar v. State of Tripura, (T. Amarnath Goud and Biswajit Palit, JJ.), 2025 SCC OnLine Tri 425

Sumista Das v. Rajib Namasudra, (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 423
Trideep Dey v. Anwesha Dey, (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 421
Uma Sankar Modak v. State of Tripura, (T. Amarnath Goud and Biswajit Palit, JJ.), 2025 SCC
OnLine Tri 426

Uttam Kumar Paul v. State of Tripura, (T. Amarnath Goud and Biswajit Palit, JJ.), 2025 SCC OnLine Tri 424

### **Uttaranchal High Court** [19]

Aniket v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1706
Ankit Bisht v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1705
Ashish Kumar v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1701
Ashok Kumar v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1695
Ashok Kumar v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1702
Deepa Shah v. Gangadhar Prasad Shah, (Manoj Kumar Tiwari, J.), 2025 SCC OnLine Utt 1696
Deepanshu Barhelas v. National Commission for Indian System of Medicine, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1703

Dinanath Sharma v. Union of India, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1700

Dinesh Luthra v. ICICI Bank Ltd., (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1708

Fakira Lal v. Govind Ballabh Pant University, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1704

Kalawati Pant v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1707

Mahant Devendra Das v. State of Uttarakhand, (Manoj Kumar Tiwari, J.), 2025 SCC OnLine Utt 1699

Management Committee of Waqf v. Anwar Husain, (Manoj Kumar Tiwari, J.), 2025 SCC OnLine Utt 1697

- Management Committee of Waqf v. Anwar Husain, (Manoj Kumar Tiwari, J.), 2025 SCC OnLine Utt 1698
- Musavvir Hussain v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1690
- Parikshit Parse v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1691
- Parikshit Parse v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1692
- Parikshit Parse v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1693
- Ravinder Kaur v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1694

### **Customs Excise and Service Tax Appellate Tribunal** [3]

- Maharaja Exim v. Commr. of Customs, (Somesh Arora, Member (Judicial)), 2025 SCC OnLine CESTAT 1851
- Reliance Jio Messaging Services Ltd. v. Commissioner of C.Ex. & Service Tax, Raigad, (Anil G. Shakkarwar, Member (Technical)), 2025 SCC OnLine CESTAT 1853
- S.C.V. Cable Net v. Commr. of Central Tax Tirupati, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1852

### **Income Tax Appellate Tribunal** [567]

- Aashish Raj v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2267 Abirchand Galada v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2321
- Academy of Medical Sciences Pariyaram Kannur v. CIT, (George Mathan, J.M. and Ramit Kochar, A.M.), 2022 SCC OnLine ITAT 2545
- Accentor Infotech (P) Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2258
- ACIL Ltd. v. CIT, (G.S. Pannu, President and K. Narasimha Chary, J.M.), 2022 SCC OnLine ITAT 2207
- Acuity Knowledge Centre (India) (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2372
- Adhyapaka Coop. Bank Ltd. v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2152
- Adichunchanagiri Shikshana Trust v. CIT, (Prashant Maharishi, V.P. and Soundararajan K., J.M.), 2025 SCC OnLine ITAT 5884
- Adit Infratel (P) Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2265
- Adit Infratel (P) Ltd. v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2404
- ADM Agro Industries Kota & Akola (P) Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2262
- Aerial Telecom Solutions (P) Ltd. v. CIT, (Sudhanshu Sriivastava, J.M. and Vikram Singh Yadav, A.M.), 2022 SCC OnLine ITAT 2197
- Airwil JKM Infracon (P) Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2269

```
Al Zarafa Travel & Manpower Consultants (P) Ltd. v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2444
```

Alert Detective Force v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2330

Alstom Holdings v. CIT, (R.K. Panda, A.M. and Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2221 Amaninder Singh Bedi v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2395

Amarjeet Aggarwal & Co. v. CIT, (N.K. Saini, V.P. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2240

Ambika Transport Co. v. CIT, (Sanjay Arora, A.M.), 2022 SCC OnLine ITAT 2295

Amit Anand v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5870

Amit Jain v. CIT, (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), 2022 SCC OnLine ITAT 2355 Amita Singh v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2376

Amol Ganpat Navghane v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2283

Anabond Ltd. v. CIT, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), 2022 SCC OnLine ITAT 2131

Anandtex international (P) Ltd. v. CIT, (G.S. Pannu, President and K. Narasimha Chary, J.M.), 2022 SCC OnLine ITAT 2211

Anil Kumar Sapra v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2222

Anil Kumar Sharma v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2435

Anirudh Murthy Ranga v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2072

Anita Mahindrakumar Oberai v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2068

Anita Prithani Brahmaputra v. CIT, (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), 2022 SCC OnLine ITAT 2358

Anju Jitendra Kothari v. CIT, (Mahavir Singh, V.P. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2132

Ankit Mishra v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2271 Anoop Harkishin Tejwani v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2413

Ansal Properties & Infrastructure Ltd. v. CIT, (N.K. Billaiya, A.M. and Yogesh Kumar U.S., J.M.), 2022 SCC OnLine ITAT 2173

Anush Finlease & Construction (P) Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2260

AP State Agro Industries Development Corpn. Ltd. v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2099

Aradhana S. Jain v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2414

Arihant Universal Realty (P) Ltd. v. CIT, (Shamim Yahya, A.M. and Pavankumar Gadale, J.M.), 2022 SCC OnLine ITAT 2521

Arjun Murthy Ranga v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2074

- Arumuga Cottspin (P) Limtied v. CIT, (V. Durga Rao, J.M. and Manoj Kumar Aggarwal, A.M.), 2022 SCC OnLine ITAT 2440
- Arun Kumar Biswas v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2236
- Ashish Sharma v. CIT, (Sandeep Gosain, J.M. and Rathod Kamlesh Jayantbhai, A.M.), 2022 SCC OnLine ITAT 2071
- Ashok Kumar Jain v. CIT, (N.K. Billaiya, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2472
- Asis Kumar Bhattacharyya v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2373
- Attachmate Corpn. Suite v. CIT, (N.K. Billaiya, A.M. and Astha Chandra, J.M.), 2022 SCC OnLine ITAT 2317
- Atul Mohan v. CIT, (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), 2022 SCC OnLine ITAT 2356
- Atulkumar Bansal v. CIT, (Mahavir Prasad, J.M. and Waseem Ahmed, A.M.), 2022 SCC OnLine ITAT 2334
- Aurigo Software Technologies (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2134
- B. Banamber & Co. v. CIT, (C.M. Garg, J.M. and Arun Khodpia, A.M.), 2022 SCC OnLine ITAT 2242
- B. Raghavendra v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2479
- Balbhadrasingh Dilipsingh Jadeja v. CIT, (P.M. Jagtap, V.P. and Suchitra Kamble, J.M.), 2022 SCC OnLine ITAT 2104
- Balkrishna Abaji Rane v. CIT, (Om Prakash Kant, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2364
- BD Automobiles (P) Ltd. v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2259
- Bela Juneja v. CIT, (G.S. Pannu, President and Challa Nagendra Prasad, J.M.), 2022 SCC OnLine ITAT 2504
- Bhaghubhai Patel v. CIT, (Waseem Ahmed, A.M. and Siddhartha Nautiyal, J.M.), 2022 SCC OnLine ITAT 2498
- Bhagyaraaj Vyapaar (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2386
- Bharat Bansal v. CIT, (R.K. Panda, A.M. and Narendra Choudhry, J.M.), 2022 SCC OnLine ITAT 2320
- Bharat Coking Coal Ltd. v. CIT, (Rajpal Yadav, V.P. (KZ) and Girish Agrawal, A.M.), 2022 SCC OnLine ITAT 2532
- Bharat Vijaykumar Jain v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 1061
- Bharath Kumar Nakka v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2214
- Bhaskar Bhattacharya v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2507
- Bhim Singh v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2410
- Billinkote Ramakrishnaiah Jagadeesh v. CIT, (B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2077

- BIPS Systems Ltd. v. CIT, (N.K. Billaiya, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2158
- Bluebird & Penguin (P) Ltd. v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2346
- BMW India (P) Ltd. v. CIT, (Kul Bharat, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2069
- Bontala Aleem Miah v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2252
- Brij Mohan v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5850
- C. Krishnaiah Chetty & Sons (P) Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2076
- Capital One Services (India) (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2324
- Captain Media (P) Ltd. v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2389
- CBM Industries Ltd. v. CIT, (N.K. Billaiya, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2463
- CCL Optoelectronics (P) Ltd. v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2275
- Central Sheep Breeding Farm v. CIT, (Dr. B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2339
- Central Sheep Breeding Farm v. CIT, (Dr. B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2539
- Chakkuvarakkal Service Coop. Bank v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2151
- Chandrasekhar M. Dadibhavi v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2509
- Chemetall Rai India Ltd. v. CIT, (R.S. Syal, V.P. and S.S. Viswanethra Ravi, J.M.), 2022 SCC OnLine ITAT 2503
- CIT v. Aarti Catalyst Solutions (P) Ltd., (Pramod M. Jagtap, V.P. and T.R. Senthil Kumar, J.M.), 2022 SCC OnLine ITAT 2148
- CIT v. AKM Enterprises (P) Ltd., (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), 2022 SCC OnLine ITAT 2353
- CIT v. Alcatel Lucent International, (Saktijit Dey, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2244
- CIT v. Amandeep Kaur Amandeep Hospital, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2169
- CIT v. Amsure Insurance Agency Ltd., (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), 2022 SCC OnLine ITAT 2314
- CIT v. Anil Kumar Kanodia, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2264
- CIT v. Aniruddhsinh J. Solanki, (Mahavir Prasad, J.M. and Waseem Ahmed, A.M.), 2022 SCC OnLine ITAT 2140

- CIT v. Ansal Properties & Infrastructure Ltd., (N.K. Billaiya, A.M. and Yogesh Kumar U.S., J.M.), 2022 SCC OnLine ITAT 2473
- CIT v. Ashok Kumar Jain, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2268
- CIT v. Ashwani Kumar Aggarwal, (G.S. Pannu, President and C.N. Prasad, J.M.), 2022 SCC OnLine ITAT 2208
- CIT v. Azure Retreat [P] Ltd., (N.K. Billaiya, A.M. and Yogesh Kumar U.S., J.M.), 2022 SCC OnLine ITAT 2201
- CIT v. Baker Hughes Singapore Pte., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2277
- CIT v. Baker Hughes Singapore Pte., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2278
- CIT v. Bharath Energy Venture (P) Ltd., (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2537
- CIT v. Bhawani Engineering Works, (Shamim Yahya, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2399
- CIT v. Business Bay Corporate Parks (P) Ltd., (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), 2022 SCC OnLine ITAT 2266
- CIT v. Chandra Shekhar Verma, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2299
- CIT v. CIT, (Dr. B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2254
- CIT v. Cochin Aircraft Maintenance Co. Ltd., (George Mathan, J.M. and Ramit Kochar, A.M.), 2022 SCC OnLine ITAT 2491
- CIT v. D.Y. Patil Educational Academy, (Pramod Kumar, V.P. and Kuldip Singh, J.M.), 2022 SCC OnLine ITAT 2388
- CIT v. Debabrata Kayal, (Sanjay Garg, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2212
- CIT v. Delhi Transco Ltd., (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2292
- CIT v. DHV B.V., (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 1001
- CIT v. East Coast Constructions & Industries Ltd., (Mahavir Singh, V.P. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2130
- CIT v. Eastern Coalfields Ltd., (Rajesh Kumar, A.M. and Sonjoy Sarma, J.M.), 2022 SCC OnLine ITAT 2371
- CIT v. Educomp Infrastructure & School Management Ltd., (Dr. B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2343
- CIT v. Emerging Star Investment (P) Ltd., (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), 2022 SCC OnLine ITAT 2508
- CIT v. Expro Gulf Ltd., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2289
- CIT v. Flipkart Online Services (P) Ltd., (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2059

- CIT v. Ford Global Technologies, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2342
- CIT v. Gautam Gulati, (Anil Chaturvedi, A.M. and Narender Kumar Choudhry, J.M.), 2022 SCC OnLine ITAT 2209
- CIT v. Gemcom Software Australia (P) Ltd., (N.K. Billaiya, A.M. and Astha Chandra, J.M.), 2022 SCC OnLine ITAT 2082
- CIT v. Genpact India, (S. Rifaur Rahman, A.M. and Anubhav Sharma, J.M.), 2025 SCC OnLine ITAT 5879
- CIT v. Godrej Developers (P) Ltd., (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2226
- CIT v. Grishmaben M. Solanki, (P.M. Jagtap, V.P. and Siddhartha Nautiyal, J.M.), 2022 SCC OnLine ITAT 2164
- CIT v. Hindustan Coca Cola Beverages (P) Ltd., (G.S. Pannu, President and Kuldip Singh, J.M.), 2022 SCC OnLine ITAT 2200
- CIT v. Hirji Govind Hadia, (Mahavir Prasad, J.M. and Annapurna Gupta, A.M.), 2022 SCC OnLine ITAT 2219
- CIT v. Indo French Centre for the Promotion of Advanced Research, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2551
- CIT v. Interglobe Aviation Ltd., (G.S. Pannu, President and Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2165
- CIT v. J.P. Iscon Ltd., (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), 2022 SCC OnLine ITAT 2172
- CIT v. Jeeju Nair, (Shamim Yahya, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2397
- CIT v. Jyoti A. Kulkarni Gharkul, (Shamim Yahya, A.M. and Rahul Chaudhary, J.M.), 2022 SCC OnLine ITAT 2518
- CIT v. Kanaiya C. Gajra, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2261
- CIT v. Kantilal Kachara Gada, (M. Balaganesh, A.M. and Kuldip Singh, J.M.), 2022 SCC OnLine ITAT 2367
- CIT v. Kleem Consultancy (P) Ltd., (Shamim Yahya, A.M. and Amarjit Singh, J.M.), 2022 SCC OnLine ITAT 2416
- CIT v. Kohler India Corpn. (P) Ltd., (B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2241
- CIT v. Kunnam Granite Works, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2337
- CIT v. Mangalkalash Trading (P) Ltd., (Shamim Yahya, A.M. and Laliet Kumar, J.M.), 2022 SCC OnLine ITAT 2360
- CIT v. Mauria Udyog Ltd., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2438
- CIT v. Microsoft Regional Sales Corpn., (N.K. Billaiya, A.M. and Astha Chandra, J.M.), 2022 SCC OnLine ITAT 2115
- CIT v. Mohd. Nisar Yunus Sheikh, (Pramod Kumar, V.P. and Kuldip Singh, J.M.), 2022 SCC OnLine ITAT 2488

- CIT v. Mukhtiar Singh, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2297
- CIT v. Nagina Judge, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2304
- CIT v. Nava Bharat Ventures Ltd., (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2079
- CIT v. Navyug Homes (P) Ltd., (Rajpal Yadav, V.P. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2486
- CIT v. Netlink Solutions (India) (P) Ltd., (Vikas Awasthy, J.M. and Prashant Maharishi, A.M.), 2022 SCC OnLine ITAT 2515
- CIT v. NHPC Ltd., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2195
- CIT v. Nilesh K Parikh, (Shamim Yahya, A.M. and Rahul Chaudhary, J.M.), 2022 SCC OnLine ITAT 2402
- CIT v. NKG Infrastructure Ltd., (S. Rifaur Rahman, A.M. and Anubhav Sharma, J.M.), 2025 SCC OnLine ITAT 5877
- CIT v. Palak Chinubhai Patel, (Annapurna Gupta, A.M. and Siddhartha Nautiyal, J.M.), 2022 SCC OnLine ITAT 2348
- CIT v. Philip Andrew Lobo, (Shamim Yahya, A.M. and Laliet Kumar, J.M.), 2022 SCC OnLine ITAT 2185
- CIT v. Pramod Bhaichand Raisoni, (R.S. Syal, V.P. and S.S. Viswanethra Ravi, J.M.), 2022 SCC OnLine ITAT 2531
- CIT v. Pravesh Kumar Garg, (R.K. Panda, A.M. and N.K. Choudhry, J.M.), 2022 SCC OnLine ITAT 2223
- CIT v. Primary Coop. Agriculture & Rural Development Bank Ltd., (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2460
- CIT v. Priya Shah, (N.V. Vasudevan, V.P. and Chandra Poojari, A.M.), 2022 SCC OnLine ITAT 2202
- CIT v. Qmax Synthetics (P) Ltd., (Shamim Yahya, A.M. and Vikas Awasthy, J.M.), 2022 SCC OnLine ITAT 2274
- CIT v. QNS Facility Management (P) Ltd., (N.K. Billaiya, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2385
- CIT v. R.S. Shekarappa, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2245
- CIT v. Ramesh Chand Goel, (N.K. Billaiya, A.M. and K.N. Chary, J.M.), 2022 SCC OnLine ITAT 2191
- CIT v. Rana Sugars Ltd., (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5840
- CIT v. Rohit Valji Vedant, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2224
- CIT v. RP Projects (P) Ltd.., (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2250
- CIT v. Rukhsana Dadachanji, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2110

- CIT v. Sanjiv Bansal Charitable Trust, (N.K. Saini, VP and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2064
- CIT v. Shantanu Bhowmick, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2206
- CIT v. Siemens Product Lifecycle Management Software Inc., (G.S. Pannu, President and C.N. Prasad, J.M.), 2022 SCC OnLine ITAT 2249
- CIT v. Solitaire Realinfra (P) Ltd., (S. Rifaur Rahman, A.M. and Anubhav Sharma, J.M.), 2025 SCC OnLine ITAT 5871
- CIT v. Sondhi Charitable Hospital Society, (N.K. Billaiya, A.M. and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2196
- CIT v. Soni Associates, (Pramod M. Jagtap, V.P. and Suchitra Raghunath Kamble, A.M.), 2022 SCC OnLine ITAT 2091
- CIT v. Star Features International (P) Ltd.., (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2101
- CIT v. Sushiladevi Nandkishore Didwania, (Padmavathy S., A.M. and Sandeep Singh Karhail, J.M.), 2025 SCC OnLine ITAT 5875
- CIT v. T.N. Generation & Distribution Corpn. Ltd., (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2161
- CIT v. Tally Solutions (P) Ltd., (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2475
- CIT v. Taran Developers (P) Ltd., (Rajpal Yadav, V.P. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2103
- CIT v. Tenova Technologies (P) Ltd., (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2471
- CIT v. Terapanth Foods Ltd., (Waseem Ahmed, A.M. and Suchitra Kamble, J.M.), 2022 SCC OnLine ITAT 2141
- CIT v. THDC India Ltd., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2097
- CIT v. Times Centre for Media & Management, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2457
- CIT v. Tourism Finance Corpn. of India Ltd., (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2454
- CIT v. Turtle Ltd., (A.T. Varkey, J.M. and Girish Agrawal, A.M.), 2022 SCC OnLine ITAT 2526
- CIT v. UEM India (P) Ltd., (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2086
- CIT v. Uttrakhand Poorv Sainik Kalyan Nigam Ltd., (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2273
- CIT v. Vinay Girish Bajpai, (Shamim Yahya, A.M. and Amarjit Singh, J.M.), 2022 SCC OnLine ITAT 2143
- CIT v. Walter Sheffield, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2285
- CIT v. Xchanging Solutions Ltd., (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2538

- City Hospital & Research Centre (P) Ltd. v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2442
- City Hospital & Research Centre (P) Ltd. v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2459
- CJ DARCL Logistics Ltd. v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2246
- Clixxo Broadband (P) Ltd. v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2437
- CMI Kelvani Mandal v. CIT, (Mahavir Prasad, J.M. and Waseem Ahmed, A.M.), 2022 SCC OnLine ITAT 2133
- Cochin Malabar Estates & Industries Ltd. v. CIT, (George Mathan, J.M. and Ramit Kochar, A.M.), 2022 SCC OnLine ITAT 2543
- Cogwheel Facility Management (P) Ltd. v. CIT, (R.K. Panda, A.M.), 2022 SCC OnLine ITAT 2136 Colorz N Style (P) Ltd. v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2253
- Credence Developers v. CIT, (Vikas Awasthy, J.M.), 2022 SCC OnLine ITAT 2468
- CSC Business Process Services India (P) Ltd. v. CIT, (P.M. Jagtap, V.P. and T.R. Senthil Kumar, J.M.), 2022 SCC OnLine ITAT 2530
- Cutchi Memon Union v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2484
- Cyber Towers v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2135
- D.M.V. Seetharam Swamy v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2470
- Darshan Bricks v. CIT, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2502
- Dawat E Islami Hind v. CIT, (Rajpal Yadav, V.P. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2487
- Dawoodi Bohra Jamat v. CIT, (Dr. Mitha Lal Meena, A.M. and **Dr. S. Seethalakshmi**, J.M.), 2025 SCC OnLine ITAT 5835
- Dec Facility (India) (P) Ltd. v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2555
- Deepak Kumar Gupta v. CIT, (Pramod Kumar, V.P. and Kuldip Singh, J.M.), 2022 SCC OnLine ITAT 2363
- Deepak Switch Gears (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2553
- Delhi State Industrial & Infrastructure Development Corpn. Ltd. v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2290
- Devendra Kumar Jain v. CIT, (Mahavir Prasad, J.M. and Manish Borad, A.M.), 2022 SCC OnLine ITAT 2478
- Devika Verma v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2434 Devine Security Services v. CPC, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2180
- Dharam Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5844

- Dhingra Projects (P) Ltd. v. CIT, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2424
- Dhruv Rathi v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2446
- Didwana Vikash Parishad Samiti v. CIT, (Laliet Kumar, J.M. and Dr. Mitha Lal Meena, A.M.), 2025 SCC OnLine ITAT 5851
- Dinesh Arora & Sons v. CIT, (Challa Nagendra Prasad, J.M.), 2022 SCC OnLine ITAT 2329
- Dineshbhai H Patel v. CIT, (Mahavir Prasad, J.M. and Amarjit Singh, A.M.), 2022 SCC OnLine ITAT 2117
- Doon Valley Commercials (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2529
- Duratex Apparels v. CIT, (Amarjit Singh, A.M. and Sandeep Singh Karhail, J.M.), 2022 SCC OnLine ITAT 2511
- E-Land Systems (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2512
- E.I. Dupont India Ltd. v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2556
- Eagle Traders and Logistics v. CIT, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), 2025 SCC OnLine ITAT 5889
- Earthbags Export (P) Ltd. v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2239
- Eastern Coalfields Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2122
- Economic Transport Organisation Ltd. v. CIT, (Sanjay Garg, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2294
- Edelweiss Broking Ltd. v. CIT, (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), 2022 SCC OnLine ITAT 2338
- Elektrobit Automotive GmbH v. CIT, (R.K. Panda, A.M. and N.K. Choudhry, J.M.), 2022 SCC OnLine ITAT 2533
- Emerald Haven Realty Ltd. v. CIT, (V. Durga Rao, J.M. and Manoj Kumar Aggarwal, A.M.), 2022 SCC OnLine ITAT 2203
- Enphase Solar Energy (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2233
- Equator Estates (P) Ltd. v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2496
- Ericsson India (P) Ltd. v. CIT, (R.K. Panda, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2315
- Ess Ess Kay Engg. Co. (P) Ltd. v. CPC, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2168
- Everest Kanto Cylinder Ltd. v. CIT, (Shamim Yahya, A.M. and Laliet Kumar, J.M.), 2022 SCC OnLine ITAT 2187
- Everline International v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5882
- Evra Tradex (P) Ltd. v. CIT, (B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2351

- Excel Reality N Infra Ltd. v. CIT, (S Rifaur Rahman, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2336
- Falck India (P) Ltd. v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2368
- Ferrite Alloys (P) Ltd. v. CIT, (N.K. Billaiya, A.M. and Yogesh Kumar US, J.M.), 2022 SCC OnLine ITAT 2144
- Finquest Financial Solutions (P) Ltd. v. CIT, (Amarjit Singh, J.M. and Amarjit Singh, A.M.), 2022 SCC OnLine ITAT 2092
- Firoz A. Nadiadwala v. CIT, (Shamim Yahya, A.M. and Rahul Chaudhary, J.M.), 2022 SCC OnLine ITAT 2519
- First American (India) (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and Chandra Poojari, A.M.), 2022 SCC OnLine ITAT 932
- Flowline Services (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2522
- Fortigo Network Logistics (P) Ltd. v. CIT, (B.R. Baskaran, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2075
- G & T Resources (Europe) Ltd. v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2390
- G.E.T. Water Solutions (P) Ltd. v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2340
- Ganesh Enterprise v. CIT, (Annapurna Gupta, A.M. and Siddhartha Nautiyal, J.M.), 2022 SCC OnLine ITAT 2333
- Ganga Oil Mills v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2382
- Gangagen Biotechnologies (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2332
- Ganpati Townships Ltd. v. CIT, (Rajpal Yadav, V.P. and Krinwant Sahay, A.M.), 2025 SCC OnLine ITAT 5855
- Ginni Gopal Board (P) Ltd.. v. CIT, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2477
- GMR Infrastructure Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2232
- Godha Realtors (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2083
- Golden Jubilee Hotels (P) Ltd. v. CIT, (A. Mohan Alankamony, A.M.), 2022 SCC OnLine ITAT 2147
- Gopal Krishna Chandak v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2458
- Gowrinath Chits (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 1246
- *Grace Upon Grace Pastoral Animation Centre* v. *CIT*, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2156
- GRI Renewable Industries S.L. v. CIT, (R.S. Syal, V.P. and Partha Sarathi Chaudhury, J.M.), 2022 SCC OnLine ITAT 1219

- Guganram Textiles Ltd. v. CIT, (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), 2022 SCC OnLine ITAT 2341
- Gujarat Nippon Enterprises (P) Ltd. v. CIT, (Waseem Ahmed, A.M. and Suchitra Kamble, J.M.), 2022 SCC OnLine ITAT 963
- Gupta & Co. (P) Ltd. v. CIT, (Kul Bharat, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2067
- Harman Connected Services Corpn. India (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2162
- *Hassan Coop. Milk Producers Societies Union Ltd.* v. *CIT*, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2056
- *Hawk Security Services (P) Ltd.* v. *CIT*, (Challa Nagendra Prasad, J.M. and Laxmi Prasad Sahu, A.M.), 2022 SCC OnLine ITAT 2105
- Herbalife International India (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 1217
- Hi Q Design & Detailing (P) Ltd. v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2080
- Homeland Realtors & Developers (P) Ltd. v. CIT, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2465
- Hotel Abad v. CIT, (George Mathan, J.M. and Ramit Kochar, A.M.), 2022 SCC OnLine ITAT 2155 Hotel Embassy v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2293
- Hotel Saurab v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2100
- I Value Infosolutions (P) Ltd. v. CIT, (George George K., J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2326
- ICMC Projects (P) Ltd. v. ITD, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2464
- Indian Plastics & Laminates Ltd. v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2186
- Indian Plastics & Laminates Ltd. v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2401
- Indian Steel & Wire Products Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2126
- Indian Tools Technology Centre v. CIT, (Ravish Sood, J.M. and Dr. M.L. Meena, A.M.), 2022 SCC OnLine ITAT 2492
- Indo Nissin Foods (P) Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2309
- Islauddin v. CIT, (Dr. Mitha Lal Meena, A.M. and Dr. S. Seethalakshmi, J.M.), 2025 SCC OnLine ITAT 5837
- J.C. Construction (P) Ltd., v. CIT, (Rajpal Yadav, V.P. (KZ) and Girish Agrawal, A.M.), 2022 SCC OnLine ITAT 2234
- J.M.C. Plywood Focal Point Mansurpur Goraya v. CIT, (N.K. Saini, V.P. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2495
- J.S. & Co. v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5863

- Jagatharti Education & Charitable Trust v. CIT, (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), 2022 SCC OnLine ITAT 2354
- Jagdish Swaroop Vidyanand Trust v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5848
- Jagmandri Finvest (P) Ltd. v. CIT, (Shamim Yahya, A.M. and Rahul Chaudhary, J.M.), 2022 SCC OnLine ITAT 2516
- Jai Jagannath Mover (P) Ltd. v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2380
- Jaikishandass Mall Jute Products (P) Ltd. v. CPC, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2528
- Jama Corpn. (P) Ltd. v. CIT, (A.D. Jain, V.P. and T.S. Kapoor, A.M.), 2022 SCC OnLine ITAT 2112 Jaswant Singh Uberoi v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2405
- Jaswant Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5881
- Jayanta Chakraborty v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2238
- Jayantilal D Ray v. CIT, (P.M. Jagtap, V.P. and Siddhartha Nautiyal, J.M.), 2022 SCC OnLine ITAT 2331
- Jayprakash Bhagwandas Raimalani v. CIT, (Sanjay Garg, J.M. and Annapurna Gupta, A.M.), 2025 SCC OnLine ITAT 5878
- Jitendra Joshi v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2102
- Joy Pulluruthikary Joseph v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2421
- Jubilant Motorworks (P) Ltd. v. CIT, (N.K. Billaiya, A.M. and Yogesh Kumar U.S., J.M.), 2022 SCC OnLine ITAT 2182
- Jumbo Techno Services Ltd. v. CIT, (Shamim Yahya, A.M. and Rahul Chaudhary, J.M.), 2022 SCC OnLine ITAT 2145
- Jyoti Tyres Sale v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2183
- K. Dhanasekharan v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2352
- K.G. Rajesh v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2227
- Kailashkumar A Kothari v. CIT, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2482
- Kamal Rahil v. CIT, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2500
- Kanak Kumar Jain v. CIT, (Dr. Mitha Lal Meena, A.M. and **Dr. S. Seethalakshmi**, J.M.), 2025 SCC OnLine ITAT 5858
- Kanchan Metals (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2525
- Kanhaiya Rice Mills v. CIT, (Laliet Kumar, J.M.), 2025 SCC OnLine ITAT 5843
- Kanwaljit Singh Bakshi v. CIT, (G.S. Pannu, President and C.N. Prasad, J.M.), 2022 SCC OnLine ITAT 2210
- Kapil Jhalani v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2429

- Karan Singh v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2319
- Karnataka Forest Development Corpn. Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 978
- Kasthuri Medias (P) Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2412
- Kaushal Sharma v. CIT, (R.K. Panda, A.M. and N.K. Choudhry, J.M.), 2022 SCC OnLine ITAT 2325
- Kelly Services India (P) Ltd. v. CIT, (Saktijit Dey, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2218
- Kenche Kumar v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2535
- Kennametal Inc. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2400
- Khanyan Multipurpose Coop Agricultural Service Society Ltd. v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5873
- Kogod Basavaraju Jayachandra v. CIT, (Laxmi Prasad Sahu, A.M. and Soundararajan K, J.M.), 2025 SCC OnLine ITAT 5887
- Kohinoor City 'A' Coop. Hsg. Society Ltd. v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2284
- Kornik v. CIT, (Rajpal Yadav, V.P. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2489
- Krishna Yadav v. CIT, (Saktijit Dey, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2493
- Krishnarajapet Taluk Agri Pro Coop. Marketing Society Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2231
- Kudal Taluka Sahakari Kharedi Vikri Sangh Ltd. v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2073
- Kuldeep Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5841
- Kuldeep Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5861
- Kushtagi Taluk PCARD Bank Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2469
- L.G. Electronics Inc. v. CIT, (N.K. Billaiya, A.M. and Astha Chandra, J.M.), 2022 SCC OnLine ITAT 2387
- Lachhman Das v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5852
- Lal Chand v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5867
- Landmark Retail Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2514
- Lata Garg v. CIT, (R.K. Panda, A.M. and Suchitra Kamble, J.M.), 2022 SCC OnLine ITAT 2394 Lokendra Prashad Asthana v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2550

- M.F. Textiles (P) Ltd. v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2379
- Magellan Teleservices v. CIT, (N.K. Saini, V.P. and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2106
- Magotteaux International v. CIT, (N.K. Billaiya, A.M. and Astha Chandra, J.M.), 2022 SCC OnLine ITAT 2322
- Mahabala Devadiga v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2093
- Mahadeo Shahra & Sons v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2408
- Maharashtra Seamless Ltd. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2084
- Mahaveer Prasad v. CIT, (Sandeep Gosain, J.M. and Rathod Kamlesh Jayantbhai, A.M.), 2022 SCC OnLine ITAT 2485
- Mahesh Chand Joshi v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2190
- Majestic Enterprises v. CIT, (A. Mohan Alankamony, A.M. and Satbee Singh Godara, J.M.), 2022 SCC OnLine ITAT 2096
- Malkeet Singh v. CIT, (Rajpal Yadav, V.P. and Krinwant Sahay, A.M.), 2025 SCC OnLine ITAT 5864
- MAN Trucks India (P) Ltd. v. CIT, (R.S. Syal, V.P. and Partha Sarathi Chaudhury, J.M.), 2022 SCC OnLine ITAT 2058
- Manish Gupta v. CIT, (N.K. Billaiya, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2381
- Manish Kumar Gupta v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2302
- Manoj Kumar Verma v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2300
- Mansi Sehkari Awas Samiti Ltd. v. CIT, (Kul Bharat, J.M. and Anadee Nath Misshra, A.M.), 2022 SCC OnLine ITAT 2301
- Mapsa Industries (P) Ltd. v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2546
- Maruti Suzuki India Ltd. v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2310
- Massive Infrastructure (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2125
- Matrix Cellular Services (P) Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2270
- Mayyanad Regional Coop. Bank Ltd. v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2453
- Mehra Engineering Corpn. v. Assessing Officer, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2247
- Memon Publishing Board v. CIT, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2142
- Methods (India) (P) Ltd. v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2081
- Mico Karmikara Balagada Vasathi Sahakara Sangha v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2243

- Microviews Infosystems (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2517
- Military Hospital Palampur (KV) v. CIT, (Rajpal Yadav, V.P. and Krinwant Sahay, A.M.), 2025 SCC OnLine ITAT 5838
- Minda Capital (P) Ltd. v. CIT, (S. Rifaur Rahman, A.M. and Anubhav Sharma, J.M.), 2025 SCC OnLine ITAT 5872
- Mining Officer v. CIT, (N.K. Saini, V.P. and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2347
- Mona Developers (P) Ltd. v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2286
- Mozart Gobal Furniture v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2448
- MTNL v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 999
- MTNL v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2312
- Mukesh Manekchand Sheth v. CIT, (Mahavir Prasad, J.M. and Waseem Ahmed, A.M.), 2022 SCC OnLine ITAT 2137
- Mukhtiar Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5849
- Mulay Construction (P) Ltd. v. CIT, (R.S. Syal, V.P. and S.S. Viswanethra Ravi, J.M.), 2022 SCC OnLine ITAT 2501
- Murli Lilaramani v. CIT, (Dr. S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), 2022 SCC OnLine ITAT 2483
- Muzaffarnagar District Coop. bank Ltd. v. CIT, (A.D. Jain, V.P. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2256
- Nagin Govindji Suthar v. CIT, (Shamim Yahya, A.M. and Amarjit Singh, J.M.), 2022 SCC OnLine ITAT 2272
- Nalin Traders (P) Ltd. v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2279
- Naresh Sharma v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2407
- National Academy of Construction v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2170
- Nature Bio Foods Ltd. v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2128
- Navneet Katyal v. CIT, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2494
- NBI Employees Coop. Non-Agricultural Thrift & Credit Society Ltd. v. CIT, (Ravish Sood, J.M. and Dr. M.L. Meena, A.M.), 2022 SCC OnLine ITAT 2490
- Neha Arora v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5847
- NHPC Ltd. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2194
- Nico Controls (P) Ltd. v. CIT, (G.S. Pannu, President and Vikas Awasthy, J.M.), 2022 SCC OnLine ITAT 2466
- Niraj Kumar v. CIT, (N.K. Billaiya, A.M. and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2192

- Nirmithi Kendra Nirmithi v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2426
- Nishant Kumar v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5860
- Nishita Nandish v. CIT, (Laxmi Prasad Sahu, A.M. and Soundararajan K, J.M.), 2025 SCC OnLine ITAT 5886
- NMDC Ltd. v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2441
- Nortel Networks India (P) Ltd. v. CIT, (Anil Chaturvedi, A.M. and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2057
- Ochhab Lal Jain v. CIT, (Dr. Mitha Lal Meena, A.M. and Dr. S. Seethalakshmi, J.M.), 2025 SCC OnLine ITAT 5836
- Olive Hospitals (P) Ltd. v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2116
- Om Prakash Agrawal v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2111
- Om Prakash Rana v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2251
- ONGC v. CIT, (R.K. Panda, A.M. and K.N. Chary, J.M.), 2022 SCC OnLine ITAT 2306
- Opinder Singh Marwah v. CIT, (Challa Nagendra Prasad, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2287
- Opinder Singh Marwah v. CIT, (Sudhanshu Srivastava, J.M. and O.P. Kant, A.M.), 2022 SCC OnLine ITAT 2163
- Oracle Systems Corpn. v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2425
- Orient Clothing (P) Ltd. v. CIT, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2094
- OT Privacy Software (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2467
- P & K Dealers (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2120
- Palogix Infrastructure (P) Ltd. v. CIT, (Rajesh Kumar, A.M. and Sonjoy Sarma, J.M.), 2022 SCC OnLine ITAT 2298
- Pankaj Gupta v. CIT, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2178
- Paramjit Singh Sandhu v. CIT, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), 2022 SCC OnLine ITAT 2166
- Paras Chaudhary v. CIT, (Diva Singh, J.M. and Vikram Singh Yadav, A.M.), 2022 SCC OnLine ITAT 2204
- Parasmal Saremal Gogad v. CIT, (**Dr. Mitha Lal Meena**, A.M. and Dr. S. Seethalakshmi, J.M.), 2025 SCC OnLine ITAT 5834
- Parasnath H. Bharti v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2149
- Parivar Agri Business (P) Ltd. v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2365

- Parveen Goyal v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5880
- Pasargad Technolgies Ltd. v. CIT, (N.K. Billaiya, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2378
- Patel Ambalal Laxmandas Ni Co. v. CIT, (Mahavir Prasad, J.M. and Amarjit Singh, A.M.), 2022 SCC OnLine ITAT 2119
- Patran B R CHBS Ltd. v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5839
- Pavel Garg v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2184
- Pawan Garg v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2305
- Pawan Kumar v. CIT, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2552
- People Coop. Credit Society Ltd. v. CIT, (Waseem Ahmed, A.M. and Suchitra Kamble, J.M.), 2022 SCC OnLine ITAT 2455
- Piare Lal v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5865
- Pigeon Exports International (P) Ltd. v. CIT, (K.N. Chary, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2181
- Poddar Chhatra Niwas v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2384
- Ponmahal Income v. CIT, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), 2022 SCC OnLine ITAT 2121
- Poonam Lifestyle v. CIT, (Omprakash Kant, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2506
- Porbandar Credit Coop. Society Ltd. v. CIT, (Mahavir Prasad, J.M. and Waseem Ahmed, A.M.), 2022 SCC OnLine ITAT 2129
- Powerlink Engineers v. CIT, (R.S. Syal, V.P. and Partha Sarathi Chaudhury, J.M.), 2022 SCC OnLine ITAT 2217
- Prabhu Kanimozhi v. CIT, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), 2022 SCC OnLine ITAT 2127
- Pradeep Jaysinghrao Desai v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2107
- Pramod Kumar Sanghi v. CIT, (S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2431
- Pratibha Baghel v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2505
- Pravesh Kumar Garg v. CIT, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2307
- Preeti Rathi v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2109
- Prem Kumar Sharma v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2393
- Pritam Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5866
- Priya Ranjan Saha v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2375
- Priyank Mehta v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2443

- Pulukkol Anandakumari Gowri v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2450
- Pushkar Trading & Holding (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2157
- R.P. Diamonds (P) Ltd. v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2359
- Radford Global Ltd. v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2313
- Radhika Goel v. CIT, (N.K. Saini, VP and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 1088
- Radiant Cement Co. (P) Ltd. v. CIT, (Rajpal Yadav, V.P. and Krinwant Sahay, A.M.), 2025 SCC OnLine ITAT 5883
- Radisys India (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2536
- Rahul Chowdhary v. CIT, (Sanjay Garg, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2391
- Rahul Joshi v. CIT, (Rajpal Vadav, V.P. and Dr. Mitha Lal Meena, A.M.), 2025 SCC OnLine ITAT 5833
- Rahul Kapoor v. Assessing Officer, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2403
- Rainbow Promoters (P) Ltd. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2174
- Rainbow Promoters (P) Ltd. v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2308
- Rais Ahmed Mewafarosh v. CIT, (Rajpal Yadav, V.P. and Dr. Mitha Lal Meena, A.M.), 2025 SCC OnLine ITAT 5859
- Raj Kumar Jain v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2370
- Rajadhani Jewellers Regency Building Karunagappally v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2445
- Rajeev S Reniwal v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2411
- Rajendra Shankar Singhal v. CIT, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2409
- Rajesh Agrawal v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2461
- Rajesh Devraj Mehra v. CIT, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2480
- Rajesh Projects (India) (P) Ltd. v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2318
- Rajesh Verma v. CIT, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2423
- Rajib Rathindra Saha v. CIT, (Vikas Awasthy, J.M.), 2022 SCC OnLine ITAT 1066
- Rajkot District Coop. Milk Producers' Union Ltd. v. CIT, (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), 2022 SCC OnLine ITAT 2558
- Rakesh Janghu v. Circle, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2542

- Rakesh Kumar Jain v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2513
- Ram Liquors v. CIT, (Mahavir Singh, V.P. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2205 Ram Pal Singh v. CIT, (N.K. Saini, V.P. and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2108
- Ramesh Chand v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2427
- Rameshwar Dayal Sharma v. CIT, (Anil Chaturvedi, A.M. and Narender Kumar Choudhry, J.M.), 2022 SCC OnLine ITAT 2406
- Ramit Kuthiala v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5862
- Ramnath & Co. Laxmi Krupa v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2447
- Ramniklal Nathwani v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2150
- Ramraj & Co. v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2451
- Randhir Rana v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2176
- Ranjan Sharma v. CIT, (Dr. S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), 2022 SCC OnLine ITAT 2263
- Ranjith Kumar Manikonda v. CIT, (S.S. Godara, J.M. and Laxmi Prasad Sahu, A.M.), 2022 SCC OnLine ITAT 2138
- Rathi Steel & Power Ltd. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2090
- Ravinder Kumar v. CIT, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2420
- Reddy Builders (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2510
- Rheabari Tea Co. (P) Ltd. v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2377
- Rishi Pal Ashish Kumar v. ITD, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2540
- Rishi Sehdev v. CIT, (K.N. Chary, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2177 Ritin Goel v. CIT, (T.S. Kapoor, A.M.), 2022 SCC OnLine ITAT 2113
- Robust Hotels (P) Ltd. v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2357
- Rohini Garg Dewas v. CIT, (Mahavir Prasad, J.M. and Manish Borad, A.M.), 2022 SCC OnLine ITAT 2481
- Rohit Ramesh Gandhi v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2066
- S & G Lifestyles v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2419
- S. Chandrashekar v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2216
- S.R. Ravishankar v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2534

- Sadiq Ali v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5856
- Sagar Sanand Infrabuild (P) Ltd. v. CIT, (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), 2022 SCC OnLine ITAT 2557
- Sai Sourcing Services v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2383
- Sajid Ali v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2225
- Salasar Laminates Ltd. v. CIT, (Mahavir Prasad, J.M. and Waseem Ahmed, A.M.), 2022 SCC OnLine ITAT 2335
- Sanatana Dharma Educational & Cultural Society v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2430
- Sangeeta Ganpati Jadhav v. CIT, (R.S. Syal, V.P. and S.S. Viswanethra Ravi, J.M.), 2022 SCC OnLine ITAT 2499
- Sangeeta Jain v. CIT, (Sanjay Arora, A.M.), 2022 SCC OnLine ITAT 2061
- Sangeeta Jain v. CIT, (Sanjay Arora, A.M.), 2022 SCC OnLine ITAT 2063
- Sangli Zilla Dekharekh Sahakari Society Ltd. v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2065
- Sanjay singhania v. CIT, (Dr. B.R.R. Kumar, A.M. and Astha Chandra, J.M.), 2022 SCC OnLine ITAT 2255
- Sanjeev Kumar Bakshi v. CIT, (Laliet Kumar, J.M.), 2025 SCC OnLine ITAT 5853
- Sant Mahesh Muni Ji Borewale Welfare Society Gaushala Neharwali v. CIT, (Ravish Sood, J.M. and Dr. M.L. Meena, A.M.), 2022 SCC OnLine ITAT 2549
- Saraswati Gupta v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2154
- Sarju Piyari Srivastava v. CIT, (Kul Bharat, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2088
- Satish Kumar Rana v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5845
- Satyanarayana Kota v. CIT, (S.S. Godara, J.M. and Laxmi Prasad Sahu, A.M.), 2022 SCC OnLine ITAT 2139
- Satyannadji Tradecom (P) Ltd. v. CIT, (Shamim Yahya, A.M. and Laliet Kumar, J.M.), 2022 SCC OnLine ITAT 2193
- Sdtork Controls (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2235
- Seema Jain v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2452
- Seema Rani Bansal v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5869
- Seema Tiwari v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2171
- Shamsher Singh v. CIT, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2417
- Shankarlal Tulasiram Gilada v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2237
- Sharvan Kumar v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5846

- Sheetal Mehra v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2189
- Shelf Drilling International Inc. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2276
- Shivani Tayal v. CIT, (M. Balaganesh, A.M. and Yogesh Kumar U.S., J.M.), 2025 SCC OnLine ITAT 5857
- Shubh Motors (P) Ltd. v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2462
- Sicot India Foundation v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2281
- Siddhivinayak Associates v. CIT, (Shamim Yahya, A.M. and Vikas Awasthy, J.M.), 2022 SCC OnLine ITAT 2520
- Sidhpur Education and Welfare Trust v. CIT, (Sanjay Garg, J.M. and Annapurna Gupta, A.M.), 2025 SCC OnLine ITAT 5832
- Sitaben P. Shah v. CIT, (Annapurna Gupta, A.M. and Suchitra Kamble, J.M.), 2022 SCC OnLine ITAT 2456
- SJVN Foundation v. CIT, (Laliet Kumar, J.M. and Krinwant Sahay, A.M.), 2025 SCC OnLine ITAT 5842
- SKI Himalayas Ropeways (P) Ltd. v. CIT, (Diva Singh, J.M. and Vikram Singh Yadav, A.M.), 2022 SCC OnLine ITAT 2344
- Skyline Agro (P) Ltd. v. CIT, (Sanjay Arora, A.M. and Manomohan Das, J.M.), 2022 SCC OnLine ITAT 2087
- Smita Naresh Varaiya v. CIT, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), 2022 SCC OnLine ITAT 2474
- Sonia Jawa v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5854
- SPC Engineers (P) Ltd. v. CIT, (Saktijit Dey, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2422
- Sri Bhageeratha Pattina Sahakara Sangha Niyamitha Takuk Uppara Sanga v. CIT, (B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2476
- Sridevi Dairy Farms (P) Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2349
- Srinivas Nagabandi v. CIT, (A. Mohan Alankamony, A.M. and S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2213
- Struzzo Capital Services (P) Ltd. v. CIT, (S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2439
- Stylam Industries Ltd. v. CIT, (N.K. Saini, VP and Sudhanshu Srivastava, J.M.), 2022 SCC OnLine ITAT 2062
- Sudhakar Arora v. CIT, (Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2257
- Sudhir Rasiklal Mehta v. CIT, (Om Prakash Kant, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2366
- Sukhbir Singh v. CIT, (Ravish Sood, J.M. and Dr. M.L. Meena, A.M.), 2022 SCC OnLine ITAT 2548
- Sukhmani Society for Citizen Services v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5874
- Suman Sarkar v. CIT, (A.T. Varkey, J.M.), 2022 SCC OnLine ITAT 2527

- Sunder Impex (P) Ltd. v. CIT, (G.S. Pannu, President and Saktijit Dey, J.M.), 2022 SCC OnLine ITAT 2449
- Sunil Ahuja v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2288
  Sunil Kumar Aggarwal v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine
  ITAT 2089
- Sunsolar Renewable Energy (P) Ltd. v. CIT, (M. Balaganesh, A.M. and Kuldip Singh, J.M.), 2022 SCC OnLine ITAT 2369
- Suraj Singh Parihar v. CIT, (Sanjay Arora, A.M.), 2022 SCC OnLine ITAT 2296
- Surender Kumar Arora v. Ward, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2248
- Surender Kumar Sharma v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5876
- Suresh & Co. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2167
- Swaminarayan Seva Niketan v. CIT, (Mahavir Prasad, J.M. and Annapurna Gupta, A.M.), 2022 SCC OnLine ITAT 2303
- Synamedia Ltd. v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2345
- T.R. Shanmugasundaram v. CIT, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), 2022 SCC OnLine ITAT 2124
- Tanalur Service Coop. Bank Ltd. v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2432
- Tata Teleservices (Maharashtra) Ltd. v. CIT, (Shamim Yahya, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2396
- Technocon Constructions & Infrastructure (P) Ltd. v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2085
- Teena Gupta v. CIT, (G.S. Pannu, President and Kul Bharat, J.M.), 2022 SCC OnLine ITAT 2547
- Tejinder Singh v. CIT, (Diva Singh, J.M. and Vikram Singh Yadav, A.M.), 2022 SCC OnLine ITAT 2228
- Tek Singh v. CIT, (Laliet Kumar, J.M. and Manoj Kumar Aggarwal, A.M.), 2025 SCC OnLine ITAT 5868
- Thaackur Singlaa v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2291
- The BBR & RDCC Bank Employees Coop. Society Ltd. v. CIT, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), 2025 SCC OnLine ITAT 5885
- Thiruvalaya Venugopal v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2159
- Thyagarajan Arun Kumar v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2198
- Tip Top Furniture Land v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2418
- Toyota Industries Engine India (P) Ltd. v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2374

- Transitions Optical Distribution (P) Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2415
- Transocean Offshore International Venture Ltd. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 1022
- Trident Security & Allied Services (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2523
- Trinity Cleantech (P) Ltd. v. CIT, (A. Mohan Alankamony, A.M.), 2022 SCC OnLine ITAT 2146
- Triton Holding Ltd. v. CIT, (Amit Shukla, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2428
- Triveni Filing Systems v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2554
- Twenty First Century Management Services Ltd. v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2361
- Twenty First Century Wire Rods Ltd. v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2098
- U.B. International Trading Ltd. v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2436
- Ultra Portfolio Management (P) Ltd. v. CIT, (R.K. Panda, A.M.), 2022 SCC OnLine ITAT 2323
- Umesh Pharmaceuticals (P) Ltd. v. CIT, (C.N. Prasad, J.M. and P.K. Kedia, A.M.), 2022 SCC OnLine ITAT 2215
- *Uni Design Jewellery (India) (P) Ltd.* v. *CIT*, (S Rifaur Rahman, A.M. and Pavan Kumar Gadale, J.M.), 2022 SCC OnLine ITAT 2362
- Unipacific Travels & Tours (P) Ltd. v. CIT, (Shamim Yahya, A.M.), 2022 SCC OnLine ITAT 2282
- V.R. Pawar Sarees (P) Ltd. v. CIT, (R.S. Syal, V.P. and S.S. Viswanethra Ravi, J.M.), 2022 SCC OnLine ITAT 2220
- V.S. Eximast v. CIT, (A. Mohan Alankamony, A.M. and Satbee Singh Godara, J.M.), 2022 SCC OnLine ITAT 2095
- Valjibhai Kaluji Mali v. CIT, (Waseem Ahmed, A.M. and Siddhartha Nautiyal, J.M.), 2022 SCC OnLine ITAT 2497
- Valtree Global (P) Ltd. v. CIT, (S.S. Godara, J.M.), 2022 SCC OnLine ITAT 2433
- Varij Builders (P) Ltd. v. CIT, (Annapurna Gupta, A.M. and T.R. Senthil Kumar, J.M.), 2022 SCC OnLine ITAT 2199
- Varun Prabhakar v. CIT, (B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2328
- Vasantrao Chougule Nagari Sahakari Pat Sanstha Ltd. v. CIT, (R.S. Syal, V.P.), 2022 SCC OnLine ITAT 2070
- VBHDC Value Homes (P) Ltd. v. CIT, (George George K, J.M. and Padmavathy S, A.M.), 2022 SCC OnLine ITAT 2078
- Veerendra Kumar Patil v. CIT, (Laxmi Prasad Sahu, A.M. and Soundararajan K, J.M.), 2025 SCC OnLine ITAT 5888
- Venkataramanappa v. CIT, (Chandra Poojari, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2230
- Victory Surveillance & Escorts (P) Ltd. v. CIT, (A.T. Varkey, J.M. and Rajesh Kumar, A.M.), 2022 SCC OnLine ITAT 2524

- Vidya Bal Mandli v. CIT, (Saktijit Dey, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2544
- Vigilant Security Placement & Detective Services (P) Ltd. v. CIT, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2541
- Vijay Processors (P) Ltd. v. CIT, (K.N. Chary, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2175
- Vishal Enterprise BSCC House v. CIT, (Mahavir Prasad, J.M. and Amarjit Singh, A.M.), 2022 SCC OnLine ITAT 2060
- Vishwanathan Medical Foundation v. CIT, (N.K. Billaiya, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2229
- Vivekananda Edcuational Trust v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2160
- VLCC Health Care Ltd. v. CIT, (Anil Chaturvedi, A.M. and Amit Shukla, J.M.), 2022 SCC OnLine ITAT 2311
- Wang Investment & Finance (P) Ltd. v. CIT, (K.N. Chary, J.M. and Dr. B.R.R. Kumar, A.M.), 2022 SCC OnLine ITAT 2179
- Wellman Employment India (P) Ltd.. v. CIT, (Amit Shukla, J.M. and Pradip Kumar Kedia, A.M.), 2022 SCC OnLine ITAT 2316
- Wheels v. CIT, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), 2022 SCC OnLine ITAT 2392
- Wipro Ltd. v. CIT, (B.R. Baskaran, A.M. and Beena Pillai, J.M.), 2022 SCC OnLine ITAT 2327
- Youth Orientation Group International v. CIT, (George Mathan, J.M. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2153
- Zilla Nirmiti Kendra v. CIT, (N.V. Vasudevan, V.P. and B.R. Baskaran, A.M.), 2022 SCC OnLine ITAT 2398

## National Company Law Tribunal [2208]

- (IBC) IFCI Ltd. v. Mohit Arora, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8096
- A2 Interiors Products (P) Ltd. v. Sukhbir Agro Energy Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7590
- AAM Sky Geospatial Sollutions (P) Ltd., In re, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 9042
- Aasan Corporate Solutions (P) Ltd. v. Nirmal Lifestyle Reality (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7542
- Aasan Corporate Solutions (P) Ltd. v. Nirmal Lifestyle Reality (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7543
- Abhilasha Commercial (P) Ltd. v. Methodex Systems (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8473
- Abhin Pharmaceuticals v. Ambition Mica Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 9125
- Abhinandan Multitrade (P) Ltd. v. KSL & Industries, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7969

- Abhinandan Multitrade (P) Ltd. v. KSL & Industries, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7970
- Abhinav Choudhari, In re, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7448
- Abhishek Ranganathan v. Acme Realties (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7604
- Abhishek Ranganathan v. Acme Realties (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7605
- Abhishek Stock Broking Services (P) Ltd. v. Ganesh Jewellery House Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8679
- Abhyudaya Coop. Bank Ltd. v. CSI Computech (India) (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7854
- Abhyudaya Coop. Bank Ltd. v. CSI Computech (India) (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7855
- Abhyudaya Coop. Bank Ltd. v. Suyog Krishnakant Mohole, (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2217
- ABP Apparels (P) Ltd., In re, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7972
- Abra Motors (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8009
- Accurate Auto Products (P) Ltd. v. Osha Tools (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8110
- Accurate Auto Products (P) Ltd. v. Osha Tools (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8111
- Acebright Chemical Co. Ltd. v. Puritan Labs (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7522
- Acquaint Engineers & Infrastructure (P) Ltd. v. M.S.M. Energy Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8416
- Acute Daily Media (P) Ltd. v. Sharp Eye Advertising (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8389
- Adesh Bhati v. Union Bank of India, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8306
- ADICI Techno & Sealings (P) Ltd. v. Sonal Enterprise (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2198
- Aditya Birla Finance Ltd. v. Sandeep Jha, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8137
- Aditya Birla Finance Ltd. v. Shomuk Consultancy Services (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7947
- Administrator of Specified Undertaking of Unit Trust of India v. Modern Syntex (India) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7938
- Administrator of Specified Undertaking of Unit Trust of India v. Modern Syntex (India) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7939

- Administrator of Specified Undertaking of Unit Trust of India v. Modern Syntex (India) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7940
- Administrator of the Specified Undertaking of the Unit Trust of India v. Usha India Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7153
- Administrator of the Specified Undertaking of the Unit Trust of India v. Usha India Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7156
- Agarwal Coal Corpn. (P) Ltd. v. Aryan Ispat & Power (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8570
- Aggarwal Ply House v. Techno Fac Contracts (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8876
- Aglow Engineers v. Chinttpurni Engineering Works (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7807
- Air Carnival (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8619
- Aircastle (Ireland) Ltd. v. SpiceJet Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7736
- Aircastle (Ireland) Ltd. v. SpiceJet Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7737
- Ajay Dhawan v. D.S.G. Papers (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7205
- Ajay Dhawan v. D.S.G. Papers (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7204
- Ajay Gopaldas Samat v. Maxworth Realty India Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 9096
- Ajay Jain Sole v. Baldva Textiles (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7337
- Ajay Joseph v. Swiber Offshore India (P) Ltd., (Kishore Vemulapalli, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8427
- Ajay Josesph v. Swiber Offshore (India) (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8426
- Ajay Radheshyam Goenka v. Union Bank of India, (Chitra Hankare, Member (Judicial) and Dr V.G. Venkata Chalapathy, Member (Technical)), 2025 SCC OnLine NCLT 2200
- Ajit Shrivastava v. Gayatri Hospitality & Realcon Ltd., (Ramalingam Sudhakar, President and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7382
- Akaal Enterprises (P) Ltd. v. AGS Management Services (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7172
- Akaal Enterprises (P) Ltd. v. AGS Management Services (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7174
- Akaal Enterprises (P) Ltd. v. AGS Management Services (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7175

- Akasa Finance Ltd. v. Ski & Snow Resorts (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7458
- Akona Engineering (P) Ltd. v. RK Constructions (India) (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7684
- Akshaya Imaging Systems (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8120
- Akshaya ImaginG Systems (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8119
- Alchemist Asset Reconstruction Co. (P) Ltd. v. NIIL Infrastructure (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8602
- Alchemist Asset Reconstruction Co. Ltd. v. Moser Baer India Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7873
- Alchemist Asset Reconstruction Co. Ltd. v. Paresh Parekh, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7782
- Alchemist Asset Reconstruction Co. Ltd. v. Vinesh Traders (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7467
- Alka Katyal v. Ultratech Textures Paints (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2237
- All Heavens Minerals (P) Ltd. v. Registrar of Companies, Jaipur, (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), 2025 SCC OnLine NCLT 2193
- All India Paints v. Robbins Tunneling & Trenchless technology (India) (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8668
- Allahabad Bank v. Polo Hotels Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7094
- Allahabad Bank v. Southern Batteries (P) Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7759
- Allahabad Bank v. Ural India Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8303
- Allahabad Bank v. Ural India Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8304
- Allnex Resins (Shanghai) Co. Ltd. v. Aksh Optifibre Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7217
- Almighty Infraheights (P) Ltd. v. Bhola Singh Jaiprakash Construction Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8060
- Altico Capital India Ltd. v. Jayesh Tanna, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8374
- Ambica Enclave (P) Ltd. v. Proplarity Infrastructure (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8511
- Ambience Commercial Developers (P) Ltd. v. Jot Impex (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7654
- Ambience Commercial Developers (P) Ltd. v. Jot Impex (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7655

- Ambience Commercial Developers v. Jot Impex (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7653
- American Express Banking Corpn. v. Jambu Knite (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8421
- Amier Hamsa Ali Abbas Rawther v. Sub Registrar Pallikonda Sub Registrar office, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8682
- Amirsons Timber v. Skyline Engineering Contracts (India) (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8275
- Amirsons Timber v. Skyline Engineering Services (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8274
- Amirsons Timber v. Skyline International Services (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8167
- Amit Goel v. CMYK Printech Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2239
- Amit Goyal, In re, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8316
- Amit Kumar Malik v. Kindle Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8271
- Amit Malik v. Him Agi fresh (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8378
- Amit Poddar v. Khadkeshwar Hatcheries Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7926
- Ammeet Agarwal v. Prashant Jain, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7816
- Ammeet Agarwal v. Prashant Jain, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7820
- AMRL Hitech City Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9012
- Anand Kumar Gupta v. Adelson Pharma (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8988
- Anandram Developers (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8800
- Anandram Developers (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8799
- Anantha PVC Pipes (P) Ltd. v. SP Coal Resources (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7119
- Ananya Infraventures (P) Ltd. v. Tulsaini Constructions & Developers (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7370
- Anaya Infraventures (P) Ltd. v. Tulsaini Constructions & Developers (P) Ltd., (Ramalingam Sudhakar, President and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7371

- Anchor Leasing (P) Ltd. v. Anju Dhiraj Gada, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8582
- Anchor Leasing (P) Ltd. v. Anuj Dhiraj Gada, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8581
- Anchor Leasing (P) Ltd. v. Anuj Dhiraj Gada, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8583
- Anchor Leasing (P) Ltd. v. Euro Ceramics Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8926
- Anchor Leasing (P) Ltd. v. Euro Ceramics Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8925
- Anchor Leasing (P) Ltd. v. Naval Kanji Gada, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8591
- Anchor Leasing (P) Ltd. v. Naval Kanji Gada, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8592
- Anchor Leasing (P) Ltd. v. Naval Kanji Gada, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8593
- Andhra Bank v. Leo Meridian Infrastructure Projects & Hotels Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8107
- Andhra Bank v. Project Master Electricals (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8477
- Andhra Bank v. Project Master Electricals (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8478
- Anil Kashi Drolia v. Ankit Kumar Bagdi, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8054
- Anil Kaushal v. Logix City Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8161
- Anil Kaushal v. Logix Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8159
- Anil Kaushal v. Logix Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8160
- Anil Kaushal v. Logix Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8162
- Anil Kheaterpal v. Innovari Technologies (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8637
- Anil Syal, In re, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8730
- Anil Syal, In re, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8729
- Anish Niranjan Nanavaty v. Aayakad Subramanian Anantharaman, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8508
- Anish Niranjan Nanavaty v. Ajit Baburao Kerkar, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8506
- Anit Finvest (P) Ltd. v. Riga Sugar Co. Ltd., (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 8937

- Anita Nirula v. Piyush Shelters India (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7591
- Anjali Capfin (P) Ltd. v. Primuss Pipes & Tubes Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8954
- Annie Traders (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7723
- Ansal Properties & Infrastructure Ltd. v. Jaiganpati Infraprojects (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8056
- Anshul Gupta v. Indian Bank, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2210
- Anurag Gupta v. B.K. Educational Services (P) Ltd., (Ramalingam Sudhakar, President and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8084
- Anurag Varma v. Fairwealth Housing (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 8888
- Apac Financial Services (P) Ltd. v. Sanjay Coutinho, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7999
- Apac Financial Services (P) Ltd. v. Shirish Arya, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7979
- APIDC Venture Capital (P) Ltd. v. Tropical Animal Genetics (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9127
- APIDC Venture Capital (P) Ltd. v. Tropical Animal Genetics (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 9128
- APIDC Venture Capital (P) Ltd. v. Tropical Animal Genetics (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 9129
- Apollo Pipes Ltd. v. Tonk Water Supply Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9061
- Apparels India v. Aban Exim (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8089
- Aprn Enterprises (P) Ltd. v. Sahara Prime City Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8194
- Archisha Steels (P) Ltd. v. AJS Impex (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 9117
- Archisha Steels (P) Ltd. v. AJS Impex (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 9118
- Archisha Steels (P) Ltd. v. AJS Impex (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 9119
- Ardee Hitech (P) Ltd. v. Bevcon Wayors (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8354
- Area Importers & Exporters (P) Ltd. v. Gupta Builders & Promoters (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7060

- Areovision India (P) Ltd. v. Vineet Khandelwal, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8462
- Arm Welders (P) Ltd. v. Genix Automation (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7847
- Arora Iron & Steel Rolling Mills (P) Ltd. v. JKEW Forgings Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8984
- Arrow Engineering Ltd. v. Golden Tobbacco Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7260
- Arsec (India) Ltd. v. S Elangovan, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9034
- Arun Kapoor v. Shamik Hirani, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7814
- Aruna Theatres & Enterprises (P) Ltd. v. Aruna Theatres & Enterprises (P) Ltd., (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8906
- Arvind Pipes & Fitings Industries Privet Ltd. v. KH Foges India (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8281
- Ashali Infrastructures (P) Ltd. v. SBIPL Projects Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7315
- Ashish Alex v. Daimler Financial Services India (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7462
- Ashok Chand Srivastava v. Three C Properties (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8244
- Ashok Leyland Ltd. v. Windals Auto (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8406
- Ashok Magnetics Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8569
- Ashok Roadlines v. Jaypee Cement Corpn. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7341
- ASK Property Investment Advisors (P) Ltd. v. Nobility Estates (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7951
- Ask Trusteeship Services (P) Ltd. v. ATS Heights (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8639
- Ask Trusteeship Services (P) Ltd. v. ATS Heights (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8649
- Asrec (India) Ltd. v. Harig Crankshafts Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9031
- ASREC (India) Ltd. v. Manidhari Stainless Wire (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 9142
- Asrec India Ltd. v. Arun Kumar Sharma, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7308
- Asrec India Ltd. v. Arun Kumar Sharma, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7307

- Asrec India Ltd. v. Shiva Iron Manufacturing (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7327
- Asrec India Ltd. v. Shiva Iron Manufucturing (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7326
- Asset Reconstruction Co. (India) Ltd. v. Abhishek Gupta, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8013
- Asset Reconstruction Co. (India) Ltd. v. Ajay Gupta, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8007
- Asset Reconstructions Co. v. S. Kishore, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 9060
- Assets Care & Reconstruction Enterprise Ltd. v. ATS Infrastructure Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7437
- Assets Care & Reconstruction Enterprise Ltd. v. East West Products Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8980
- Assets Care & Reconstruction Enterprise Ltd. v. Hotel Horizon (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2213
- Assets Care & Reconstruction Enterprise Ltd. v. Mahesh R Shetty, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 9145
- Assets Care & Reconstruction Enterprise Ltd. v. Rohit Patni, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7170
- Assets Care & Reconstruction Enterprise Ltd. v. Supertech ORB Project (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7395
- Assets Care & Reconstruction Enterprise Ltd. v. Supertech ORB Project (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7397
- Assets Care & Reconstruction v. Sarita Patni, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7187
- Assets Care Reconstruction Enterprise Ltd. v. IVRCL Chegapalli Tollways Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7339
- Assets Care Reconstruction Enterprise Ltd. v. IVRCL Chegapalli Tollways Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7340
- ATE Projects (P) Ltd. v. Rajasthan Drugs & Pharmaceuticals Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7600
- Atindra Construction (P) Ltd. v. W.B. State Electricity Distribution Co. Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7254
- Atindra Construction (P) Ltd. v. W.B. State Electricity Distribution Co. Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7255
- Au Small Finance Bank Ltd. v. Prabhu Shanti Real Estate (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8287
- Au Small Finance Bank Ltd. v. Prabhu Shanti Real Estate (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8288

- Avargreen Organic Foods (P) Ltd. v. Raghupati Construction (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7946
- Avon Ispat & Power Ltd. v. Atlas Cycles (Haryana) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7265
- Axis Bank Ltd. v. Ambition Mica Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7415
- Axis Bank Ltd. v. Austin Distributors (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7242
- Axis Bank Ltd. v. Cengres Tiles Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7943
- Axis Bank Ltd. v. John Energy Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7386
- Axis Bank Ltd. v. John Energy Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7387
- Axis Bank Ltd. v. Karvy Forde Search (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7144
- Axis Bank Ltd. v. Khadkeshwar Hatcheries Ltd., (Kishore Vemulapalli, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7925
- Axis Bank Ltd. v. Lanco Amarkantak Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8065
- Axis Bank Ltd. v. Lanco Amarkantak Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8066
- Axis Bank Ltd. v. Lanco Amarkantak Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8068
- Axis Bank Ltd. v. Lanco Amarkantak Power Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8069
- Axis Bank Ltd. v. Lanco Amarkantak Power Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8070
- Axis Bank Ltd. v. Naren Sheth, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2204
- Axis Bank Ltd. v. Ritika Manoj Lalwani, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7613
- Axis Bank Ltd. v. Supreme Transport Organization (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7817
- Axis Bank Ltd. v. Supreme Transport Organization (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7819
- Axis Bank v. Lanco Amarkantak Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8067
- Axis Trustee Services Ltd. v. Fortis Healthcare Holdings (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8805
- Axis Trustee Services Ltd. v. IREO (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7755
- Axis Trustee Services Ltd. v. Vijaykumar Iyer, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8488

- Ayodhya Finlease Ltd. v. SRGP Corpn. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8230
- B-Solutions Management Consultants v. WSH (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8798
- Baaf Engineers (P) Ltd. v. Pratishtha Dairy Farms (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9098
- Baddi Foils (P) Ltd. v. Biotropics Pharma (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7069
- Baddi Foils (P) Ltd. v. Biotropics Pharma (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7070
- Baff Engineers (P) Ltd. v. Farmech Foods (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7574
- Balajee Structural (India) (P) Ltd. v. Tamilnadu Generation & Distribution Corpn. Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9050
- Balaji Aventures LLP v. Ashok Kumar Agarwal, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7685
- Balaji Aventures LLP v. Satish Kumari Agarwal, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7690
- Balaji Aventures LLP v. Sunitha Kumari Agarwal, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7699
- Balaji Infraventures (P) Ltd. v. Carnival Films (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9107
- Balaji Refractories Co. v. RGTL Industries Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8010
- Balasara Engineering Products Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8818
- Bank of Baroda Ltd. v. Shobha Devi Sarda, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7161
- Bank of Baroda v. Ankineedu Maganti, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8811
- Bank of Baroda v. Baghauli Sugar & Distillery Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7683
- Bank of Baroda v. Baghauli Sugar & Distillery Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7681
- Bank of Baroda v. Baghauli Sugar & Distillery Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7682
- Bank of Baroda v. Bharat Raj Punj, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9091
- Bank of Baroda v. Cygnus Splendid Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7948
- Bank of Baroda v. Deepak Mittal, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9059

- Bank of Baroda v. Dolly Mehra, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7852
- Bank of Baroda v. Golden Jubilee Hotels (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), 2024 SCC OnLine NCLT 7127
- Bank of Baroda v. Hind Agro Industries Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7980
- Bank of Baroda v. Hind Agro Industries Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7981
- Bank of Baroda v. Jai Kumar Somani, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7577
- Bank of Baroda v. Kapil Mittal, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9071
- Bank of Baroda v. MC Industries Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7249
- Bank of Baroda v. Monica Patwa, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), 2025 SCC OnLine NCLT 2190
- Bank of Baroda v. Narain Hari Gupta, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7436
- Bank of Baroda v. Pramod Agarwal, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9063
- Bank of Baroda v. Punam Singh, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7355
- Bank of Baroda v. R. Srikanth Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7164
- Bank of Baroda v. Rotomac Exports (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8967
- Bank of Baroda v. Rotomac Global (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8960
- Bank of Baroda v. Sameer Somani, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7630
- Bank of Baroda v. Sanjay Somani, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7516
- Bank of Baroda v. SE Transstadia (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7244
- Bank of Baroda v. SE Transstadia (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7245
- Bank of Baroda v. SE Transstadia (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7243
- Bank of Baroda v. Sintex Prefab & Infra Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7587
- Bank of Baroda v. Surendra Kumar Patwa, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), 2025 SCC OnLine NCLT 2189

- Bank of Baroda v. Transstadia Holding (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7199
- Bank of Baroda v. Transstadia Holding (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7197
- Bank of Baroda v. Transstadia Holding (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7198
- Bank of Baroda v. U.N. Automobiles (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8995
- Bank of Baroda v. Vikas Ladia, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8915
- Bank of Baroda v. Virginia Developers (P) Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 8922
- Bank of Baroda v. Xyron Technologies Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), 2025 SCC OnLine NCLT 2191
- Bank of Baroda v. Yash Pal Mehra, (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 7958
- Bank of Baroda v. Yash Palmehra, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7959
- Bank of India Ltd. v. Indreshwar Sugar Mills Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8901
- Bank of India v. Amitech Textiles Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7962
- Bank of India v. B.B. Foods (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7710
- Bank of India v. B.B. Foods (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7711
- Bank of India v. Eskay K 'N' IT (India) Ltd., (Chitra Hankare, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8064
- Bank of India v. Gangotri Enterprises Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7229
- Bank of India v. Gangotri Enterprises Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7230
- Bank of India v. Housing Development & Infrastructure Ltd., (Kishore Vemulapalli, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7272
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7269
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7270
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7271
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7273
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7274

- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7275
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7276
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7277
- Bank of India v. Housing Development & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7278
- Bank of India v. Kesma Impex (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7692
- Bank of India v. Khaitan Electricals Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7611
- Bank of India v. Khushbu Vinyl (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8782
- Bank of India v. Kothari Food, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7519
- Bank of India v. Kothari Food, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7520
- Bank of India v. Multi Arc Coating & Straps Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7712
- Bank of India v. Raghukul Cottex & Processing (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7893
- Bank of India v. Shree Rajeshwaranand Paper Mills Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9088
- Bank of India v. Shree Rajeshwaranand Paper Mills Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9089
- Bank of India v. Shree Rajeshwaranand Paper Mills Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9090
- Bank of India v. Suryadeep Multipurpose Cold Storage LLP, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8878
- Bank of India v. Tijaria Industries Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8789
- Bank of India v. Tijaria Polypipes Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8526
- Bank of Maharashtra v. Ankit Kumar Bagdi, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8055
- Bank of Maharashtra v. Ashish Gupta, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8384
- Bank of Maharashtra v. Ashutosh Ghosh, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8138
- Bank of Maharashtra v. Ashutosh Ghosh, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8139
- Bank of Maharashtra v. Bejoy Nambiar, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7856

- Bank of Maharashtra v. Biren Kumar Palani, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7667
- Bank of Maharashtra v. C.L. Sharma, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7353
- Bank of Maharashtra v. Ch Srinivas Rao, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7841
- Bank of Maharashtra v. CL Sharma, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7878
- Bank of Maharashtra v. Deepak Sharma, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7366
- Bank of Maharashtra v. Dilip Raghunath Pol, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8703
- Bank of Maharashtra v. Dilip Raghunath Pol, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8704
- Bank of Maharashtra v. G Siva Kumar Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7438
- Bank of Maharashtra v. Jaydeep Palani, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7664
- Bank of Maharashtra v. Kavita Dilip Pol, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8698
- Bank of Maharashtra v. Kavita Dilip Pol, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8699
- Bank of Maharashtra v. Kirti Gopal Sarda, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7679
- Bank of Maharashtra v. Lata Hanumant Magar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8714
- Bank of Maharashtra v. Lata Hanumant Magar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8715
- Bank of Maharashtra v. M Ramaniah, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7609
- Bank of Maharashtra v. Manisha Rajendra Ingawale, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8843
- Bank of Maharashtra v. Mannam Kotaiah, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7614
- Bank of Maharashtra v. Manoj Murarilal Pathak, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8857
- Bank of Maharashtra v. Manoj Murarilal Pathak, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8858
- Bank of Maharashtra v. Mittal Ramesh Dedhia, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8710
- Bank of Maharashtra v. Mittal Ramesh Dedhia, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8711
- Bank of Maharashtra v. Mrinalini Ghosh, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8143

- Bank of Maharashtra v. Mrinalini Ghosh, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8144
- Bank of Maharashtra v. N.K. Gupta, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8777
- Bank of Maharashtra v. Nagi Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7845
- Bank of Maharashtra v. P Krishna, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7713
- Bank of Maharashtra v. Raj Kumar Agarwal, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7589
- Bank of Maharashtra v. Ram Kishore Arora, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7554
- Bank of Maharashtra v. Ramlakhan Chaman Yadav, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8706
- Bank of Maharashtra v. Ramlakhan Chaman Yadav, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8707
- Bank of Maharashtra v. Ramlakhan Chaman Yadav, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8708
- Bank of Maharashtra v. Ranjana Ghode, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 8492
- Bank of Maharashtra v. S. Anil Kumar, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7703
- Bank of Maharashtra v. Sanjay Jyotiram Awate, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8847
- Bank of Maharashtra v. Satish Govind Dharne, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8887
- Bank of Maharashtra v. Subodh Kayarkar, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 8490
- Bank of Maharashtra v. Susheela Nambiar, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8414
- Bank of Maharashtra v. T Santa Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7493
- Bank of Maharashtra v. T Subbarami Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7526
- Bank of Maharashtra v. Umesh Krishna Joshi, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7757
- Bank of Maharashtra v. Umesh Krishna Joshi, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7758
- Bank of Maharashtra v. V. Rajasekhar, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7729
- Bank of Maharashtra v. Vinodkumar Murarilal Chaturvedi, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8851
- Bank of Maharashtra v. Vinodkumar Murarilal Chaturvedi, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8852

- Bank of Maharashtra v. Y. Bala Krishna Rao, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7691
- Bank of Maharashtra v. Yelimali Venkatesh, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7804
- Bank of Maharashtra v. Yelimali Venkatesh, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7805
- Bansal Trading Co. v. Periwinkle Herbal (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8806
- Bansi Metal & Alloys (P) Ltd. v. M.I. Alloys (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 9079
- Barkha Synthetics Ltd. v. Global Syntex (Bhilwara) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9014
- BASF India Ltd. v. Meghaarika International (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8918
- BDR Finvest (P) Ltd. v. Ninex Developers Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7346
- Belgotex India (P) Ltd. v. Puneet India (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7051
- Belgotex India (P) Ltd. v. Puneet India (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7052
- Bell Finvest (India) Ltd. v. Richa Creation India (P) Ltd., (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2025 SCC OnLine NCLT 2205
- Benara Automotive (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8640
- Bhabani (P) Ltd. v. Emergent Traders (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7309
- Bhanu Ram v. HBN Dairies & Allied Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8547
- Bharat Gala v. PIK Resource India (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8552
- Bharat S. Patel, In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8267
- Bharat S. Patel, In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8269
- BHEL v. Alaknanda Hydro Power Co. Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7549
- BHEL v. Hinduja National Power Corpn., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 9114
- Bhushan Dealmark (P) Ltd. v. Upadhyay Contractors (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8869
- Bhushan Pankaj Valia v. Personal Gaurantor to UIC Corpn. (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7572
- Bhushan Power & Steel Ltd. v. Kapsons Industries (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7235

- Bibhuti Bhushan Biswas v. Ansal Properties & Infrastructure Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7636
- Bibhuti Bhushan Biswas v. Ansal Properties & Infrastructure Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7637
- Bibhuti Bhushan Biswas v. Ansal Properties & Infrastructure Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7638
- Bibhuti Bhushan Biswas v. Ansal Properties & Infrastructure Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7639
- Bibhuti Bhushan Biswas v. Ansal Properties & Infrastructure Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7640
- Bihar E-Governance Services & Technologies Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7054
- Bijendra Kumar Nai v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8429
- Binod Kumar Choudhary v. Cookme [Spice] (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7541
- Biomarin International Ltd. v. Sandor Medicaaids (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 9123
- Bipin Industries (P) Ltd. v. ABW Infrastructure Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7853
- Bkr Hotel & Resorts (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8280
- Bkr Hotel & Resorts (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8279
- BL Kashyap & Sons Ltd. v. Supertech Realtors (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8372
- Blossom Infrastructure (P) Ltd. v. ROC, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8204
- Blue Pearl Marketing (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Cmde Siddharth Mishra, Member (Technical)), 2025 SCC OnLine NCLT 2186
- BMSS steel industries (P) Ltd. v. Forge India (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 8726
- BMSS Steel Industries (P) Ltd. v. Forge India (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8725
- BN Rajendran v. KG Denim Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 9068
- BNP Paribas Wealth Management India (P) Ltd., In re, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8491
- Bonus Plastics (P) Ltd. v. Gopala Polyplast Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9021
- Brij Mohan v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7773
- Brilliant Metals (P) Ltd. v. Jyoti Bansal, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7379

- Brilliant Metals (P) Ltd. v. Jyoti bansal, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7380
- BVC Tradeport (P) Ltd. v. Salebhai Internet Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8817
- BWW Global (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8004
- BWW Global (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8005
- C Ramasubramaniam, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8896
- C Ramasubramaniam v. Kathirvel Nadar Parthiban Rasu, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7475
- CA Mahalingam Suresh Kumar, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8672
- Canara Bank (Syndicate Bank) v. Clarion Townships (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8037
- Canara Bank Ltd. v. BBT Elevated Road (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7672
- Canara Bank Ltd. v. Nandu Kishinchand Belani, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7116
- Canara Bank v. Deccan Chronicle Holdings Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8029
- Canara Bank v. Deccan Chronicle Holdings Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8031
- Canara Bank v. Goodluck Carbon (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8760
- Canara Bank v. Goodluck Carbon (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8762
- Canara Bank v. Simplex Infrastructures Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 9121
- Canara Bank v. Simplex Infrastructures Ltd., (Bidisha Banerjee, Member (Technical) and Arvind Devanathan, Member (Judicial)), 2024 SCC OnLine NCLT 9122
- Canara Bank v. Sinnar Thermal Power Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8630
- Canara Bank v. Tata Capital Financial Services Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8438
- Canara Bank v. Tata Capital Financial Services Ltd., (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 8439
- Canara Bank v. TK Toll Road (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7665
- Canara Bank v. TRN Energy (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7463
- Canara Bank v. Vas Infrastructure Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7539

- Capital Trade Links Ltd. v. Megma Rfid & Labels (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8951
- Capri Global Capital Ltd. v. Silver Jubilee Motors Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7750
- Capt. Jaime Meseguer Sanchis v. Zexus Air Services (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2199
- Captain vahid Taghdir v. Turbo Megha Airways (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7361
- Caryaire Equipments India (P) Ltd. v. Weatherspell Aircon Engineers (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8402
- Catalyst Trusteeship Ltd. v. G Yoganand, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7768
- Catalyst Trusteeship Ltd. v. G Yoganand, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7769
- Catalyst Trusteeship Ltd. v. G Yoganand, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7770
- Catalyst Trusteeship Ltd. v. Manjeera Constructions Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7585
- Catalyst Trusteeship Ltd. v. Manjeera Constructions Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7586
- Catalyst Trusteeship Ltd. v. Manjeera Retail Holdings (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7429
- Catalyst Trusteeship Ltd. v. Manjeera Retail Holdings (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7430
- Catalyst Trusteeship Ltd. v. Swastik Homebuild (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7402
- Celebrity Life Sciences (P) Ltd. v. Andhra Industrial Infrastructure Corpn. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8976
- Central Bank of India v. Accil Corpn. (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8494
- Central Bank of India v. Ajay Sureka, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8003
- Central Bank of India v. Amit Kumar Modi, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7290
- Central Bank of India v. Anil Kumar Kedia, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7974
- Central Bank of India v. Arti Agarwal, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7631
- Central Bank of India v. Bandana Sureka, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7998
- Central Bank of India v. Cure Life Care (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7927

- Central Bank of India v. Cure Life Care (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7928
- Central Bank of India v. Cure Life Care (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7929
- Central Bank of India v. Cure Life Care (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7930
- Central Bank of India v. Deepen Arun Parekh, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8072
- Central Bank of India v. Deepen Arun Parekh, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8073
- Central Bank of India v. Madhusudhan Rao, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7461
- Central Bank of India v. Mohd. Atif Qureshi, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8836
- Central Bank of India v. Mohd. Muqeem Qureshi, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8824
- Central Bank of India v. Mohd. Mushrafeen Qureshi, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8812
- Central Bank of India v. Mohd. Saleem Qureshi, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8830
- Central Bank of India v. Octopus Papers Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7879
- Central Bank of India v. PK Iyer & Deccan Chronicle Holdings Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7449
- Central Bank of India v. RBEP Entertainment (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7049
- Central Bank of India v. RBEP Entertainment (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7050
- Central Bank of India v. Ritesh Agarwal, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7396
- Central Bank of India v. RS Ingot & Billet (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7311
- Central Bank of India v. Sanjay Kumar Sureka, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7997
- Central Bank of India v. Sanjay Kumar Yadav, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7623
- Central Bank of India v. Sapna Sureka, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7978
- Central Bank of India v. Shiv Kumar Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8006
- Central Bank of India v. Tamkeen Kosar, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8885

- Central Bank of India v. Upender Kumar Agarwal, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7517
- Central Bank of India v. Usha Agarwal, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7725
- Centrient Pharmaceuticals India (P) Ltd. v. Astra Lifcare (India) (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7760
- Cethar Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8434
- Cethar Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8435
- CFM Asset Reconstruction (P) Ltd. v. RNP Marketing & Cargo (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7944
- CFM Asset Reconstruction (P) Ltd. v. RNP Marketing & Cargo (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7945
- CG Power & Industrial Solutions Ltd. v. CG Power Solutions Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7286
- CG Power & Industrial Solutions Ltd. v. CG Power Solutions Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7284
- Champdany Jute Co. Ltd. v. Punjab State Industrial Development Corpn. Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7548
- Chandra Srinivasulu v. Richardson & Cruddas (1972) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8132
- Chandramouli Ramasubramaniam, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8451
- Chandramouli Ramasubramaniam v. Varadharaj Kesavan, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8549
- Checkmate Securities (P) Ltd. v. Singhal Sheets & Foils (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8423
- Chemical Suppliers India (P) Ltd. v. Rasik Products (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8931
- Chemical Suppliers India (P) Ltd. v. Yansefu Inks & Coatings (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8495
- Cherumadathil Sales Corpn. v. Nandanam Tiles & Sanitaries (P) Ltd., (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 8149
- Chezhiyan v. Vishnu Cars (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7344
- Chitra Perinkulam Ragavan, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8781
- Chitra Publicity Co. v. Oasis Tradelink Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8125
- Choksi Traders v. Nilax Textrend (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7240

- City Bank NA v. Cosmic Ferro Alloys Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8763
- City Pulse Theatres (P) Ltd. v. Carnival Films (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8978
- City Scaffoldings/City Scaff & Timbers v. Jitendra Palande, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7412
- City Union Bank Ltd. v. Amritapur Tea Co. Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7624
- Clariant Chemicals (India) Ltd. v. Prayag Polytech (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8387
- Clavecon (India) (P) Ltd. v. Saldar Infrastructure & Contracts (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Sanjiv Dutt, Member (Technical)), 2024 SCC OnLine NCLT 9051
- Cloud Retail Solutions (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2233
- Cloud Retail Solutions (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2234
- Colliers International (India) Property Services (P) Ltd. v. Masterly Kolkata Facility Maintenance (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7322
- Commercial Engineers v. Dakshinanchalvidyut Vitran Nigam Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7021
- Compuage Infocom Ltd. v. NXG Infotech (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7849
- Consolidated Shipping Line India (P) Ltd. v. Supreme & Co. (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8966
- Cornish Aluminium India (P) Ltd. v. Bholasingh Jaiprakash Construction Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8873
- Corpn. Bank v. Neerajakshi Iron & Steel (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7850
- Corpn. Bank v. Neerajakshi Iron & Steel (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7851
- Corpn. Bank v. SRS Healthcare & Research Centre Ltd., (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8464
- Cosmos Coop. Bank Ltd. v. Kiran Kumar Jain, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8433
- Court Receiver v. Vijay Kumar Iyer, (Kuldip Kumar Kareer, Member (Judicial) and Anil Raj Chellan, Member (Technical)), 2024 SCC OnLine NCLT 8485
- Creative Plastics Ltd. v. Rajesh Real Estate Developers (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8345
- Cryon Software Experts India (P) Ltd. v. Bodhtree Consulting Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7295

- Cryon Software Experts India (P) Ltd. v. Bodhtree Consulting Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7296
- Culrrossnopportunitic S.P. v. Sharon Bio-Medicine Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7117
- CYMK Inks LLP v. Lotus Poly-Packs (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7466
- D Geetharani, In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7016
- D.D. Enterprises v. Indian Nutrition (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7842
- D.D. Enterprises v. Indian Nutrition (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7843
- Dada Jeetu Buildcon (P) Ltd. v. Mep Infrastructure Developers Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8574
- Daedong Shipping Co. Ltd. v. Kandula Mineral Industries LLP, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9113
- Daimler Financial Services India (P) Ltd. v. Coronation Infrastructure (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7088
- Daimler Financial Services India (P) Ltd. v. Irfan Reza Ansari, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2025 SCC OnLine NCLT 2240
- Daimler Financial Services India (P) Ltd. v. Irfan Reza Ansari, (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7694
- Daksh Dehra, In re, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7027
- Daksha Pankaj Valia, In re, (Chitra Hankare, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7566
- Daksha Pankaj Valia, In re, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7564
- Daksha Pankaj Valia, In re, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7565
- Dal Singh v. Rana Polycot Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8644
- Damodar Valley Corpn. v. HR Ispat (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7208
- Damodar Valley Corpn. v. Jai Venktesh Concast (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7106
- Damodar Valley Corpn. v. Jaishree Steels (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7036
- Damodar Valley Corpn. v. SBIW Steels (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7098
- Damodar Valley Corpn. v. Shreesatya Steel & Power (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7048

- Damodar Valley Corpn. v. Sova Electrocasting Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7039
- Damodar Valley Corpn. v. Sova Electrocasting Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7040
- Dashabahu Multitrade (P) Ltd. v. Tanishi Tradewell (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7479
- Dashabahu Multitrade (P) Ltd. v. Tanishi Tradewell (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7480
- Dayashankar Verma v. G.C.A. Marketing (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7454
- DBS Bank India Ltd. v. Gammon Engineers & Contractors (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7924
- DBS Bank Ltd. v. Hindusthan National Glass & Industries Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7822
- DCB Bank Ltd. v. Cosmos Infraestate (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9094
- DCB Bank Ltd. v. Kalka Home Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8363
- DCB Bank Ltd. v. Kalka Home Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8364
- Deccans Safety Glass Works v. ATS Housing, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7233
- Deepa Venkat Ramani, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8131
- Deepak Gupta Huf v. Sparkspell Homes (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8997
- Deepak Gupta Huf v. Sparkspell Homes (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8998
- Deepak Kumar v. Union Bank of India, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8803
- Deepak Trading Co. v. Lalchard Food Products (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7514
- Deepak Trading Co. v. Lalchand Food Products (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7515
- Desouza Leisures (P) Ltd. v. MY Preferred transformation & Hospitality (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8759
- Devadattam Multitrade (P) Ltd. v. Shree Ramchandran Compex (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7905
- Devadattam Multitrade (P) Ltd. v. Shree Ramchandran Compex (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7906

- Devi Trading & Holding (P) Ltd. v. Avani Project & Infrastructure Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7874
- Dewdrops Mercantile (P) Ltd. v. Metro Management Services (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8319
- Dhanashree Bhatkal v. Apex Business Services (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8664
- Dhanashree Electronics Ltd. v. DLKH Hospitality Service (P) Ltd., (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 7992
- Dhanlaxmi Bank Ltd. v. Bhagath Chandrasekhar Video Impact (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8028
- Dhanlaxmi Bank Ltd. v. K.N. Marzook, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8127
- Dhanlaxmi Bank Ltd. v. Mariamma Mathew, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8134
- Dhanlaxmi Bank Ltd. v. Mariamma Mathew, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8135
- Dhanlaxmi Bank Ltd. v. Mathew George, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8136
- Dharti Dregding & Infrastructure Ltd. v. Inland Waterways Authority of India, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7621
- Dheeraj Reddy Jinna v. Vijay Kumar V. Iyer, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8480
- Dheeraj Reddy Jinna v. Vijay Kumar V. Iyer, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8487
- DHL Ecommerce (India) (P) Ltd. v. Future Supply Chain Solutions Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 9132
- DHL Ecommerce (India) (P) Ltd. v. Future Supply Chain Solutions Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 9133
- DHL Ecommerce (India) (P) Ltd. v. Future Supply Chain Solutions Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 9134
- DHL Ecommerce (India) (P) Ltd. v. Future Supply Chain Solutions Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 9135
- Diamond Power Transformers Ltd. v. Indian Overseas Bank Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7336
- Dibyendu Sekhar Lahiri v. Evanie Infrastructure (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7080
- Digitone Mobiles (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8893
- Digvijay Capital Management Ltd. v. ROC, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8987
- Diligent Media Corpn. Ltd. v. Datalink Multi Trading (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8603

- Diligent Media Corpn. Ltd. v. Datalink Multi Trading (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8604
- Dilip Bafna HUF v. Vishnu Oil Mills (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9144
- Dinesh Kumar Bansal v. Union Bank of India, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8804
- Dinesh Kumar Jain v. Fantastic Buildcon (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7830
- Dinesh Sharma v. Peerless Fabrikernce Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8415
- Dish Infra Services (P) Ltd. v. EBIX Payment Services (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7398
- Divya Gupta v. RBL Bank Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8245
- Divyajyothi Engineers & Contractors (P) Ltd. v. Aditya Housing & Infrastructure Development Corpn. (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7321
- DMB Paper Mills (P) Ltd. v. Union Bank of India, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7149
- DMI Finance (P) Ltd. v. Navin Raheja, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7911
- Dokuru Aruna v. Union Bank of India, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7085
- Dolphin Resources (P) Ltd. v. Mideast Integrated Steels Ltd., (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2226
- Dominic George Koyikara v. Chirag Shah, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8337
- Dowell Crushing & Industries (P) Ltd. v. Buoyant Financial Advisor (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 9086
- Dowell Crusing Industries (P) Ltd. v. Buoyant Financial Advisor (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 9085
- Drip Capital Inc v. Right Health Platter (P) Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 9095
- Drive India Enterprise Solutions Ltd. v. MAK Mobility (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7808
- Drive India Enterprise Solutions Ltd. v. MAK Mobility (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7809
- Druraj Contractor v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7831
- Duane Park (P) Ltd. v. Zynke Exports (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8695
- Duane Park (P) Ltd. v. Zynke Exports (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8696

- Earth Technocon (P) Ltd. v. Agroh Infrastructure Developers (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8525
- East India Transport Agency v. SRK Multimodal Solutions (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8557
- Eastern Housing Udyog Finance Co. Ltd. v. Arcuttipore Tea Co. Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7504
- Eastern Interiors & Furnishers v. Ripples Engineering (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7389
- Easun Products India (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8849
- Ebm-Papst India (P) Ltd. v. Inox Wind Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7281
- Ebm-Papst India (P) Ltd. v. Inox Wind Ltd., (Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7282
- Eco Green Products (P) Ltd. v. Sangani Infrastructure India (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7650
- Eco Translogistic v. Inox Wind Ltd., (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8305
- Edelweiss Asset Reconstruction Co. Ltd. v. Abhishek Soin, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7399
- Edelweiss Asset Reconstruction Co. Ltd. v. Arshiya Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8278
- Edelweiss Asset Reconstruction Co. Ltd. v. Bharati Defence & Infrastructure Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7410
- Edelweiss Asset Reconstruction Co. Ltd. v. Bharati Defence & Infrastructure Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7411
- Edelweiss Asset Reconstruction Co. Ltd. v. Birla Cotysn (India) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8680
- Edelweiss Asset Reconstruction Co. Ltd. v. Birla Cotysn (India) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8681
- Edelweiss Asset Reconstruction Co. Ltd. v. Dharmesh Jain, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7756
- Edelweiss Asset Reconstruction Co. Ltd. v. GVK Gautami Power Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7956
- Edelweiss Asset Reconstruction Co. Ltd. v. GVK Gautami Power Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7957
- Edelweiss Asset Reconstruction Co. Ltd. v. Jessop & Co. Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7558

- Edelweiss Asset Reconstruction Co. Ltd. v. Meeti Developers (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8882
- Edelweiss Asset Reconstruction Co. Ltd. v. Satish Soin, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7404
- Edelweiss Asset Reconstruction Co. v. Champalalji Finance (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8532
- Empee Distilleries Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7343
- Empire Transport Services Ltd. v. Noida Metro Rail Corpn. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8193
- Encraft India (P) Ltd. v. Shubh Shri Eco Plast (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8121
- Energy Efficiency Service Ltd. v. A-One Realtors (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7811
- Energy Therapy Co. (P) Ltd. v. Orbiigo Heavy Lifters (P) Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8535
- Enerpac India (P) Ltd. v. Gemini Power Hydraulics (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7420
- Enerpac India (P) Ltd. v. Gemini Power Hydraulics (P) Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7419
- Enerpac India (P) Ltd. v. Gemini Power Hydraulics (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7417
- Esoteric Trading (P) Ltd. v. Greenleaf Commerce (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8447
- Eurotainer S.A. v. Kailash Carriers Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8168
- Ever Mellow v. Future Speciality Retail Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8471
- Exbuzz Fire & Security (P) Ltd. v. Future Retail Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8483
- Exim Scrips Dealers (P) Ltd. v. Rathi Graphic Technologies Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7606
- Experts Realty Professionals (P) Ltd. v. Logix Infrastructure (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7061
- Experts Realty Professionals (P) Ltd. v. Logix Infrastructure (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7062
- Export-Import Bank of India v. DQ Entertainment (International) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8002
- Fakirchand Enterprises (P) Ltd., In re, (V.G. Bisht, Member (Judicial) and Prabhat Kumar, Member (Technical)), 2024 SCC OnLine NCLT 8382
- Faster Hydraulics (P) Ltd. v. KHN Industrial Equipments India (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7730
- Federal Bank Ltd. v. Feedback Infra (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 8543

- Feedback Highways Omt (P) Ltd. v. Supreme Infrastructure Bot (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7306
- Findoc Finvest (P) Ltd. v. AF Enterprises Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8519
- Floram Shoes (India) (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8683
- Fly-Hi Marine Travels (P) Ltd. v. Manishkumar Patel, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8769
- Frost International Ltd. v. Mohan Steels Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7892
- Fujitec India (P) Ltd. v. GLM Infratech (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7880
- Fun, N, Food (P) Ltd. v. Pansy Construction (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8567
- G4S Security Systems India (P) Ltd. v. BE Billimoria & Co. Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7719
- G4S Security Systems India (P) Ltd. v. BE Billimoria & Co. Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7720
- Gagan Fibres (P) Ltd. v. Innovative Textiles Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8180
- Gagan Fibres (P) Ltd. v. Innovative Textiles Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8181
- Gagandeep Kaur v. IDBI Bank Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 9104
- Gajendra Investment Ltd. v. Satra Property Developers (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2218
- Gajraj Jain v. Shiv Gyan Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7772
- Gamingmonk Entertainment (P) Ltd. v. Registrar of Companies, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8522
- Gammon India Ltd. v. IDBI Bank Ltd., (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2253
- Ganesan V., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2025 SCC OnLine NCLT 2221
- Ganesh Engineering Works v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7883
- Ganesh Ramkisan Rajale v. Panchtatwa Milk Industries (P) Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2025 SCC OnLine NCLT 2212
- Gangji Kalyanji Bhanushali v. GLM Infratech (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7155
- Ganraj Ispat (P) Ltd. v. Supreme Infrastructure India Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7042
- Garg Granites (P) Ltd. v. Radharani Exports (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7616

- Gates India (P) Ltd. v. Lindsay International (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8596
- Gauri Agrotech Products (P) Ltd. v. Nexus Well-Hope Agri Tech International Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8449
- GB Engineering Enterprises (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8908
- GB Engineering Enterprises (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8909
- GB Engineering Enterprises (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8910
- GB Engineering Enterprises (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8912
- Geeta Chhabra v. GLM Infratech (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7909
- General Manager v. Madhavi Latha, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8842
- General Manager v. S Ravindranath, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8845
- General Manager v. S. Gauthama Shankar, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8832
- Genuine Buildwell (P) Ltd., In re, (Ramalingam Sudhakar, President (Retd.) and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7960
- GHO Agro (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8308
- Giridhar Infracon (P) Ltd. v. Sky Infrastructure (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7761
- Glance Investments (India) (P) Ltd. v. Elexir Distributors (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7689
- Global Coke Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8945
- Global New Energies & Technologies v. Diversification Agriculture Producer Co. Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9080
- Global New Energies & Technologies v. Diversification Agriculture Producer Co. Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9081
- Globe Fincap Ltd. v. CPR Capital Services Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7190
- Gokul Fulchem (P) Ltd. v. Calchem Industries India Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8537
- Golden Services v. AUM Event & Promotions India (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7014

- Goldy Gera v. SRS Real Infrastructure Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7252
- Goutam Kumar Roy v. Dooteriah & Kalej Valley Tea Estates (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8580
- Gozoop Online (P) Ltd. v. OM Pizzas & Eats India (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 9078
- GPR Resources (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8705
- Graintech Foods (India) (P) Ltd. v. Rajasthan State Beverages Corpn. Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8892
- Grands Infrastructure Ltd. v. Ecogreen Energy Gurgaon Faridabad (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7698
- Great Gears (P) Ltd. v. Atlas Cycles (Haryana) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7603
- Growthtree Ventures (P) Ltd. v. Umbrella Genomics (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), 2024 SCC OnLine NCLT 9023
- GS Agencies v. Jiva Steels (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 9151
- GTL Ltd. v. Acasia Tele Services (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8685
- GTL Ltd. v. Acasia Tele Services (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8686
- Gujarat Industries Power Co. Ltd. v. Punjab State Industrial Development Corpn. Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8033
- Gupshup Technology India (P) Ltd. v. Nextgen Infratel (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8312
- Gupta Coal India (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7507
- Gupta Coal India (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7508
- Gurcharan Singh Baidwan v. Samar Estates (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7391
- Hadirah Steels (P) Ltd. v. Rana Heavy Engineering Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8392
- Hadirah Steels (P) Ltd. v. Rana Heavy Engineering Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8393
- Hadirah Steels (P) Ltd. v. Rana Heavy Engineering Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8395
- Hadirah Steels (P) Ltd. v. Rana Heavy Engineering Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8394
- Haji Shahadat v. Steelexpert Industries (Indore) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 7393

- Halcyon Technologies & Engineers LLP v. Heritage Motels (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9018
- Halcyon Technologies & Engineers LLP v. Heritage Motels (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9019
- Happy Forgings Ltd. v. High Tech Gears Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7942
- Hardik Industrial Corpn. (P) Ltd. v. SBI, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9009
- Hardik Industrial Corpn. (P) Ltd. v. SBI, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9007
- Haresh Ramchandani, In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7965
- Harshit Finvest (P) Ltd. v. Metalrod (P) Ltd., (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), 2025 SCC OnLine NCLT 2243
- Hasmukhbhai Somabhai Patel v. Shri Aster Silicates Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7806
- HDFC Bank Ltd. v. Feedback Infra (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8629
- HDFC Bank Ltd. v. Himanshu Singh, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8562
- HDFC Bank Ltd. v. Himanshu Singh, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8564
- HDFC Bank Ltd. v. Mountain Meadow Holidays (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8375
- HDFC Bank Ltd. v. Ritika Lalwani, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8291
- Hemanalini Traders v. Nexus Feeds Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7934
- Hemanalini Traders v. Nexus Feeds Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7935
- Hemang Jadavji Shah v. Sai Palace Hotels (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8250
- Hemang Jadavji Shah v. Sai Palace Hotels (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8251
- Hemang Jadavji Shah v. Sai Palace Hotels (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8252
- Hero Fincorp Ltd. v. Steel Konnect (India) (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8376
- Hershey India (P) Ltd. v. Vijay Kumar V Iyer, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8486
- Hewlett Packard Financial Services (India) (P) Ltd. v. Nufuture Digital (India) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8778

- Hewlett Packard Financial Services (India) (P) Ltd. v. Nufuture Digital (India) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8779
- Hi-Reach Construction Equipments (P) Ltd. v. Ramky Infrastructure Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8720
- Hi-Tech Designs (P) Ltd. v. Sai Car Sales (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7332
- Hi-Tech Steel Services Ltd. v. Contexus Resource Management (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7394
- HICSA Event Management (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7618
- Hinduja Leyland Finance Ltd. v. Fly Express Logistics (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8561
- Hindustan Colas (P) Ltd. v. DSC Engineering (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7345
- Hitesh Kumar Suresh Kumar Gajjar v. Map Refoils India Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7083
- Hitesh Mansukhbai Bakaraniania v. Rajkot Nagrik Sahakari Bank Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8270
- Hocaps Facility Management (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7304
- Honey Yarm v. Welldone Exim (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8550
- Hot Mold Engineering India (P) Ltd. v. Prism Design & Tooling Technology (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7677
- Hotel Milestonnez India (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7101
- Hotel Milestonnez India (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7100
- Housing Finance Ltd. v. Deepsons (India) (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7949
- Huvepharma Ltd. v. Amrit Feeds Ltd., (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 8154
- Huvepharma Sea [Pune] (P) Ltd. v. Amrit Feeds Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8155
- I.E. Trading Co. (P) Ltd. v. D.B. Engineering (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2236
- ICICI Bank Ltd. v. ABG Shipyard Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8493
- ICICI Bank Ltd. v. Bluplast Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2219

- ICICI Bank Ltd. v. Essar Power Jharkhand Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7146
- ICICI Bank Ltd. v. Essar Power Jharkhand Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7147
- ICICI Bank Ltd. v. Lanco Babandh Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7428
- ICICI Bank Ltd. v. Mavin Switchgears & Control (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8046
- ICICI Bank Ltd. v. MBS Impex (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8018
- ICICI Bank Ltd. v. MBS Impex (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8019
- ICICI Bank Ltd. v. Rajmangal Milk & Agro Foods (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8470
- ICICI Bank Ltd. v. Stone India Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8620
- ICICI Bank Ltd. v. Tirupati Inks Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7535
- ICICI Bank Ltd. v. Vikram B. Sharma, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7593
- ICICI Bank Ltd. v. Vinergy International (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7918
- *Icici Bank Ltd.* v. *Vinergy International (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7919
- ICICI Bank Ltd. v. Vinergy International (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7920
- ICICI Bank Ltd. v. Vinergy International (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7921
- ICICI Bank Ltd. v. Vinergy International (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7922
- ICICI Home Finance Co. Ltd. v. DSK Global Education & Research Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7348
- IDBI Bank Ltd. v. Agrimas Chemicals Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8151
- *IDBI Bank Ltd.* v. *B. Sarath Chander*, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7037
- IDBI Bank Ltd. v. Bernard John, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9136
- IDBI Bank Ltd. v. Carnet Elias Fernandes, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9146
- IDBI Bank Ltd. v. Coronet Properties & Investments (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8662
- IDBI Bank Ltd. v. Coronet Properties & Investments (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8663

- IDBI Bank Ltd. v. Doshion (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8734
- *IDBI Bank Ltd.* v. *Everlyn Fernandes*, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9141
- *IDBI Bank Ltd.* v. *JBF Petrochemicals Ltd.*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7032
- IDBI Bank Ltd. v. Leather World India Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8124
- IDBI Bank Ltd. v. Manor Floatel Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8746
- IDBI Bank Ltd. v. Ram Kishore Arora, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8846
- *IDBI Bank Ltd.* v. *S Kumars Nationwide Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7423
- *IDBI Bank Ltd.* v. S. Naveen Chandra, (Jyoti Kumar Tripathi, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7033
- IDBI Bank Ltd. v. Simm Samm Hotel (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2235
- *IDBI Bank Ltd.* v. *Sumeet Industries Ltd.*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7884
- *IDBI Bank Ltd.* v. *Sumeet Industries Ltd.*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7886
- *IDBI Bank Ltd.* v. *Sumeet Industries Ltd.*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7887
- IDBI Bank Ltd. v. Sumeet Industries Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7885
- IDBI Bank Ltd. v. Sunita Bardia, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7660
- IDBI Bank Ltd. v. Zicom Electronic Security Systems Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8823
- IDBI Bank v. Jaypee Infratech Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 9003
- Idbi capital markets & securities Ltd. v. NCR Rail Infrastructure Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7914
- IDBI capital markets & securities Ltd. v. NCR Rail Infrastructure Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7915
- IDBI capital markets & securities Ltd. v. NCR Rail Infrastructure Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7916
- IDBI Capital Markets & Securities Ltd. v. Surana Industries Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2025 SCC OnLine NCLT 2255
- IDBI Trusteeship Services Ltd. v. Reliance Infrastructure Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8881
- IDBI Trusteeship Services Ltd. v. Shipra Estate Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8443

- Idbi Trusteeship Services Ltd. v. Shree Vardhman Buildprop (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8173
- IDBI Trusteeship Services Ltd. v. Shree Vardhman Buildprop (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8175
- IDBI Trusteeship Services Ltd. v. Vardhman Buildrop (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8174
- IFCI Ltd. v. ACCIL Hospitality Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8351
- IFCI Ltd. v. Anil Mega Food Park (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7376
- IFCI Ltd. v. Ram Kishor Arora, (Bachu Venkat Balaram Das, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8100
- IFCI Ltd. v. Ram Kishor Arora, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8101
- IFCI Ltd. v. Ramesh Chandra Bardia, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7567
- IIFCL Asset Management Co. Ltd. v. Feedback Energy Distribution Co. Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8608
- IIFCL Asset Management Co. Ltd. v. Feedback Infra (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8513
- IIFCL Asset Management Co. Ltd. v. Feedback Infra (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8605
- IIFCL Asset Management Co. Ltd. v. Feedback Infra (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8606
- IIFCL Asset Management Co. Ltd. v. Mission Holding (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8516
- IIFCL Asset Management Co. Ltd. v. Mission Holdings (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8517
- IIFCL Asset Management Co. Ltd. v. Mission Holdings (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8712
- IIFCL Asset Management Co. Ltd. v. Mission Holdings (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8713
- IIFCL Asset Management Co. Ltd. v. Mission Holdings (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8716
- IIFL Home Finance Ltd. v. RMB Event Management (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8169
- IL&FS Financial Services Ltd. v. Attivo Economic Zone (Mumbai) (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8115
- IL&FS Financial Services Ltd. v. Bharat Road Network Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7700

- IL&FS Financial Services Ltd. v. E Village Kendra Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7704
- *Ila Bharat Valia, In re*, (Chitra Hankare, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7584
- *Ila Bharat Valia, In re*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7582
- *Ila Bharat Valia, In re*, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7583
- *Ilias Husain* v. *Maliha Realtors (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8745
- Imdadali M Momin v. Pellucid Lifesciences (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8993
- Impex Services India (P) Ltd. v. SSMP Industries Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8357
- Impex Services India (P) Ltd. v. SSMP Industries Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8358
- Impex Services India (P) Ltd. v. SSMP Industries Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8359
- Impex Services India (P) Ltd. v. SSMP Industries Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8360
- *Impex Services India (P) Ltd.* v. *SSMP Industries Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8361
- Implenia Services & Solutions (P) Ltd. v. Glance Investments (India) (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 9064
- Incred Financial Services Ltd. v. Jumbo Finvest (India) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8935
- Inderpal Singh v. Ninaniya Estates Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7289
- India Asset Growth Fund v. Vikram Structures (P) Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7118
- India Home Loan Ltd. v. Chandrabhaga Realtors (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8678
- India Infrastructure Finance Co. Ltd. v. Ind-Barath Power Infra Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7792
- India Infrastructure Finance Co. Ltd. v. Ind-Barath Power Infra Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7793
- India Infrastructure Finance Co. Ltd. v. Ind-Barath Power Infra Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7794

- India Infrastructure Finance Co. Ltd. v. Ind-Barath Power Infra Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7795
- India Resurgence ARC (P) Ltd. v. H.R. Polysack (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7210
- India Resurgence ARC (P) Ltd. v. Kundan Suppliers (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7207
- India Resurgence ARC (P) Ltd. v. Master Weaver Ethnics India (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7193
- India Resurgence ARC (P) Ltd. v. Master Weaver Ethnics India (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7194
- *Indiabulls Commercial Credit Ltd.* v. *Anil Bhalla*, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7815
- Indiabulls Commercial Credit Ltd. v. Gautam Bhalla, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7823
- Indiabulls Housing Finance (P) Ltd. v. V.A.M. Resorts & Hotels (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7741
- Indiabulls Housing Finance Ltd. v. Sikander Singh, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7490
- *Indian Bank* v. *Abhey Ram Dahiya*, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7799
- Indian Bank v. Agson Global (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8839
- Indian Bank v. Agson Global (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8840
- Indian Bank v. Agson Global (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8841
- Indian Bank v. Athena Demwe Power Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), 2025 SCC OnLine NCLT 2227
- *Indian Bank* v. *Babulal G Jain*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7203
- *Indian Bank* v. *D.R. Balakrishna Raja*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7248
- Indian Bank v. Dattar Ceramic (P) Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), 2025 SCC OnLine NCLT 2197
- *Indian Bank* v. *Guljari Lal*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7236
- Indian Bank v. Kailash Chand, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7365
- Indian Bank v. Kamlesh Devi Aggarwal, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8929

- *Indian Bank* v. *Kartik Babulal Jain*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7211
- Indian Bank v. Kesar Multimodal Logistics Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8118
- *Indian Bank* v. *Manish Kumar*, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7678
- *Indian Bank* v. *Manju Devi Baid*, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8497
- Indian Bank v. Methil Sashi Kumar Nair, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7073
- *Indian Bank* v. *Methil Sashi Kumar Nair*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7074
- *Indian Bank* v. *Motijug Agencies Ltd.*, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 9106
- *Indian Bank* v. *Mukesh Agarwalla*, (H.V. Subba Rao, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), 2024 SCC OnLine NCLT 9092
- *Indian Bank* v. *Nagesh Goel*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7334
- *Indian Bank* v. *Narinder Kumar*, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7356
- *Indian Bank* v. *Puja*, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7390
- *Indian Bank* v. *Raghu Raghav Balsaria*, (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7732
- *Indian Bank* v. *Rajiv Goel*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7329
- Indian Bank v. Rajkamal Logistic (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7441
- Indian Bank v. Ramesh Kumar Prithani, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8780
- *Indian Bank* v. *Ravi Kothari*, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8528
- *Indian Bank* v. *Sandeep Kabra*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7104
- *Indian Bank* v. *Sanjeev Kabra*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7114
- *Indian Bank* v. *Sashi Kabra*, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7110
- *Indian Bank* v. *Sashi Kabra*, (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 7109
- *Indian Bank* v. *Seema Rani*, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7378
- *Indian Bank* v. *Sumit Agarwal*, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7010

- Indian Bank v. Varun Resources Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7122
- Indian Bank v. Varun Resources Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7123
- Indian Bank v. Varun Resources Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7124
- *Indian Bank* v. *Varun Resources*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7121
- Indian Bank v. Vikas Aggarwal, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8921
- Indian Bank v. Yash Kirti Tours & Travels (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7468
- Indian Overseas Bank Asset Recovery Management Branch v. Megafin Securities Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7213
- *Indian Overseas Bank* v. *JMD Oils (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7848
- Indian Overseas Bank v. Shivam Continental (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8071
- *Indian Overseas Bank* v. *Winsome Yarns Ltd.*, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8773
- Indian Renewable Energy Development Agency Ltd. v. Lokshakti Sugar & Allied Industries Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8642
- Indian Renewable Energy Development Agency Ltd. v. Lokshakti Sugar & Allied Industries Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8643
- Indian Renewable Energy Development Agency Ltd. v. Lokshakti Sugar & Allied Industries Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8645
- Indian Renewable Energy Development Agency Ltd. v. Lokshakti Sugar & Allied Industries Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8646
- Indian Renewable Energy Development Agency Ltd. v. Saikrupa Sugar & allied Industries Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7128
- Indian Renewable Energy Development Agency Ltd. v. Taxus Infrastructure & Power Projects (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7783
- Indus Container Lines (P) Ltd. v. Virat Global Logistics (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8890
- Indusind Bank Ltd. v. Cloud 9 Projects (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7788

- *IndusInd Bank Ltd.* v. *R.S. Ramasubramaniam*, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8747
- Industrial & Commercial Bank of China Ltd., In re, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8078
- Industrial & Commercial Bank of China Ltd. v. Hipad Technology India (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8079
- Industrial & Commercial Bank of China Ltd. v. Hipad Technology India (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8080
- Industrial Trade Centre v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7673
- Infinitas Energy Solutions (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8585
- Infmitas Energy Solutions (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8584
- INMA International Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8339
- Insara Technologies (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8586
- *Insara Technologies (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8587
- Insight Print Communications (P) Ltd. v. Clothwari Printing (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8085
- Intec Capital Ltd. v. Chitresh Lather, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8329
- Intec Capital Ltd. v. Chitresh Lather, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8330
- Intec Capital Ltd. v. DKM Agencies (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8752
- Intec Capital Ltd. v. Guava Softs (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7028
- Intec Capital Ltd. v. Guruswamy Ramamurthy, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7105
- Intec Capital Ltd. v. Jagtar Singh & Sons Hydraulics (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8862
- Intec Capital Ltd. v. Sarika Suresh Talegaonkar, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7647
- Intec Capital Ltd. v. Victor Drop Forgings (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8750
- Intect Capital Ltd. v. Victor Drop Forgings (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 8749
- Integrated Thermoplastics Ltd. v. SP Coal Resources (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7126
- Intellicity Business Park (P) Ltd. v. Ascot Projects (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8534

- International Asset Reconstruction Co. (P) Ltd. v. Atlanti Spinning & Weaving Mills Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8365
- Interspace Communications (P) Ltd. v. 4B Networks (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8577
- Invent Assets Securitisation & Reconstruction (P) Ltd. v. Garden Silk Mills Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8207
- Invent Assets Securitisation & Reconstruction (P) Ltd. v. Jai Kishan Gupta, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7580
- Invent Assets Securitisation & Reconstruction (P) Ltd. v. Naveen Gupta, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7726
- Invent Assets Securitisation & Reconstruction (P) Ltd. v. Usha Gupta, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7632
- Invent Assets Securitisation Andreconstruction (P) Ltd. v. Amartya Dutta Gupta, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7708
- Invent Assets Securitisation Andreconstruction (P) Ltd. v. Amartya Dutta Gupta, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7743
- Invent Assets Securitisation Andreconstruction (P) Ltd. v. Fairdeal Supplies Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8398
- Invent Assets Securitisation Andreconstruction (P) Ltd. v. Ranendranath Dutta Gupta, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7740
- Invent Assets Securitisation Andreconstruction (P) Ltd. v. Ranendranath Dutta Gupta, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7706
- *Isgec Covema Ltd.* v. *Om Shakti Renergies Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7324
- Isgec Covema Ltd. v. OM Shakti Renergies Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7325
- Ishwarya Colours v. Prostar Textile Mill (P) Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2025 SCC OnLine NCLT 2232
- Ivory Consultants (P) Ltd. v. Wondermax Vinimay (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8688
- Ivory Consultants (P) Ltd. v. Wondermax Vinimay (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8689
- Ivory Consultants (P) Ltd. v. Wondermax Vinimay (P) Ltd., (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 8687
- J & K Integrated Textiles Park Ltd. v. Chenab Industries (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7562
- J & K Integrated Textiles Park Ltd. v. Chenab Industries (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7563
- J & K Integrated Textiles Park Ltd. v. Green Textorium (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7594

- J & K Integrated Textiles Park Ltd. v. Green Textorium (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7597
- J & K Integrated Textiles Park Ltd. v. J & K Synthetic (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7538
- J & K Integrated Textiles Park Ltd. v. J&K Synthetic (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7540
- J & K Integrated Textiles Park Ltd. v. J&K Textorium (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7524
- J & K Integrated Textiles Park Ltd. v. Jyotsna Industries (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7495
- J & K Integrated Textiles Park Ltd. v. Orbit Spinning (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7531
- J & K Integrated Textiles Park Ltd. v. Silikon Processors (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7506
- J & K Integrated Textiles Park Ltd. v. Silkion Synthetic (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7546
- J & K Integrated Textiles Park Ltd. v. Silklon Synthetic (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7547
- J & K Integrated Textiles Park Ltd. v. Toplon Industries (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7534
- J.C. Flowers Asset Reconstruction (P) Ltd. v. Jaypee Healthcare Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8441
- J.C. Flowers Asset Reconstruction (P) Ltd. v. Manish Laxman Sarda, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 8404
- J.C. Flowers Asset Reconstruction (P) Ltd. v. Reliance Innoventures (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2209
- J.C. Flowers Asset Reconstruction (P) Ltd. v. Sapan Mohan Garg, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2248
- J.K. Diamonds v. KLT Automobiles & Tubular Products Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8999
- J.K. Jute Mill Mazdoor Morcha v. Juggilal Kamlpat Jute Mills Co. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8965
- Jaatvedas Construction & Contractors LLP v. B.P. Gangar Construction (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8674
- Jagannath Bhandari v. Gardenia India Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8172
- Jai Narayan v. Juggilal Kamlapat Jute Mills Co. Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7259
- Jain Constructions (P) Ltd. v. Kariwala Designers (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8509
- Jain Granites & Projects India Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8854

- Jain Irrigation Systems Ltd. v. Ramakrishnan Sadasivan, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7099
- Jaiprakash Agarwal v. Amit C. Poddar, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2203
- Jammu & Kashmir Bank Ltd. v. Ace Matrix Solutions Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8675
- Jammu & Kashmir Bank Ltd. v. Basantar Breweries (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 9008
- Jammu & Kashmir Bank Ltd. v. Dinesh Basia, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8702
- Jammu & Kashmir Bank Ltd. v. Gagar Metals (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8719
- Jammu & Kashmir Bank Ltd. v. Metalrod (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8684
- Jamnadas (Jay) Karsandas Ukani v. Union Bank of India, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8234
- Janaseva Sahakari Bank Ltd. v. Sanmati Pressings (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7784
- Jasmeet Associates v. Shri Ganesh Fire Equipments (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7797
- Jasmeet Associates v. Shri Ganesh Fire Equipments (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7796
- Jay Ambe Industries Proprietor v. Mim Petro World (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7179
- Jay Dee Construction v. Gannon Dunkerley & Co. Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8362
- Jayantkumar Nanalal Vanani v. Modest Infrastructure (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8317
- Jayashree S Iyer, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8307
- Jayesh Mehta v. Canara Bank, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8198
- Jayesh Natvarlal Sanghrajka v. Jayant Vallabhdas Kaneria, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2207
- Jayprakash B. Bihani v. Divyesh Desai, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8588
- JC Flowers Asset Reconstruction (P) Ltd. v. GVK Transportation (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8950
- Jeet Ram v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7453
- JFC Finance (India) Ltd. v. Ajit Solar (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8946

- Jitendra Singh, In re, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8599
- Jitendra Verma v. Vinayak Homes & Real Estate Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8928
- JM Chemical Co. v. O-Chem Sealers (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8049
- JM Financial Asset Reconstruction Co. Ltd. v. Asian Hotels (West) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8655
- JM Financial Asset Reconstruction Co. Ltd. v. Bheema Cements Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 9137
- JM Financial Asset Reconstruction Co. Ltd. v. KOBO Biotech Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7330
- Jodpl (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7145
- Joinup Corpn. v. Ayyanathan Gunasekaran, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7189
- Joseph Raj, In re, (Ramalingam Sudhakar, President and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8613
- Joys Steel Impex v. Nitin Hirji Thakkar, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8213
- JPM Industries Ltd. v. Orkus (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8209
- JPM Industries Ltd. v. Orkus (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8210
- Justbuild Infratech (P) Ltd. v. GLM Infratech (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7967
- JVP Soft (P) Ltd. v. DLT Labs Technologies (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8992
- *Jyoti Maheswari* v. *Rajprotim Agencies (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 9139
- Jyoti Maheswari v. Rajprotim Agencies (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 9140
- K Muthusamy v. Aruna Theatres & Enterprises (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8907
- K Senthil Kumar v. SJN Energy Infrastructure (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8940
- K. Sivalingam, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7663
- K. Sivalingam v. Collector, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7444

- Kadam Kirtibhai Patel Proprietor Pearl Impex v. Map Oil LLP, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7087
- Kaliber Associates (P) Ltd. v. Lion Buildcon (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8741
- Kaliber Associates (P) Ltd. v. Lion Buildcon (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8742
- Kaliber Associates (P) Ltd. v. Lion Buildcon (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8743
- Kalpa Commercial Ltd. v. Divinus Fabrics Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8467
- Kalya Constructions (P) Ltd. v. Power Mech Projects Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7041
- Kalyan Toll Infrastructure (P) Ltd. v. Premshree Prime Properties (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 7836
- Kalyan Toll Infrastructure (P) Ltd. v. Premshree Prime Properties (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 7837
- Kamal Agarwal v. Prashant Jain, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7818
- Kamal Renu Credit & Invest (P) Ltd. v. V4 Infrastructure (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7038
- Kamal Sharma v. Blue Coast Infrastructure Development (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7320
- Kanada Hiren Mahendrabhai v. Bansal Infracon (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7900
- Kansara Bearings Ltd. v. Rajasthan Finance Corpn., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8964
- Karban Traders v. Rajdeep Distributors (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7533
- Karur Vysya Bank v. Akash Goyal, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8044
- Karur Vysya Bank v. Chand Kumar Goyal, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8047
- *Karur Vysya Bank* v. *Sumit Goyal*, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8053
- Karvy Forde Search (P) Ltd. v. Dropbase Software (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7182
- Kashyap Organics (P) Ltd., In re, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7649
- Kaveri Gas Power (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 9041
- Kavitha Surana, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7029

- Kay Kay Trading Co. v. Jai Prakash Associates Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8034
- Kedia Financial Services (P) Ltd. v. CIT, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7721
- Keeler Industries Ltd. v. LDR Developers (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8340
- Kesar Color Chem Industries v. SV Labs (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7241
- Ketan C Bagadia v. Radhakrishnan Dharmarajan, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7867
- Khadyota Kishan Foundation, In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7557
- Khushal Associates v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8386
- Kiran Global Chem Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8190
- Kiran Global Chem Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8191
- Kiran Global Chern Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8192
- *KJ Vinod, In re*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7544
- Kone Elevator India (P) Ltd. v. Chandigarh Overseas (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7129
- Kone Elevator India (P) Ltd. v. Chandigarh Overseas (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7130
- Kone Elevator India (P) Ltd. v. Three C Facility Management (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7059
- Korea Trade Insurance Corpn. (Ksure) v. Indo Alusys Industries Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 9126
- Kotak Mahindra Bank Ltd. v. Ambuj A. Kasliwal, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8266
- Kotak Mahindra Bank Ltd. v. Ambuj A. Kasliwal, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8268
- Kotak Mahindra Bank Ltd. v. KRV Carriers India (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8061
- Kotak Mahindra Bank v. Arun Shelters, (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7481
- Kotharishah Texturisers (P) Ltd. v. Kimaya Industries (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7984
- Krishkan Investment (P) Ltd. v. Irfan Khan, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7502

- Krishkan Investment (P) Ltd. v. Rajat Commercial Enterprises (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8282
- Krishna Sales Corpn. v. Rajasthan Industrial Gases Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8829
- Krishnasamy Vasudevan v. SBI, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8313
- Krystal Integrated Services (P) Ltd. v. Armstrong Infrastucture (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8093
- KTR Management Service (P) Ltd. v. Sahara Hospitality Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7971
- Kuber Lighting (P) Ltd. v. Indolux Electronics (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9100
- Kumar Electronics v. Sargam India Electronics (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8553
- Lakshmi Subbiahh Tex (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7789
- Lakshmi Subbiahh Tex (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7790
- Lakshmi Subbiahh Tex (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7791
- Lalit Kumar Dangi, In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8820
- Lalit Mohan Bhardwaj v. Neo Multimedia Ltd., (Ramalingam Sudhakar, President and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8542
- Laxmi Agro Products v. GM Arro Allied (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7832
- Less Packaging Co. India (P) Ltd., In re, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8573
- LIC Housing Finance Ltd. v. Butta Infrastructure (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7607
- LIC Housing Finance Ltd. v. Durha Vitrak (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8272
- LIC Housing Finance Ltd. v. Durha Vitrak (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8273
- LIC Housing Finance Ltd. v. Ishwar Constructions (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7661
- LIC Housing Finance Ltd. v. Ishwar Constructions (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7662
- LIC Housing Finance Ltd. v. Sainath Land & Development (India) (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7530
- LIC Housing Finance Ltd. v. Trade Centre Developers & Builders (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8260

- LIC Housing Finance Ltd. v. Trade Centre Developers & Builders (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8259
- LICHFL Trustee Co. (P) Ltd. v. B Anand Kumar, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7212
- Lightspeed Advisory Services India (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8097
- Lightspeed Advisory Services India (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8098
- Limtex Investments Ltd. v. Hindon Forge (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7983
- Live Stone v. Interjewel (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7092
- Live Stone v. Interjewel (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7093
- Lloyd Insulations (India) Ltd. v. Vishal Structural (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8152
- Lloyd Insulations (India) Ltd. v. Vishal Structural (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8153
- Lucindo Domingos Antonio De Faria v. Riverside Resorts & Holiday Homes (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7862
- Luna Chemical Industries (P) Ltd. v. Magma Industries Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7451
- Luxmi Electricals & Engineering Works v. SNG Techno Build (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7840
- Lyallpur Uniforms (P) Ltd. v. Lyallpur Emporium (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7888
- M Asir Raja Selvan, In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7303
- M. Suresh Kumar v. Adithya Praveen Sarath Chander, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7177
- M. Suresh Kumar v. Adithya Praveen Sarath Chander, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7178
- M. Visvevaraya Coop. Bank Ltd. v. Right Engineers & Equipments India (P) Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7581
- Maaz Exports v. Steelexpert Indusries (Indore) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 7833
- Madan Lal Aggarwal, In re, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7478
- Madhu Desikan, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8853
- Madurai Krishna Network (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7400

- Mahajan Enterprises v. Claridge Moulded Fibre Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8419
- Mahakaleshwar Mines & Minerals (P) Ltd. v. Mideast Integrated Steels Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8220
- Mahakaleshwar Mines & Minerals (P) Ltd. v. Mideast Integrated Steels Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8219
- Maharaja Oil Imports, In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8502
- Maharashtra ERC v. 21 Century Infrastructure India (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8295
- Mahaveer Transport v. Neuromed Imaging Centre (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7055
- Mahender Kumar v. Weld Metals India (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8424
- Mahender Kumar v. Weld Metals India (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8425
- Mahesh Sureka v. Bejoy Nambiar, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 7858
- Mahipal Enterprises v. Aastik Trading (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8761
- Malishka Gold & Jwellery (P) Ltd. v. Mudra Bullions (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7373
- Mangesh Vitthal Kekre v. Rohit Sharma, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7968
- Mani Alloys (India) (P) Ltd. v. Suryamani Glassed Steel Equipment (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7469
- Manishbhai Baghabhai Aahir v. Raghuvanshi Fibers (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8616
- Manjushree Technopack Ltd. v. Hansraj Agrofresh (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7866
- Manjushree Technopack Ltd. v. Hansraj Agrofresh (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7865
- Manoj Aggarwal v. Karnataka Bank Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7800
- Manoj Kumar Mishra v. Sadguru Security & Consultancy Services, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7367
- Manoj Kumar Saluja v. MG Mobiles India (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8294
- Mansfield Cable Co. Ltd. v. Mansfield Power & Infrastructure (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 9017
- Mansukhlal Maganlal Bakarania, In re, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7111

- Marmagoa Steel Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7452
- Martin Consulting LLC v. Bird Execujet Airport Services (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 9033
- Mary Eskil Alex v. Daimler Financial Services India (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7445
- Matrix Infra Global Engineering (P) Ltd. v. AKMB Projects (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7318
- Maximaa Systems Ltd., In re, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8020
- Mayank Trading Co. v. Frank Educational AIDS (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8238
- MCarbon Tech Innovation (P) Ltd. v. Pointific Digital (P) Ltd., (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2025 SCC OnLine NCLT 2208
- MDB Chemicals (India) (P) Ltd. v. Catasynth Speciality Chemicals (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8063
- Meena Sakariya v. HReck Engineers (P) Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8239
- Meliora Asset Reconstruction Co. Ltd. v. Baid Industries (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8774
- Merck Life Science (P) Ltd. v. Wockhardt Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7342
- Metamorphosis Trading LLP v. Kumar Motors (P) Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8959
- Metamorphosis Trading LLP v. Kumar Motors (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8958
- Metenere Ltd. v. GKEM International (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8822
- Metenere Ltd. v. Grid Industries (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8826
- Micas Organics Ltd. v. Prayag Polytech (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7350
- Micro Capitals (P) Ltd. v. Aarya Equity (India) (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7464
- Micro Capitals (P) Ltd. v. Aarya Equity (India) (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7465
- Micro Instruments Co. v. Continental Device India (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8794
- Micro Instruments Co. v. Continental Device India (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8795
- Milan Sharma v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7941

- Millenium Electronics v. True Power International Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8848
- Mind Makers Communications (P) Ltd. v. Octagon Builders & Promoters (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7388
- Mittal Corpn. Ltd. v. CIT, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8128
- MM Aqua Technologies Ltd. v. Veda Chem (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8202
- MM Aqua Technologies Ltd. v. Veda Chem (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8203
- Modi Naturals Ltd. v. Vijay Kumar Iyer, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8482
- Modi Spinning & Weaving Mills Karamchari Union Workers Club v. IDBI Bank Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7555
- Moon Star Securities Trading & Finance Co. Ltd. v. Raghuleela Builders (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8371
- Moon Star Securities Trading & Finance Co. Ltd. v. Raghuleela Builders (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8369
- Moon Star Securities Trading & Finance Co. Ltd. v. Raghuleela Builders (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8370
- Morari Commercial (P) Ltd. v. Unik Bazar Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8235
- Morari Commercial (P) Ltd. v. Unik Bazar Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8236
- Morari Commercial (P) Ltd. v. Unik Bazar Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8237
- Morya Buildcon (P) Ltd. v. Morya Infraconstruct (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8042
- Motel Rahans (P) Ltd. v. JSM Devcons (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8598
- MP Resources v. ARC Lamicraft (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8900
- MTG Infra Power (P) Ltd. v. SPBL Energy (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8936
- Mukhtarbhai Vazirali Verteji v. CM Smith & Sons Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7532
- Mukhtyar Ali Quazi v. Bank of Baroda, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8996
- Muktar Automobiles (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7645
- Muktar Automobiles (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 7646
- Mukul Kumar v. Office of the Additional Director, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9013

- Mulakh Raj Rajinder Kumar v. Malwa Industries Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7835
- Myind Med Tech Innovations (P) Ltd., In re, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7670
- Myind Med Tech Innovations (P) Ltd., In re, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7671
- Naganathan Mills Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8825
- Nagarajan v. Meenakshi Energy Ltd., (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8436
- Nainital Bank Ltd. v. Rudra Auto Tech Engineering (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8601
- Naman Goyal v. Ninaniya Estates Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9070
- Narender Kumar Bhasin v. Vinod Anand, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2244
- Narottambhai Maganlal Bakarania, In re, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7120
- Narshibhai B Hadiya v. Collyer Containers Terminal (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8541
- Nashik Workers Union v. Premium Tools (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8091
- Nathu Mal Gupta v. RBL Bank Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8248
- Naushad Alam Proprietor v. SJR Prime Corpn. (P) Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 8694
- Navneet Singh Gogia, In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8808
- Navrana Advanced Nano Products Developments International (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7680
- Neil Industries Ltd. v. Jawan Mining & Construction Equipments (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8913
- Neon Vincom (P) Ltd. v. Colorcity Homes (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7982
- New Consolidated Construction Co. Ltd. v. Xrbia Developers Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8311
- NICO Extrusion Ltd. v. NICOMET Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8859
- NICO Extrusion Ltd. v. Nicomet Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8860
- NICO Extrusion Ltd. v. Nicomet Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8861

- Nilkamal Ltd. v. U.I. Beverages (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9138
- Nimble Credit Coop. Society Ltd. v. Bulland Realtors (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7431
- Nirmal Lifestyle Ltd. v. Anish Niranjan Nanavaty, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8504
- Nirmal Lifestyle Ltd. v. Anish Niranjan Nanavaty, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8507
- Nishiful Vintrade Ltd., (Bidisha Banerjee, Member (Judicial) and Cmde Siddharth Mishra, Member (Technical)), 2025 SCC OnLine NCLT 2195
- Nitin Gupta v. Applied Electro-Magnetics (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7651
- Nitin Jain v. Ratandeep Infrastructure (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8188
- Nitin Jain v. Ratandeep Infrastructure (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8189
- Nitin Jamnadas Thakkar v. Axis Bank Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7407
- Nkgsb Coop. Bank Ltd. v. Forcon Infra (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 9024
- NLPL Cargo LLP v. Xotik Frujus (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7323
- Noma Infrastructure (P) Ltd. v. G.S. Constro & Infra (P) Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7222
- Noma Infrastructure (P) Ltd. v. G.S. Constro & Infra (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7221
- Northern Arc Capital Ltd. v. Upscalio India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7362
- Northern Arc Capital Ltd. v. Upscalio India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7363
- Northern Arc Capital Ltd. v. Upscalio India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7364
- Novel Tech Feeds (P) Ltd. v. Vivek Sri Farms (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7035
- NSL Nagapatnam Power & Infratech Ltd., In re, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7487
- Nupur Finvest (P) Ltd. v. IVR Prime I.T. SEZ (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8201
- Nupur Finvest (P) Ltd. v. IVR Prime IT SEZ (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8200
- Nupur Finvest (P) Ltd. v. Unnati Fortune Holdings Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8186
- Nuvo Home Fashions (P) Ltd. v. Orient Craft Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7457

- Nuvoco Vistas Corpn. Ltd. v. WIG Brothers Constructions (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8837
- Nuvoco Vistas Corpn. Ltd. v. WIG Brothers Constructions (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8838
- Ocean Capital Market Ltd. v. Maithan Ispat Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7227
- Oceanic Edibles International Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8611
- Oceanic Edibles International Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8612
- Olympus Metal (P) Ltd. v. Skyward Rolling & Alloys Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 9115
- Olympus Metal (P) Ltd. v. Skyward Rolling & Alloys Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 9116
- Om Logistics Ltd. v. Mitashi Edutainment (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8638
- Om Parkash v. Rana Polycot Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8784
- Om Prakash v. Azam Rubber Products (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9112
- Om Prakash v. Azam Rubber Products (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9111
- Om Prakash v. Rana Polycot Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8785
- Om Prakash v. Rana Polycot Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8786
- Omkara Asset Reconstruction (P) Ltd. v. Shashikant Dinkar Gosavi, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8035
- Omkara Assets Reconstruction (P) Ltd. v. Avadh Fibres (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8748
- Omkara Assets Reconstruction (P) Ltd. v. Gstaad Assets Reconstruction (P) Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2024 SCC OnLine NCLT 7408
- Omkara Assets Reconstruction (P) Ltd. v. Gstaad Hotels (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7409
- Omkara Assets Reconstruction (P) Ltd. v. Madhusudan Motors (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8648
- Omkara Assets Reconstruction (P) Ltd. v. Neo Capricorn Plaza (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7403
- Omkara Assets Reconstruction (P) Ltd. v. Puneet Lalit Kumar, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7746
- Omkhush Infrastructure (P) Ltd. v. Merushikhar Realty, (T. Krishna Valli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 9057
- Omkhush Infrastructure (P) Ltd. v. Merushikhar Realty, (T. Krishna Valli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 9058

- Onassis Auto Ltd. v. Bosch Automotive Steering (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7781
- One OTT Entertainments Ltd. v. World Phone Internet Services (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7264
- OPG Power Generation (P) Ltd. v. AKMG Alloys (P) Ltd., (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7351
- Opticom Infoway (P) Ltd. v. D-Vois Ssv Broadband (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7615
- Orchid Pharma Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8529
- Orient Spa Ltd., In re, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8422
- Oriental Bank of Commerce v. Bindals Sponnge Industries Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8783
- Oriental Bank of Commerce v. Case Cold Roll Forming Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8283
- Oriental Bank of Commerce v. J.R. Agrotech (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 8228
- Oriental Bank of Commerce v. Lotus Auto Engineering Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7509
- Oriental Bank of Commerce v. Lotus Auto Engineering Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7510
- Oriental Bank of Commerce v. Nuway Organic Naturals (India) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8452
- Oriental Bank of Commerce v. Simbhaoli Sugars Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7642
- Orissa Computer Acadamy v. Healersark Esources (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8948
- Orson Chemicals v. Creative Quartz LLP, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8891
- P Raghava Rao v. Anjali Water Ford Hospitality & Infra (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7167
- P Raghava Rao v. Anjali Waterford Hospitality & Infra (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7165
- P. Eswaramoorthy v. Kashasai Elangkumaran, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7550
- P. Eswaramoorthy v. Kashasai Elangkumaran, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7551
- P. Eswaramoorthy v. Kashasai Elangkumaran, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7552

- P.L. Industries (P) Ltd. v. Canara Bank, (H.V. Subba Rao, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), 2024 SCC OnLine NCLT 7576
- Packwell (India) (P) Ltd. v. Emgee Cables & Communication Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8796
- Packwell (India) (P) Ltd. v. Emgee Cables & Communication Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8797
- Pair Hong Kong Co. Ltd. v. Igrphenix Electron (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8240
- Pair Hong Kong Co. Ltd. v. Igrphenix Electron (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8241
- Paisalo Digital Ltd. v. HPS IT Solutions (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8133
- Paisalo Digital Ltd. v. Johnson Watch Co. (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7008
- Pallavi Joshi Bakhru v. Universal Buildwel (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8214
- Pallavi Joshi Bakhru v. Universal Buildwel (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8215
- Pallia Transport Co. v. RNV Hospitality Services (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8335
- Pankaj Harilal Valia v. Personal Gaurantor, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7556
- Pankaj Singh v. Aftek Infrastructures (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7895
- Panoli Intermediates (India) (P) Ltd. v. Magma Industries Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7986
- Param Dairy Ltd. v. Jhandewalas Foods Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7219
- Pargon Packagings v. Rasik Products (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7890
- Parivartan Investment & Finance Co. v. Haryana Telecom Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8446
- Parvinder Singla v. RNT Metals (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), 2025 SCC OnLine NCLT 2230
- Pasupati Spinning & Weaving Mills Ltd., In re, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 8208
- Patel Integrated Logistics (P) Ltd. v. Phoenix Express (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8141
- Pawan Kumar Shah v. Orion Fabrics (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8751
- Pegasus Assets Reconstruction (P) Ltd. v. Fairdeal Supplies Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7497
- Pentech Metals Ltd. v. Jaya Suresh Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8474

- Pentech Metals Ltd. v. Jaya Suresh Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8475
- Pentech Metals Ltd. v. Jaya Suresh Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8476
- Pentech Metals Ltd. v. Kavita Kishore Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8332
- Pentech Metals Ltd. v. Kavita Kishore Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8333
- Pentech Metals Ltd. v. Kavita Kishore Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8334
- Pentech Metals Ltd. v. Kishore Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8325
- Pentech Metals Ltd. v. Kishore Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8326
- Pentech Metals Ltd. v. Kishore Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8327
- Pentech Metals Ltd. v. Kishore Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8328
- Pentech Metals Ltd. v. Suresh Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8411
- Pentech Metals Ltd. v. Suresh Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8412
- Pentech Metals Ltd. v. Suresh Dhanji Gangar, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8413
- Perfect Infraengineers Ltd. v. LG Electronics India (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7764
- Perfect International Fabricators (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7633
- Perfect Metal Structure (P) Ltd. v. Mag Tech Process Equipments (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9062
- Perfect Recovery Consultancy (P) Ltd. v. Navneet Singh Gogia, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8807
- Perfect Recovery Consultancy (P) Ltd. v. Navneet Singh Gogia, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8809
- Petroserv Corpn. FZC v. John Energy Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8932
- PHL Fininvest (P) Ltd. v. Chandresh Jajoo, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7876
- PHL Fininvest (P) Ltd. v. Eurotherm hema Radiators India Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7658
- PHL Fininvest (P) Ltd. v. Krishan Kumar Jajoo, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7898
- Phoenix ARC (P) Ltd. v. Accelarating Education & Development (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8296

- Phoenix ARC (P) Ltd. v. Arvavir Buildcon (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8700
- Phoenix Arc (P) Ltd. v. Colour Roof (India) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7990
- Phoenix Arc (P) Ltd. v. Colour Roof (India) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7991
- Phoenix ARC (P) Ltd. v. Manoharlal Deokaranji Bhoot, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8444
- Phoenix ARC (P) Ltd. v. Manoharlal Deokaranji Bhoot, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8445
- Phoenix Arc (P) Ltd. v. Mayur Ply Industries (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8868
- Phoenix ARC (P) Ltd. v. Naval Kumar Bhoot, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8450
- Phoenix ARC (P) Ltd. v. Nirmaladevi Manoharlal Bhoot, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8454
- Phoneix Arc (P) Ltd. v. JCT Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7610
- Phonepe (P) Ltd. v. Eyemyeye (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7474
- Piramal Capital & Housing Finance Ltd. v. Andes Town Planners (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7559
- Piramal Capital & Housing Finance Ltd. v. Andes Town Planners (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7560
- Piramal Capital & Housing Finance Ltd. v. Andes Town Planners (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7561
- Piramal Capital & Housing Finance Ltd. v. Crystal Facilities Management (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8142
- Piramal Capital & Housing Finance Ltd. v. Earthbuild Greencity (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8738
- Piramal Capital & Housing Finance Ltd. v. Earthbuild Greencity (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8737
- Piramal Capital & Housing Finance Ltd. v. Sigtia Constructions (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8731
- PKR Energy Ltd., In re, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8568
- Platina Bulkers (P) Ltd. v. Star Mineral Resources (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8810
- PMC Ym-Pharma (P) Ltd. v. Kevin Ventures LLP, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7923

- PNB Housing Finance Ltd. v. Ashapura Edifice (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7067
- PNB Housing Finance Ltd. v. Ashapura Edifice (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7068
- PNB Housing Finance Ltd. v. Mohit Arora, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7964
- PNB Housing Finance Ltd. v. Skyline Infratech (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7771
- *Pooja Enterprises* v. *Trimula Industries Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7283
- Poonam Vinaybhai Patel v. SBI, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7416
- Power Finance Corpn. Ltd. v. East Coast Energy (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7020
- Power Finance Corpn. Ltd. v. Krishna Godavari Power Utilities Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7135
- Power Finance Corpn. v. KSK Mahanadi Power Co. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8348
- Power Finance Corpn. v. KSK Mahanadi Power Co. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8349
- Power Finance Corpn. v. KSK Mahanadi Power Co. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8350
- Prabhat Resources Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8545
- Prabhat Steel Traders (P) Ltd. v. Shree Sai Steel Industries (P) Ltd., (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 7686
- Prabhatam Advertising (P) Ltd. v. Panoptes India (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8182
- Pradeep Arora v. Vijay Kumar V Iyer, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8481
- Pradeep Devichand Agarwal v. Dreans Construction Pune (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8735
- Pradeep G Rohra, In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7223
- Pramod Sharma v. Dental Implants India (P) Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), 2025 SCC OnLine NCLT 2187
- Prashant D Agarwal v. Avni Yarns (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8947
- Prashant Jain v. Kamal Kumar Agarwal, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7821
- Pratap Chandra Pandhy v. Dreamz Infra India Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 9047

- Pratiti Trading (P) Ltd. v. RRB Realtors (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7482
- Pratiti Trading (P) Ltd. v. RRB Realtors (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7483
- Praveen Kumar Garg Proprietor v. APS Infra Engineers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8578
- Praveen Kumar Garg Proprietor v. APS Infra Engineers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8579
- Praveen Kumar Garg v. Kamlesh Rani Singla, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8057
- PRC International Hotels (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8530
- Precision Fashions Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7844
- Prem Nath Arora v. Shree Cement Ltd., (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), 2025 SCC OnLine NCLT 2192
- Premier Futsal management (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8165
- Premier Logic India (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8916
- Premsons Super Steel (P) Ltd. v. Bank of India, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8012
- Press Trust of India Ltd. v. Axiom Estates Advisory Services (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8844
- Prime Ferroalloys v. JPC Pipes (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2229
- Prime Impex v. Shalfeyo Industries (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9015
- Prime Impex v. Shalfeyo Industries (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9016
- Print Sales (P) Ltd. v. Anderson Printing House (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7950
- Prisha Om Food v. SRK Food Products (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7748
- Prism Johnson Ltd. v. Bhola Singh Jaiprakash Construction Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9049
- Priti Rawat Pandey v. Rudra Buildwell Construction (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8979
- Provident Fund Commissioner v. CA.S. Prabhu, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8008
- Prudent ARC (State Bank of India) v. Satia Synthetics Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8178
- Prudent ARC Ltd. v. Prasar Metal Engineering (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2238

- Prudent Arc Ltd. v. Shirpur Gold Refinery Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7162
- Prudent Arc Ltd. v. Shirpur Gold Refinery Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7163
- PSG Energy (P) Ltd. v. Suman Kumar Verma, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7314
- PSL Ltd. v. Edelweiss Assets Reconstruction Co. Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7826
- PSL Ltd. v. Edelweiss Assets Reconstruction Co. Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7827
- PSL Ltd. v. Edelweiss Assets Reconstruction Co. Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7824
- PSL Ltd. v. Edelweiss Assets Reconstruction Co. Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7825
- PSL Ltd. v. Edelweiss Assets Reconstruction Co. Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7828
- PSL Ltd. v. Edelweiss Assets Reconstruction Co. Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7829
- PTC India Financial Services Ltd. v. Mahendra Kumar Agarwal, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7937
- Punj Security & Housekeeping Services (P) Ltd., In re, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8977
- Punjab & Maharashtra Coop. bank ltd. v. Shah Steel Impex (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8041
- Punjab & Sind Bank v. Sidhartha Buildhome (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), 2025 SCC OnLine NCLT 2228
- Punjab & Sind Bank v. Supertech Township Project Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8242
- Punjab National Bank (International) Ltd. v. Pesco Beam Environmental Solutions (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8813
- Punjab National Bank International Ltd. v. MBL (MP) Toll Road Co. Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8087
- Punjab National Bank International Ltd. v. MBL (MP) Toll Road Co. Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8088
- Punjab National Bank International Ltd. v. Warana Dairy & Agro Industries Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8289
- Punjab National Bank v. Akhilesh Argal, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9011
- Punjab National Bank v. Ameeta Argal, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9073

- Punjab National Bank v. Amitesh Argal, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9083
- Punjab National Bank v. Carnation Auto India Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7470
- Punjab National Bank v. Concord Hospitality (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8106
- Punjab National Bank v. Garib Nawaz Hotels (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7571
- Punjab National Bank v. Garib Nawaz Hotels (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7570
- Punjab National Bank v. Mehmood Noor Khan, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9006
- Punjab National Bank v. Mittal Corpn. Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8129
- Punjab National Bank v. Mukesh Udyog Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 9087
- Punjab National Bank v. NCS Sugars Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7443
- Punjab National Bank v. Rajdeep Buildcon (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8036
- Punjab National Bank v. Renu Residency (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7953
- Punjab National Bank v. Renu Residency (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7954
- Punjab National Bank v. Siddhi Vinayak Logistics Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 9077
- Punjab National Bank v. Siddhi Vinayak Logistics Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9076
- Punjab National Bank v. Somanil Chemicals Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8108
- Punjab National Bank v. Tirupati Balaji Enterprises (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9147
- Punjab National Bank v. Tirupati Balaji Enterprises (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9148
- Punjab National Bank v. Vishnu Eatables (India) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7261
- Punjab National Bank v. Vishnu Eatables (India) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7262
- Purushottam Lal v. Meenesh Contractor & Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7079
- Quantum Investment Partners LLC v. Durga-Shree Heights (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7352
- R & S Engineering India (P) Ltd., (Chitra Hankare, Member (Judicial) and Dr V.G. Venkata Chalapathy, Member (Technical)), 2025 SCC OnLine NCLT 2202

- R Tarkeshwar Narayan v. Horizon Buildcon (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7251
- R Thamodharan v. IDFC First Bank Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7084
- R Venkatakrishnan (RP) v. Star Trace (P) Ltd., (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7477
- R Venkatakrishnan v. D. Rajkumar, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8199
- R Venkatakrishnan v. Star Trace (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7476
- R. Thamodharan v. N.K. Pothiraaj, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8600
- R.A.J. Krishna Construction Co. (P) Ltd. v. Capacit, E Infraprojects Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7518
- R.G. Steels v. Bee Kay Precision (India) (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8962
- R.G. Steels v. Bee Kay Precision (India) (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8961
- R.R. Industrial Corpn. (Indai) (P) Ltd. v. RCC Infraventures Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7045
- Raconteur Granite (P) Ltd. v. Omansh Enterprises Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7232
- Raghu Babu Guntur v. Directorate of Enforcement, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7234
- Raghupati Goods (P) Ltd. v. Sai Industries Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), 2025 SCC OnLine NCLT 2224
- Rahul Carbon Commercials (P) Ltd. v. Kohinoor Steel (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 9040
- Rahul Gupta v. RBL Bank Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8253
- Raj Bhati v. Union Bank of India, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8309
- Raj Radhe Finance Ltd. v. Kingston Paptech (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8920
- Rajasthan Financial Corpn. v. Amay Home Services Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9048
- Rajasthan Financial Corpn. v. Man Industrial Corpn. Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8113
- Rajasthan Financial Corpn. v. Man Industrial Corpn. Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8114
- Rajasthan Financial Corpn. v. Ruby Build Estates (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9043

- Rajdeep Jain v. Jhamb Enterprises (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7625
- Rajendra Bhutta v. Pragat Akshay Urja Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8930
- Rajendra P. v. Indiranagar Chit Fund & Trading Co. (P) Ltd., (T. Krishna Valli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7592
- Rajendra Shankarrautte v. Atharva Constructions Pune (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8635
- Rajendra Shankarrautte v. Atharva Constructions Pune (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8636
- Rajeshkumar Gopalbhai Dargar v. Udaipur Mineral Development Syndicate (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9053
- Rajeshkumar Gopalbhai Dargar v. Udaipur Mineral Development Syndicate (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9054
- Rajeshkumar Gopalbhai Dargar v. Udaipur Mineral Development Syndicate (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9055
- Rajinder Mohan Bedi v. UP Infraestate (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8377
- Rajkumar Dey & Asha Dey v. Usashi Realstates (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7602
- Rajkumar Jaiswal v. Dilip Pratapsinh Majithia, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7693
- Rajpal Autolink (P) Ltd., In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8112
- Rajpal Theatre v. SRS Entertainment India Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 8032
- Rajputana Constructions (P) Ltd. v. Rajasthan Land Holdings Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8146
- Rajshila Synthetics (P) Ltd. v. Action Milano Brands (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7157
- Rajshila Synthetics (P) Ltd. v. Techno Auto Components (India) (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8899
- Ralson (India) Ltd. v. Okinawa Scooters & Motorcycles India (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7446
- Ram Alloy Castings (P) Ltd. v. Trimurti Concast (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7751
- Ram Alloy Castings (P) Ltd. v. Trimurti Concast (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7753
- Ram Alloy Castings (P) Ltd. v. Trimurticoncast (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7752

- Ram Avtar Aggarwal, In re, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7569
- Ram Billas v. Juggilal Kamlapat Jute Mills Co. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7136
- Ram Ratan Jagati v. Dharitrimaa Urja (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8024
- Ram Ratan Jagati v. Dharitrimaa Urja (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8025
- Ram Sarup Industries Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7709
- Rama Subramanian v. Sixth Dimension Projects Solutions Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8721
- Ramakrishnan Sadasivan v. Kotak Mahindra Prime Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8879
- Raman Ispat (P) Ltd., In re, (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7018
- Raman Ispat (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7019
- Ramesh Dangayach v. FS Housing (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8919
- Ramniklal S Gosalia & Co. v. Sterling Lam Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8974
- Ramniklal S Gosalia & Co. v. Sterling Lam Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8975
- Ranajit Das v. Msx Mall (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7652
- Randstad India (P) Ltd. v. Camson Bio-Technologies Ltd., (T. Krishna Valli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 8459
- Ranisagar Cement Co. Ltd., In re, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8597
- Rare Asset Reconstruction Ltd. v. Bafna Hospital & Orthopaedic Research Centre (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9020
- Rashtriya Mill Mazdoor Sangh v. National Textile Corpn. Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8772
- Ratan Singh v. Theme Export (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7598
- Ratchet Laboratories Ltd., In re, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8122
- Ratchet Laboratories Ltd., In re, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8123
- Ravindra Beleyur, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8300

- Ravindra Beleyur v. VST Motors (P) Ltd., (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8302
- Ravindranath Narayana Rao, In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7239
- RB Assets & Developers (P) Ltd. v. Bhagwati Lacto Vegetarian Exports (P) Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7357
- RBI v. Srei Equipment Finance Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7424
- RBI v. Srei Equipment Finance Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7425
- RBI v. Srei Infrastructure Finance Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7426
- RCM Finance & Leasing (P) Ltd. v. Ansa Polymers Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2242
- Real Value Promoters (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8673
- Rebarteh Solutions (P) Ltd. v. Steelera Engineers (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7246
- Records & Medicare Systems (P) Ltd., In re, (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8953
- Reem Tanners (P) Ltd. v. Drish Shoes Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7071
- Refine Alloy (P) Ltd. v. Navdisha Real Estate (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7285
- Refine Alloy (P) Ltd. v. Navdisha Real Estate (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7292
- Relainace Home Finance Ltd. v. Jubiliant Malls (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8290
- Relan Buildwell (P) Ltd. v. Kaliber Associates (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7011
- Reliable Cashew Co. (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8301
- Reliable Finance Corpn. (P) Ltd. v. Stellar Investments Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8430
- Reliance Asset Reconstruction Co. Ltd. v. Morakhia Copper & Alloys (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8243
- Reliance Commercial Finance Ltd. v. Anil Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8923
- Reliance Commercial Finance Ltd. v. Anil Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8924
- Reliance Commercial Finance Ltd. v. Carnival Techno Park (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7901

- Reliance Commercial Finance Ltd. v. Carnival Techno Park (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7902
- Religare Finvest Ltd. v. Stellence Pharmscience (P) Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7579
- Religare Finvest Ltd. v. Stellence Pharmscience (P) Ltd., (T. Krishna Valli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7578
- Religare Housing Development Finance v. LA Residentia Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2025 SCC OnLine NCLT 2231
- Renish Petrochem FZF v. Ardor Global (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7626
- Rental Stay (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9105
- Renu Bala v. Basant Oils Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8408
- Renu Bala v. Basant Oils Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8409
- Renu Bala v. Basant Oils Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8410
- Revathi S Raghunathan, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7360
- Ridhi Sidhi Glasses (India) (P) Ltd. v. ARM Winsys Tech (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7860
- Rimura Finlease & Technology Ltd. v. Jawan Construction (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9004
- Rishabh Infra v. Sadbhav Engineering Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7401
- Rite Builtec (P) Ltd. v. Premier Lighting Industries (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7907
- Rite Builtec (P) Ltd. v. Premier Lighting Industries (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7908
- Riyaz Ahmad Butt v. Shaurya Motors Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7310
- RK Manufacturing Co. Ltd. v. Devhari Exports (India) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7494
- *RKJ Enterprises* v. *S. Sanjeevi*, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9102
- RN Buildcon v. Ocean Infraheights (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8955
- RN Buildcon v. Ocean Infraheights (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8956
- Rohit Ferro Tech Ltd. v. Chiraag Vyapaar (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7489

- Rohit Kumra v. SBI, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8000
- Rohit Kumra v. SBI, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8001
- Rollman Trading Co. v. Marshall Machines Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8247
- Rollman Trading Co. v. Marshall Machines Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8246
- Roop Singh v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8460
- Roop Ultrasonix Ltd. v. Telsonic Holdings AG, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2246
- RSG Packagings (P) Ltd. v. Daffohills Laboratories (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8170
- RSG Packagings (P) Ltd. v. Daffohills Laboratories (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8171
- RT Advisory Services LLP v. Sardesai Engineering (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8903
- Rupesh Kumar Gaur v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7988
- Rupinder Kumar, In re, (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7333
- RV Steels & Power (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8650
- S. Gopalkrishnan v. Axis Bank Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8722
- Sabari Realtors (P) Ltd., In re, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8276
- Sabari Realtors (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8277
- SABIC Asia Pacific (P) Ltd. v. JBF Industries Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8558
- Sachin Singh v. Three C Properties (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8766
- Sagar Automobiles (P) Ltd., In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 7834
- Sagar Autotech (P) Ltd., In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8058
- Saheb Impex v. Camerich Papers (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 9045
- Saheli Exports (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8379
- Saheli Exports (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8380

- Saheli Exports (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8381
- Sahyadri Traders v. Oaisis Alcohol Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7955
- Sai Enterprises v. Iceberg Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7529
- Sai Regency Power Corpn. (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 9108
- Sai Tech Medicare (P) Ltd. v. Alchemist Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7317
- Saivi Finance (P) Ltd. v. Akj Metals (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7082
- Sajal Kanti Misra v. Punjab national bank, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8368
- Salem Stainless Steel Suppliers (P) Ltd. v. Cooltech Containers (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8770
- Samarth Infra Projects v. Pharcos Speciality (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7505
- Sameer Arvind Pujara, In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8373
- Samjida Bano Quazi v. Bank of Baroda, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9002
- Samrat Restaurant v. Brewcrafts Micro Brewing (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8315
- Sandip Bagchi v. Pushpanjali Realms & Infratech Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8934
- Sangeeta Ajay Goenka v. Union Bank of India, (Chitra Hankare, Member (Judicial) and Dr V.G. Venkata Chalapathy, Member (Technical)), 2025 SCC OnLine NCLT 2201
- Sangeeta Ajmera v. Gangour Foods (Jaipur) LLP, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7125
- Sangeeta Enterprises v. Gammon India Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7291
- Sanjay D Kanani v. Kotak Mahindra Bank, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8787
- Sanjay D Kanani v. Kotak Mahindra Bank, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8788
- Sanjeet Kumar v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7511
- Sanjeev azad, In re, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9150
- Sanjeev Dalal v. International Recreation & Amusement Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7433
- Sanjeev Dalal v. International Recreation & Amusement Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7432

- Sanjeev Kumar v. Deepak Joshi, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2254
- Sanjeevi C, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7331
- Sanmati Edible Oils (P) Ltd. v. Satwiki Proteins (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7777
- Sanmati Edible Oils (P) Ltd. v. Satwiki Proteins (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7778
- Santhosh Hospitals (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8130
- Sapathagiri Constructions v. Thriveni Earthmovers (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7312
- Sapathagiri Constructions v. Thriveni Earthmovers (P) Ltd., (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7313
- Saraswat Coop. Bank Ltd. v. Sristi Hospitality (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8455
- Saraswat Coop. Bank Ltd. v. Sristi Hospitality (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8456
- Sardar Singh v. Anil Special Steel Industries Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7714
- Sardar Singh v. Anil Special Steel Industries Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7715
- Sare Gurugram (P) Ltd. v. Brilliant Sare Reality (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9005
- Saroj Commodities (P) Ltd. v. Cygnet Industries Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7169
- Saroj Gupta v. Aastha Buildhome Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7434
- Saroj Gupta v. Aastha Buildhome Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7435
- Satec Envir Engineering (India) (P) Ltd. v. Renaissance Corpn. Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7612
- Satish Kumar v. Rana Polycot Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8559
- Satish Kumar v. Rana Polycot Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8560
- Satyadevi Alamuri v. Sharanya Subburaj, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8911
- Satyaprakash Agarwal v. RK Constro Projects (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8499
- Saurabh Buildcon (P) Ltd. v. Hindustan Construction Co. Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8771
- Sauria Construction v. Kohinoor Pulp & Paper (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8437

- Saveena Enterprises (P) Ltd., In re, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8496
- Savita Oil Technologies Ltd. v. Fatehpuria Transformers & Switchgears (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8265
- Sayam Shares & Securities (P) Ltd. v. Essar Power Jharkhand Ltd., (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2252
- Sber Bank v. Varrsana Ispat Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8536
- SBI v. A. Senthil Kumar, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7112
- SBI v. A.N. Vijaya Raghavan & PPS Enviro Power (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7977
- SBI v. Abhilahsa Aggarwal, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8727
- SBI v. Adarsh Jhunjhunwala, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8690
- SBI v. Ajay Jogindernath Mehra, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7173
- SBI v. Akshay Kumar, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7007
- SBI v. Alapati Srinivasa Prasad, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7258
- SBI v. Amandeep Singh, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7338
- SBI v. Amit Dinesh Patel, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9000
- SBI v. Amit Jain, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7192
- SBI v. Amit Ranjan Mukherjee, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7643
- SBI v. Amresh Kumar Singh, (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7450
- SBI v. Ananthi Periyasamy, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8229
- SBI v. Andman Sea Foods (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8428
- SBI v. Angshuman Dutta, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8661
- SBI v. Angul Energy Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8498
- SBI v. Anil Mohan Wig, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8318

- SBI v. Anita Garg, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8575
- SBI v. Anita Garg, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8576
- SBI v. Anita Garg, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2250
- SBI v. Anurag Kumar Singhania, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8986
- SBI v. Arpit Malvik Hathi, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7044
- SBI v. Arun Kumar Jagatramka, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7253
- SBI v. Ashish Mahajan, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8324
- SBI v. Ayeshabi Rozanali Khan, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8855
- SBI v. B Balasubramaniam, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7525
- SBI v. B Rajesh, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7496
- SBI v. Badri Kasturi & PPS Enviro Power (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7995
- SBI v. Badri Kasturi & PPS Enviro Power (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7996
- SBI v. Bhanwar Lal Jajodia, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7015
- SBI v. Bharat Babulal Gujar, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8767
- SBI v. Bhavesh Prataprai Gandhi, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8388
- SBI v. Bhavesh Prataprai Gandhi, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8390
- SBI v. Bhoopeshkumar Jain, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8897
- SBI v. Bivash Biswas, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7803
- SBI v. Chand Narain Kuchroo, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8461
- SBI v. Cosmas Research Lab Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7931
- SBI v. D Geetharani, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7017
- SBI v. Deepak Goyal, (Ashok Kumar Bhardwaj, Member (Judicial) and S.K. Dash, Member (Technical)), 2024 SCC OnLine NCLT 8336

- SBI v. Deepak Kumar Singhania, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8991
- SBI v. Deogiri Infrastructure (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8102
- SBI v. Deogiri Infrastructure (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8103
- SBI v. Deogiri Infrastructure (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8105
- SBI v. Dhanalakshmi, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7521
- SBI v. Dharti Dredging & Infrastructure Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7619
- SBI v. Dharti Dredging & Infrastructure Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7620
- SBI v. Dharti Dredging & Infrastructure Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7622
- SBI v. Dheeraj Saluja, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7113
- SBI v. Dhiraj Pandey, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8147
- SBI v. Dinesh Shahra, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7913
- SBI v. Enfield Solar Energy Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7747
- SBI v. Erragam Sudhir Reddy, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7656
- SBI v. Essar Steels Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7987
- SBI v. Ethnic Aros Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7575
- SBI v. Ethnic Speices (P) Ltd., (Jyoti Kumar Tripathi, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7513
- SBI v. Falguniben Arpit Hathi, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7026
- SBI v. Falguniben Arpit Hathi, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7025
- SBI v. Fedders Electric & Engineering Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8994
- SBI v. Gayatri Projects Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7498
- SBI v. Gayatri Projects Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7499
- SBI v. Gayatri Projects Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7500

- SBI v. Gayatri Projects Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7501
- SBI v. Ghanshyam Das Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7754
- SBI v. Girish Bhatia, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8875
- SBI v. Gopal Singhal, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8043
- SBI v. Gourishankar Poddar, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9027
- SBI v. Govind Prasad Todi, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8886
- SBI v. GS Biotech Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7659
- SBI v. Gulshan Kumar Ahuja, (Umesh Kumar Shukla, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7545
- SBI v. Hardrock Attachments (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8027
- SBI v. Himashu Prafulchandra Varia, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7159
- SBI v. Honest Derivatives (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7267
- SBI v. Honest Derivatives (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7268
- SBI v. Imran Khan, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8850
- SBI v. Infar Tie UP (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7697
- SBI v. Ishita Halder, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7767
- SBI v. J Kamala, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7115
- SBI v. J Saravanan, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7030
- SBI v. J Vikram & Vishwa Infrastructures & Services (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7473
- SBI v. J. Sunitha & Vishwa Infrastructures & Services (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7536
- SBI v. Jai Bhagwan Bindal, (Ashok Kumar Bhardwaj, Member (Judicial) and S.K. Dash, Member (Technical)), 2024 SCC OnLine NCLT 8331
- SBI v. Jatin Rajnikant Mehta, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8775

- SBI v. Jaypee Cement Corpn. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7218
- SBI v. Jet Airways India Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2215
- SBI v. Jigarkumar Kodarlal Patel, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7003
- SBI v. Jigarkumar Kodarlal Patel, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7004
- SBI v. Jugal Kishore Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7731
- SBI v. K.A. Sastry & KSK Mahanadi Power Co. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8158
- SBI v. K.A. Sastry & KSK Mahanadi Power Co. Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8156
- SBI v. K.M. Sebsatine, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8352
- SBI v. Kailash Chandak, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8963
- SBI v. Kannan Selvaraj, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8038
- SBI v. Kartick Majumder, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7641
- SBI v. Ketan Chottalal Bagadia, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7440
- SBI v. Keyurbhai Maganlal Likhiya, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7195
- SBI v. Keyurbhai Maganlal Likhiya, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7196
- SBI v. Kirti Kumar Kothari, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7206
- SBI v. Kumar Anjayya Peddi, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8657
- SBI v. Lakshmikantha Spinners Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8610
- SBI v. Lakshmikantha Spinners Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8609
- SBI v. Lal Mahal Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8831
- SBI v. Lallubhai Chitalia, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8355
- SBI v. M Palanisamy, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7143
- SBI v. M. Haranadha Babu, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7006

- SBI v. M. Palanisamy, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7142
- SBI v. M.V. Srinivasan, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7588
- SBI v. Madhu Jain, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8292
- SBI v. Mahesh Kumar Agarwal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7735
- SBI v. Mander das jain, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8039
- SBI v. Manish Mittal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7765
- SBI v. Manoj Kumar Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7705
- SBI v. Mastana Foods (P) Ltd., (Ramalingam Sudhakar, President and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8894
- SBI v. Mata Prasad Agarwal, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7447
- SBI v. Mayurbhai Mansukhbhai Likhiya, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7185
- SBI v. Meena Raghavendra Joshi, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8670
- SBI v. Meena Raghavendra Joshi, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8671
- SBI v. Mohan Lal Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7742
- SBI v. Mohd. Iqbal Khan, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8834
- SBI v. Molika Garg, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8856
- SBI v. MS Balaji, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7528
- SBI v. Murugan R, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8150
- SBI v. Narendra Kumar Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7072
- SBI v. Navin Kumar Tayal, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8736
- SBI v. Neelima Wig, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8314
- SBI v. Neeraj Saluja, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7096
- SBI v. Neeta Jain, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8895

- SBI v. Nexgen Laminators (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8015
- SBI v. Nikhil Prataprai Gandhi, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8264
- SBI v. Nikunj Bothra, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7231
- SBI v. Nirmal Kumar Agarwal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7749
- SBI v. O Arumugasamy, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7108
- SBI v. O. Arumugasamy, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7107
- SBI v. OM Prakash Pandey, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7936
- SBI v. P Jeevanandam, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7186
- SBI v. P. Jeevanandam, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7184
- SBI v. P. Surender Reddy, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7247
- SBI v. Padam Chimanlal Singhee, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8884
- SBI v. Pankaj Jain, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8206
- SBI v. Pankaj Lohariwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7484
- SBI v. PC Jeweller Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8083
- SBI v. PC Jeweller Ltd., (Ramalingam Sudhakar, President and Rahul Prasad Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8082
- SBI v. Pradyot Ghosh, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7648
- SBI v. Pramod Kumar Mittal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7414
- SBI v. Pranav Metals (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8465
- SBI v. Pranav Metals (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8466
- SBI v. Pravin Saraf, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7798
- SBI v. Prem Chand Garg, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8571
- SBI v. Prem Chand Garg, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8572

- SBI v. Prem Chand Garg, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2251
- SBI v. Prem Chimanlal Singhee, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8880
- SBI v. Priknit Retails Ltd., (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7973
- SBI v. R Andal, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7503
- SBI v. R Sarabeswar, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7601
- SBI v. R.C. Gupta, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8835
- SBI v. Rabinder Kumar Gupta, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9029
- SBI v. Rachna Wig, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8310
- SBI v. Raghavendra Shripatrao Joshi, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8667
- SBI v. Raj Kumar Rathi, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8261
- SBI v. Rajendra Kumar Maheshwari, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9035
- SBI v. Rajesh Kumar, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8863
- SBI v. Rajeshbhai Gordhanbhai Likhiya, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7201
- SBI v. Rajeshbhai Gordhanbhai Likhiya, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7202
- SBI v. Rajiv Khurana, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9072
- SBI v. Rajmal Lakhichand Jewelers (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8538
- SBI v. Rajmal Lakhichand Jewelers (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8539
- SBI v. Rajmal Lakhichand Jewelers (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8540
- SBI v. Ram Ratan Goyal, (Ashok Kumar Bhardwaj, Member (Judicial) and S.K. Dash, Member (Technical)), 2024 SCC OnLine NCLT 8344
- SBI v. Ramchandra Nattuji Jadhav, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8297
- SBI v. Ramchandra Nattuji Jadhav, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8298
- SBI v. Ramchandra Nattuji Jadhav, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8299

- SBI v. Ramesh Chander Agarwala, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7492
- SBI v. Ramesh Jindal, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7347
- SBI v. Ramesh Kumar Saini, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9082
- SBI v. Ramila Diam (P) Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7077
- SBI v. Ramila Diam (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7075
- SBI v. Randhir Singh, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9067
- SBI v. Ratneshwar Kumar Maheshwari, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9028
- *SBI* v. *Reema Saluja*, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7102
- SBI v. Reform Ferro Cast Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7961
- SBI v. Rishi Kamlesh Agarwal, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8985
- SBI v. Ritu Saluja, (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7089
- SBI v. S Swarnalatha, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8197
- SBI v. S. Kishore & KSK Mahanadi Power Co. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8166
- SBI v. S. Visvanathan, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8431
- SBI v. Sagar Infra Rail International Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7859
- SBI v. Sahil Paresh Shah, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7422
- SBI v. Salil Aggarwala, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7932
- SBI v. Sanjay Goel, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8211
- SBI v. Sanjay Gupta, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7904
- SBI v. Sanjay Jain, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8607
- SBI v. Satya Narayan Jhunjhunwala, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8641
- SBI v. Satya Prakash Pandey, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7963

- SBI v. Savita Lohariwal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7491
- SBI v. Sejal Himanshu Varia, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7168
- SBI v. Shashi Bala Saini, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9036
- SBI v. Shirpur Power (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8322
- SBI v. Shirpur Power (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8323
- SBI v. Shirpur Power (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8321
- SBI v. Shiv Mahima Milk Products (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8819
- SBI v. Shivratan Chandak, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8970
- SBI v. Shreebhav Polyweaves (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7910
- SBI v. Shrivallabh Pittie Industries Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8164
- SBI v. Shrivallabh Pittie Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8163
- SBI v. Shubham Jain, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8205
- SBI v. Siddarthan Gowthaman, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8117
- SBI v. Siddhartha Todi, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8898
- SBI v. Silverton Spinners Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8468
- SBI v. Simplex Projects Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8595
- SBI v. Sivaramakrishnan, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7608
- SBI v. Sky Appliances Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8615
- SBI v. Soniya Chopra, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8952
- SBI v. Sourabh Agarwal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7225
- SBI v. SPML Infra Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7553
- SBI v. Sterling Oil Resources Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8764

- SBI v. Subhash Aggarwal, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8347
- SBI v. Sudesh Rani, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7744
- SBI v. Sudesh Rani, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7745
- SBI v. Sudip Bijay Dutta, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8524
- SBI v. Suman Agarwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7090
- SBI v. Sumit Majumder, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7629
- SBI v. Sunil Mohan Wig, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8320
- SBI v. Suryachakra Power Corpn. Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8075
- SBI v. Suryachakra Power Corpn. Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8076
- SBI v. Suryachakra Power Corpn. Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8077
- SBI v. Sysco Industries Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8871
- SBI v. T.N. Vetrivel, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7131
- SBI v. Tanishka Automotives (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8090
- SBI v. TN Vetrivel, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7132
- SBI v. Topworth Steels & Power (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8740
- SBI v. Totem Infrastructure Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8883
- SBI v. Trend Electronics Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8589
- SBI v. V. Muthuchandrasekar, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8343
- SBI v. Vaddineni Mahindra Kumar, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7209
- SBI v. Vaddineni Manoj, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7200
- SBI v. Valecha Engineering Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8754
- SBI v. Valecha Engineering Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8755

- SBI v. Valecha Engineering Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8756
- SBI v. Valecha Engineering Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8757
- SBI v. Valecha Engineering Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8758
- SBI v. Varam Bioenergy (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7863
- SBI v. Varam Bioenergy (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7864
- SBI v. Varun Kapoor, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7301
- SBI v. Ved Prakash Mahendru, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7813
- SBI v. Vijay Chatruji Gujar, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8793
- SBI v. Vinay Kumar Mohota, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8257
- SBI v. Vindhyavasini Ispat Industries (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2216
- SBI v. Vindhyavasini Steel Corpn. (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8179
- SBI v. Vinod Kumar Mittal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7421
- SBI v. Vishal Goel, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8801
- SBI v. Vishal Goel, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8802
- SBI v. Vivek Kumar Singh, (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7985
- SBI v. World Window Impex India (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 7861
- SBI v. Worlds Window Estate (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8094
- SBI v. Worlds Window Estate (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8095
- SBI v. Yogesh Jogindernath Mehra, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7166
- SBI v. Yogesh Kumar Bhatia, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8814
- SBI v. Yudhishthir Dilip Khatau, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8472
- SBM Bank (India) Ltd. v. Chandrakant Raosaheb Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8216

- SBM Bank (India) Ltd. v. Chandrakant Raosaheb Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8217
- SBM Bank (India) Ltd. v. Dharamchand P. Jain, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8221
- SBM Bank (India) Ltd. v. Dharamchand P. Jain, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8222
- SBM Bank (India) Ltd. v. Hemchandra R. Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7762
- SBM Bank (India) Ltd. v. Hemchandra R. Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7763
- SBM Bank (India) Ltd. v. Kavita Hemchandra Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7738
- SBM Bank (India) Ltd. v. Kavita Hemchandra Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7739
- SBM Bank (India) Ltd. v. Pramila Chandrakant Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8223
- SBM Bank (India) Ltd. v. Pramila Chandrakant Gawade, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8224
- SBM Bank (India) Ltd. v. Pramod G. Bangale, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7733
- SBM Bank (India) Ltd. v. Pramod G. Bangale, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7734
- SCB Steels (P) Ltd., In re, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8457
- Schneider Electric India (P) Ltd. v. Sarkun Solar (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2222
- Schneider Electric India (P) Ltd. v. Sarkun Solar (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2223
- Secure meters Ltd. v. Signet products (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7413
- Seema Mehta v. Nectar Commercial Estates Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7372
- Seitz gmbh v. Seitz India (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7171
- Sekar Ananthanarayan, In re, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8184
- Sentinel Consultations (P) Ltd. v. Hyper HR Nucleus Solutions (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8469
- SES Energy Services India (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8285
- SES Energy Services India (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8284

- SGM Steels (P) Ltd., In re, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8463
- Shaan Technologies (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7086
- Shah Kiritkumar Babulal v. HM Industrial (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 9032
- Shakir Prop v. Fruitful Buildcon (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8872
- Shankuntla Devi v. Ganga Cotton & Allied Industries Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), 2025 SCC OnLine NCLT 2211
- Shantanu Investments (P) Ltd. v. Aksh Optifibre Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8195
- Shantanu Investments (P) Ltd. v. Aksh Optifibre Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8196
- Shapoorji Pallonji & Co. (P) Ltd. v. Eigmef Apparel Park Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7657
- Shapoorji Pallonji Finance (P) Ltd. v. Ajay Kumar Singh, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7279
- Shapoorji Pallonji Finance (P) Ltd. v. Ajay Kumar Singh, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7280
- Shapoorji Pallonji Finance (P) Ltd. v. Rekha Singh, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7150
- Shapoorji Pallonji Finance (P) Ltd. v. Rekha Singh, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7151
- Shapoorji Pallonji Finance (P) Ltd. v. Siddharth Singh, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7215
- Shapoorji Pallonji Finance (P) Ltd. v. Siddharth Singh, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7216
- Sharanappa Sangappa Alur v. Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd., (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 9093
- Shashi Bhushan Nagar v. Ganraj Buildcon (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8453
- Sheetal Impex (P) Ltd. v. Ram Lal Kamal Raj Jewellers (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8518
- Sheuli Misra v. Punjab National bank, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8403
- Shilpi Cables (P) Ltd. v. Jhunsons Chemicals (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7894
- Shilpi Thard v. HBS City (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7891
- Shimnit India (P) Ltd. v. SRS Bearings Industries, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8366
- Shimnit India (P) Ltd. v. SRS Bearings Industries, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8367

- Shirani Motors (P) Ltd., In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 7774
- Shirpur Gold Refinery Ltd. v. Balmukh Goldjewel & Multitrading (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8417
- Shirpur Gold Refinery Ltd. v. Balmukh Goldjewel & Multitrading (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8418
- Shiv Glitz Hotels & Resorts LLP v. Oravel Stays Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7523
- Shivangi Polysacks (P) Ltd. v. Agarwal Polysacks Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7724
- Shramidhi Foundation v. Next Generation Deals India (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7722
- Shree Radha Damodar Exports v. Mideast Integrated Steels Ltd., (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2241
- Shree Radhe Govind Energy v. Juniper Greeen Three (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8828
- Shree Shyam Avenues (P) Ltd. v. Vaxtex Cotfab Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7405
- Shree Shyam Avenues (P) Ltd. v. Vaxtex Cotfab Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7406
- Shree Shyam Motion Pictures (P) Ltd. v. Spicy Entertainment & Media Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7256
- Shree Shyam Trading Co. v. Mohota Industries Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8927
- Shree Vardhman Township (P) Ltd. v. Swamih Investment Fund I, (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2249
- Shreem Electric Ltd. v. Dee Control & Electric (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8262
- Shrenik Dheerajmal Siroya v. Siroya Fm Constructions (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8520
- Shri Ashutosh Structure (P) Ltd. v. Sampurn Impex (P) Ltd., (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2245
- Shri Veeraganapathi Steels (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7013
- Shri Veeraganapthi Steels (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7012
- Shrimali Industries (P) Ltd. v. KRN Alloys (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8723
- Shriram Makadu Chitte v. Sunshine Hi-Tech Infracon Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7717
- Shriram Makadu Chitte v. Sunshine Hi-Tech Infracon Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7718

- Shruti Impex v. Jeevan Polymers (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7224
- Shubham Minchem (P) Ltd. v. Banswara Syntex Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8231
- Shubhlaxmi Investment Advisory (P) Ltd. v. Sai Industries Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 8092
- Shubhrattan General Suppliers (P) Ltd. v. Gammon India Ltd., (Kuldip Kumar Kareer, Member (Judicial) and Anil Raj Chellan, Member (Technical)), 2024 SCC OnLine NCLT 7882
- Shyam Construction Co. v. Devi Infradevelopers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7148
- Shyamsunder Nandkishore Gupta, In re, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8050
- SICAL Logistics (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8982
- SICAL Logistics (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8983
- Siddha Domicile Co. (P) Ltd. v. Ashika Commercial (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8405
- Siddhesh Bhalchandra Naik v. Rao Edusolutions (P) Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8889
- Siemens Financial Services (P) Ltd. v. Harshvardhan P Chedda, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7696
- Siemens Financial Services (P) Ltd. v. Harshvardhan P Chedda, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7695
- Sign International v. Damara Gold (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7427
- Sika Scchweiz Ag-Aliva Equipemement v. Mekaster Engineering Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8227
- Sikich India Technologies (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8617
- Silver Stallion Ltd. v. U. Balakrishna Bhat, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 2206
- Silverline Graphics (P) Ltd. v. India Offset Printers (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8768
- Singhania International Ltd. v. Sham Udyog Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 8981
- Singhi Builders (P) Ltd., In re, (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7455
- Singhi Builders (P) Ltd., In re, (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7456
- Sinometal Resources Inc. v. Indo Alusys Industries Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8458

- SK Dutta v. Global Mega Ventures (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8968
- SK Dutta v. Global Mega Ventures (P) Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8969
- SKM Cotton Co. v. Ahuja Cotspin (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7046
- Skylark Ithaca Buyers Welfare Assn. v. Skylark Mansions (P) Ltd., (T. Krishna Valli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 7933
- Skystep tranding Ltd. v. Tradohub B2B Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8026
- SM Star Engineers India (P) Ltd. v. Ultramarine & Pigments Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8827
- Small Industrial Development Bank of India v. Delicious Coco Water (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8665
- Small Industrial Development Bank of India v. Delicious Coco Water (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8666
- Small Industrial Development Bank of India v. Ronak Govindbhai Kapatel, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7439
- Small Industries Development Bank of India v. Accent Packaging (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8225
- Small Industries Development Bank of India v. Ashwani Malhotra, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 9069
- Small Industries Development Bank of India v. D.S. Jagannathan, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7676
- Small industries Development Bank of India v. GRJ Distributors & Development (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8864
- Small industries Development Bank of India v. GRJ Distributors & Development (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8866
- Small Industries Development Bank of India v. Kapil Mittal, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9037
- Small Industries Development Bank of India v. Manish Omprakash Agarwal PG to Kosas Exports Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8865
- Small Industries Development Bank of India v. Manish Omprakash Agarwal PG, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8867
- Small Industries Development Bank of India v. Maya Pandey, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8432

- Small Industries Development Bank of India v. Navneet Bagree, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8821
- Small Industries Development Bank of India v. Nikhilkumar Hasmukhlal Shah, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7485
- Small Industries Development Bank of India v. Nikhilkumar Hasmukhlal Shah, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7486
- Small Industries Development Bank of India v. Rahul Jessel Mittra, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8739
- Small Industries Development Bank of India v. Rupin Malhotra, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 9074
- Small Industries Development Bank of India v. Saroj Topno, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8691
- Small Industries Development Bank of India v. Saroj Topno, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8693
- Small Industries Development Bank of India v. Suresh Dhawan, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 9101
- Small Industries Development Bank of India v. Tirupati Jute Industries Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8420
- Small Industries Development Bank of India v. Vallabh Dhawan, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 9084
- Small Industries Development Bank of India v. Vijay Pandey, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8396
- Small Industries Development Bank of India v. Vijay Pandey, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8397
- Small Industries Development Bank of India v. Vineet Sethia, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 9030
- Small Industries Development, Bank of India v. S. Ravindran, (Jyoti Kumar Tripathi, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7043
- Small Industries Development, Bank of India v. S. Sripriya, (Jyoti Kumar Tripathi, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7053
- Small Industries Developments Bank of India v. P Sakthivadivel, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7047
- Smart Fuel (P) Ltd. v. Nannu Agro (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8870
- Smita Bharat Patel, In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8232
- Smita Bharat Patel, In re, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8233
- Sokrati Technologies (P) Ltd. v. Eduisfun Technologies (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7839
- Solapur Janata Sahakari Bank Ltd. v. Ashwini Savkar Waghmode, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8081

- Solapur Janata Sahakari Bank Ltd. v. Pandurang Dattu Jhinje, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7687
- Somanath Textile (P) Ltd. v. SBI, (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8338
- Sonkamal Enterprises (P) Ltd. v. Ratnagiri Chemicals (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8183
- South Indian Bank Ltd. v. Ajithkumar R., (Shyam Babu Gautam, Member (Technical) and P. Mohan Raj, Member (Judicial)), 2024 SCC OnLine NCLT 7288
- South Indian Bank Ltd. v. Arun Mathews Philip, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 8527
- South Indian Bank Ltd. v. Benetha Elizabeth Thomas, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 8556
- South Indian Bank Ltd. v. Benetha Elizabeth Thomas, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 8563
- South Indian Bank Ltd. v. Devi Kalesh, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 7220
- South Indian Bank Ltd. v. Meenakshy CS, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 7081
- South Indian Bank Ltd. v. Sathi Kumari Mohankumar, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 7154
- South Indian Bank Ltd. v. Shyama Shinu, (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7022
- Spartan Engineering Industries (P) Ltd. v. Noble Buildtech LLP, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8086
- SPS Aurora v. Senior Builders Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8218
- Sreekanth Pappur v. NTPC BHEL Power Projects (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8594
- Sreenath Finvest (P) Ltd. v. Pami Metals (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8914
- SREI Equipment Finance Ltd. v. Blue Arcade Properties (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7328
- SREI Equipment Finance Ltd. v. Dadheech Infrastructures (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7812
- SREI Equipment Finance Ltd. v. EMTA Coal Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7702
- Srei Equipment Finance Ltd. v. Kejriwal Miiniing (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8385
- Srei Equipment Finance Ltd. v. MA Chandi Durga Ispat Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 9044
- SREI Equipment Finance Ltd. v. Quippo Oil & Gas Infrastructure Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7237
- Srei Equipment Finance Ltd. v. Sanjay Kumar Sureka, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7263

- Srei Equipment Finance Ltd. v. Shree Ram Urban Infrastructure Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8356
- Srei Equipment Finance Ltd. v. Unique Madhuban Homes (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8059
- Srei Equipment Finance Ltd. v. United Asian Traders Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7214
- Srei Equipment Finance Ltd. v. Wianxx Implex (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7294
- Srei Infrastructure Finance Ltd. v. Bhawani Shankar Sharma, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8512
- SREI Infrastructure Finance Ltd. v. Gujarat hydrocarbons & Power SEZ Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8654
- SREI Infrastructure Finance Ltd. v. Sterling Sez & Infrastructure Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8014
- SREI Infrastructure Finance Ltd. v. Supreme Infrastructure India Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8521
- Srei Infrastructure Finance Ltd. v. Vikas Sharma, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8515
- Srei Infrastructure Finance Ltd. v. Williamson Magor & Co. Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7617
- SREI Multiple Assets Investment Trust v. Directorate of Enforcement, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8030
- SRF Ltd. v. Birla Tyres Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7160
- Srikrishna Sharma v. Sahara Pure Eatables Corpn. Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7966
- Srivari Metal Works (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8503
- Srivatsa International (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7512
- SRP Trade & Equity (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7644
- SSB Polymers Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8533
- SSP (P) Ltd. v. Triveni Engineering & Industries Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9124
- Standard Chartered Bank Ltd. v. Four Care Hospital (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7180
- Standard Chartered Bank v. Four Care Hospital (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7181
- Standard Chartered Bank v. Woolways India Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7392

- Star Synthetics (P) Ltd. v. Vastrani Export (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8258
- State of T.N. v. C Ramasubramaniam, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8565
- State of T.N. v. Sripriya Kumar, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7634
- State of T.N. v. Sripriya Kumar, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7635
- STCI Finance Ltd. v. Ramnath Nandakumar, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7226
- Stellar Investments Ltd. v. Sunworld Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7287
- Stellar Value Chain Solutions (P) Ltd. v. Kiranakart Technologies (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8548
- Stelmec Ltd. v. Vikram Solar Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7385
- Stenovate Synergies & Exports (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Cmde Siddharth Mishra, Member (Technical)), 2025 SCC OnLine NCLT 2196
- Stone World v. Adarsh Super Construction (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7002
- Stone World v. Adarsh Super Construction (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7001
- Store Supply (India) Agency v. I.E. Trading Co. (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8353
- Stpm Logistics LLP v. Mirage Ceramics (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8651
- STPM Logistics LLP v. Mirage Ceramics (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8653
- STPM Logistics LLP v. Mirange Ceramic (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8652
- Stressed Asset Stabilization Fund v. K Veera Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7293
- Stressed Asset Stabilization Fund v. R. Linga Reddy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7302
- Stressed Assets Stabilisation Fund v. D. Srinivas Rao, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7537
- Stressed Assets Stabilisation Fund v. Terrygold (India) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8989
- Stressed Assets Stabilisation Fund v. Terrygold (India) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8990

- Stressed Assets Stabilization Fund (SASF) v. N. Senathipathi, (Jyoti Kumar Tripathi, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7064
- Stressed Assets Stabilization Fund v. Dwarikadhish Spinners Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7801
- Stressed Assets Stabilization Fund v. Dwarkadhish Spinners Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7802
- Stressed Assets Stabilization Fund v. Galada Power & Telecommunication Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7903
- Stressed Assets Stabilization Fund v. Manoj Kumar Singla, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7766
- Stressed Assets Stabilization Fund v. P Radhakumari, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7005
- Stressed Assets Stabilization Fund v. Rajiv Agarwal, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8676
- Stressed Assets Stabilization Fund v. Rajiv Agarwal, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8677
- Stressed Assets Stablisation Fund v. Priyaranjani Fibers Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8658
- Stressed Assets Stablisation Fund v. Priyaranjani Fibers Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8659
- Stressed Assets Stablisation Fund v. Priyaranjani Fibers Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8660
- Subarta Sarkar v. KND Engineering Technologies Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8212
- Subhadra Commercial (P) Ltd. v. Purulia Metal Casting (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7701
- Subhash Chander Mishra, In re, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7989
- Subhasis Kumar Roy v. Parkons Packaging Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7599
- Sudha Apparels Ltd. v. Vijaykumar V Iyer, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2024 SCC OnLine NCLT 8489
- Sudha Chopra v. GLM Infratech (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7917
- Sudha Electrical v. Leena Power-Tech Engineers (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8448
- Sudhir GS, In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7024
- Sukhkarta Medicose v. Greater Kailash Hospitals (P) Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), 2025 SCC OnLine NCLT 2188

- Suman Soni, In re, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9130
- Sumit Dhadda, In re, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8148
- Summer India Weaving & Processing Mills Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8724
- Sun Brushware (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7897
- Sun Edison Energy India (P) Ltd. v. KSK Energy Co. (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7319
- Sun Glass Works (P) Ltd. v. Regent Beers & Wines Ltd., (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), 2024 SCC OnLine NCLT 8949
- Sun Moon Garments (P) Ltd. v. Registrar of Companies, Jaipur, (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), 2025 SCC OnLine NCLT 2194
- Sundeep R Arora, In re, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7300
- Sunder Kumar v. Komorebi Exports (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7688
- Sundha Road Developers (P) Ltd. v. Khus Infra (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7780
- Sunflag Iron & Steel Co. Ltd. v. Adico Forge (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8624
- Sunflag Iron & Steel Co. Ltd. v. Adico Forge (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8625
- Sunflag Iron & Steel Co. Ltd. v. Adico Forge (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8626
- Sunflag Iron & Steel Co. Ltd. v. Adico Forge (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8627
- Sunflag Iron & Steel Co. Ltd. v. Adico Forge (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8628
- Sunflag Iron & Steel Co. Ltd. v. Rajat Wires (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8877
- Sungbo Engineering India (P) Ltd. v. Samal Infra Projects (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7460
- Sunil Chopra v. CAPL Hotels & SPA (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2025 SCC OnLine NCLT 2225
- Sunrise knitting mills (P) Ltd. v. Oban fashions (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7065
- Sunrise knitting mills (P) Ltd. v. Oban fashions (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 7066
- Sunrise Movers v. Rashmi Cement Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8692

- Sunrise Palace v. A.I.C.A. Communication India (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9120
- Sunrise TSR Factory v. Monotone Tyres Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7368
- Sunrise TSR Factory v. Monotone Tyres Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7369
- Sunway Opus International (P) Ltd. v. Venakta Veerapa Swamy, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7134
- Sunwin Papers v. Sivadarshini Papers (P) Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7266
- Superways Enterprises (P) Ltd. v. PN Steel Traders (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 2214
- Supriya Exports Ltd., (Ramalingam Sudhakar, President), 2025 SCC OnLine NCLT 2247
- Supriya Sobti, In re, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 7031
- Supriyo Rana v. Hahnemann Housing & Development (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7316
- Suraksha Asset Reconstruction Ltd. v. Ravikant Ruia, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8815
- Suraksha Asset Reconstruction Ltd. v. Ravikant Ruia, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8816
- Surendra Pal Singh v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7716
- Suresh Kumar v. Samtel Glass Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7627
- Surya Day (P) Ltd. v. Sunrun Solar Ventures (UP) (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9103
- Surya Testing Services Ltd. v. Warm Forging (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9110
- Surya Testing Services Ltd. v. Warm Forgings (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9109
- Sushila Lakhotia v. Zeal Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7056
- Sushila Lakhotia v. Zeal Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7057
- Sushila Lakhotia v. Zeal Developers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7058
- SWAMIH Investment Fund v. Shree Vardhman Infrahome (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7993
- Swastik Petrochem v. Sunmaya Construction (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 9131
- Swastik Spinners (India) (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7381

- Swastikarmaan steels (P) Ltd. v. Jindal Buildsys Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7707
- Swati Merchants (P) Ltd. v. Aarcity Builders (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7875
- Synres B.V. v. Emerald Performance Chemicals (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8647
- T.R. Cones v. Winsome Yarns Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7383
- Takkshill Enterprises v. IAP Co. (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8176
- Takkshill Enterprises v. IAP Co. (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8177
- Tanishi Tradewell (P) Ltd. v. Pradhvi Multitrade (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8011
- *TATA Blue Scope Ltd.* v. *Richa Industries Ltd.*, (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9025
- Tata Blue Scope Steel Ltd. v. Richa Industries Ltd., (Harnam Singh Thakur, Member (Technical) and Umesh Kumar Shukla, Member (Judicial)), 2024 SCC OnLine NCLT 9026
- Tata Capital Financial Service Ltd. v. High Ground Enterprise Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7297
- Tata Capital Financial Service Ltd. v. High Ground Enterprise Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7298
- Tata Capital Financial Service Ltd. v. High Ground Enterprise Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7299
- Tata Capital Financial Services Ltd. v. Abhijeet Deshpande, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8701
- Tata Capital Financial Services Ltd. v. Anil Kumar, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8226
- Tata Capital Financial Services Ltd. v. Archana Mallick, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7568
- Tata Capital Financial Services Ltd. v. Ayan Mallick, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7573
- Tata Capital Financial Services Ltd. v. Bina Choudhary, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7095
- Tata Capital Financial Services Ltd. v. Deven J Mehta, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8099
- Tata Capital Financial Services Ltd. v. Pradip Kumar Bajaj, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7133
- Tata Capital Financial Services Ltd. v. Savitri Devi Choudhary, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7078
- Tata Capital Financial Services Ltd. v. Shanti Refregiration Industries (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7889
- Tata Capital Financial Services Ltd. v. Vijay Gokhale, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8697

- Tata Capital Housing Finance Ltd. v. Soumita Construction (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7257
- Taufiq Ur Rehman v. Blue Coast Infrastructure Development (P) Ltd., (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), 2024 SCC OnLine NCLT 7305
- Technology Development Board v. Perfect Infraengineers Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7595
- Technology Development Board v. Perfect Infraengineers Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7596
- Technology Park Ltd. v. Alchemist Infra Realty Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8904
- Technology Park Ltd. v. Alchemist Infra Realty Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8905
- Telecom Network Solutions (P) Ltd. v. Stelmec Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8765
- Thirupur Surya Hitech Appareal (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8255
- Thirupur Surya Hitech Appareal (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8254
- Tirupur Surya Textiles (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8249
- Torrecid India (P) Ltd. v. Capson Tiles (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7349
- Transolutions India Incorporation v. Protocol Marine Services (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8016
- Transolutions India Incorporation v. Protocol Marine Services (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8017
- Tri-Wall Pak (P) Ltd. v. 5 Core Acoustics (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8256
- Tricolite Electrical Industries Ltd. v. HBN Homes Colonisers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 9038
- Tricolite Electrical Industries Ltd. v. HBN Homes Colonisers (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 9039
- Trinty Touch (P) Ltd. v. Inox Wind Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8709
- Tuf Mettallurgical (P) Ltd. v. Gautam Agrawal, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8744
- Tuf Mettallurgical (P) Ltd. v. Gokul Agrawal, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8669
- Tulip Star Hotels Ltd. v. Anish Niranjan Nanavaty, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8505
- Tushar Harshadrai Mehta v. Samarth Softech Solutions (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 7527

- TVN Enterprises v. Servomax Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7785
- TVN Enterprises v. Servomax Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7786
- TVN Enterprises v. Servomax Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7787
- Twenty First Century Textiles (P) Ltd. v. Orient Craft Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8776
- U.P. Katai Mill Mazdoor Sangharsh Samiti v. U.P. State Yarn Co. Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7152
- UCO Bank v. Amit Kumar Kejriwal, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7674
- UCO Bank v. BRG Iron & Steel Co. (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 8442
- Uco Bank v. Gangakhed Sugar & Energy Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8399
- Uco Bank v. Gangakhed Sugar & Energy Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8400
- UCO Bank v. GIT Textiles Manufacturing Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8791
- UCO Bank v. GIT Textiles Manufacturing Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8792
- UCO Bank v. GIT Textiles Manufacturing Ltd., (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 8790
- UCO Bank v. Kumlai Tea & Industries Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7488
- UCO Bank v. Maa Ratanti Kalimata Cold Storage (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7384
- UCO Bank v. Rabirun Vinimay (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 8440
- UCO Bank v. Yash Pal Mehra, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7023
- *Ugro Capital Ltd.* v. *Amit Jain*, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7976
- Ultratreat Industrial Service v. Karan Processors (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7669
- Ultratreat Industrial Service v. Karan Processors (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7668
- Unicare Pharma Ltd., In re, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7354
- Unimac Plastic Technology (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 9056
- Unimech Systems India (P) Ltd. v. Technomark Engineers India (P) Ltd., (Shyam Babu Gautam, Member (Technical) and T. Krishna Valli, Member (Judicial)), 2024 SCC OnLine NCLT 8062

- Union Bank of India v. Amit Katyal, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8514
- Union Bank of India v. Ashoka Multiyarn Mills Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7994
- Union Bank of India v. Autolite India Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8971
- Union Bank of India v. Dinesh Gupta, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7810
- Union Bank of India v. Gurmit Singh Mann, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8933
- Union Bank of India v. Gurpal Singh, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8938
- Union Bank of India v. Gurpal Singh, (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8939
- Union Bank of India v. Hem Singh Bharana, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 7899
- Union Bank of India v. Indore Dewas Tollways Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7975
- *Union Bank of India* v. *K Sridevi*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7912
- *Union Bank of India* v. *Kapil Wadhawan*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8383
- *Union Bank of India* v. *N Sharat*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7896
- Union Bank of India v. N Subba Rao, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 7881
- Union Bank of India v. Peri Nitrates (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8656
- Union Bank of India v. Pradeep Kumar Sethi, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 7335
- Union Bank of India v. Radius Infratel (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8732
- Union Bank of India v. Radius Infratel (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8733
- Union Bank of India v. Rolta India Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8500
- Union Bank of India v. Rolta India Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8501
- Union Bank of India v. Sanga Builders (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9065
- Union Bank of India v. Sanga Builders (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9066
- Union Bank of India v. SDB Developers (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7838

- Union Bank of India v. SNG Realestate (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8957
- Union Bank of India v. Vadera Tradelink (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9001
- Union Bank of India v. Viorica Hotels (P) Ltd., (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 8401
- Union of India v. Sky Appliances Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8614
- Unique Engineers (P) Ltd. v. Simplex Infrastructures Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7097
- United Futuristic Trade Impex (P) Ltd. v. Varaha Infra Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9010
- Unity Small Finance Bank Ltd. v. Harsh Macro Buildhome (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8342
- Unity Small Finance Bank Ltd. v. Sohom Shipping (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 7091
- Universal Polychem (India) (P) Ltd. v. Futuretech Communication (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8023
- Unnati Fortune Holdings Ltd. v. Dwarika Residency (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9149
- *Uno Minda Lmt.* v. *Marshall Machines Ltd.*, (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7442
- UPS Express (P) Ltd. v. Greys Exim (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7191
- Urban Infrastructure Trusted Ltd. v. Neelkanth Township & Construction (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8941
- Urban Infrastructure Trusted Ltd. v. Neelkanth Township & Construction (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8943
- Urban Infrastructure Trusted Ltd. v. Neelkanth Township & Construction (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8944
- Urban Infrastructure Trustees Ltd. v. Neelkanth Township & Construction (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8942
- *Urban Reserves (India) (P) Ltd.* v. *Vijaya Steels Ltd.*, (K. Biswal, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2024 SCC OnLine NCLT 8391
- *Urvi Utkarsh Hathi, In re*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7034
- Usaka Electrotech (P) Ltd. v. Shree Balaji Printopack (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 7952
- *Uthara Fashion Knitwear Ltd.* v. *Radhakumari*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2025 SCC OnLine NCLT 2220

- Utsav Securities (P) Ltd. v. Mahavir Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 7459
- V Inspirer Facility Management (P) Ltd. v. Cushman & Wakefield Property management Services India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 9046
- V Mohan v. Resurgent Power Projects Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8753
- V. Con Integrated Solution (P) Ltd. v. Valuemobi Media (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8621
- V. Con Integrated Solution (P) Ltd. v. Valuemobi Media (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8622
- V. Venkata Sivakumar v. Stakeholders Consultation Committee, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8632
- V.I.R. Foods Ltd. v. White water hospitality (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and L.N. Gupta, Member (Technical)), 2024 SCC OnLine NCLT 9097
- Vaddineni Mahindra Kumar v. SBI, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7183
- Vaddineni Manoj v. SBI, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7176
- Vaddineni Venkatappa Naidu v. SBI, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7188
- Vaibhav Enterprise v. KRN Alloys (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 8728
- Valplast Technologies (P) Ltd. v. Supercast Technologies (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7779
- Vangal Amman health Services Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8902
- Vantage Buildwell (P) Ltd. v. ROC, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8185
- Vari metal Works (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 8551
- Varnika Industries (P) Ltd. v. Tushara Energy Ventures (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8286
- Vasavi Housing Infrastructure Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8631
- Vasavi Housing Infrastructure Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8633
- Vastupal Virchand Doshi, In re, (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8048
- VE Commercial Vehicles Ltd. v. Eagle Corpn. (P) Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 8145
- Vegith Global Services (P) Ltd. v. Tycoons Industries (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7418

- Vels Law Chambers v. Ravindranath N, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 7238
- Ventura Alloy & Steels (P) Ltd. v. Rudra Auto Tech Engineering (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8293
- Venus Rolling Mills (P) Ltd., In re, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7727
- Venus Rolling Mills (P) Ltd., In re, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7728
- Vidhant Realty (P) Ltd. v. Aaban Apparels & Realcon (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8554
- Vidya Educare (P) Ltd. v. Prayag Polytech (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8523
- Vidya Prakashan Mandir (P) Ltd. v. Garg Brothers Trading & Services (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 7666
- Vighnaharta Corrugators (P) Ltd. v. Jaybharat Textiles & Real Estate Ltd., (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7250
- Vijaya Bank v. Castal Extrusion (P) Ltd., (Bidisha Banerjee, Member (Judicial) and D. Arvind, Member (Technical)), 2024 SCC OnLine NCLT 8140
- Vijaykumar V. Iyer v. Kishore Biyani, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8479
- Vijaykumar V. Iyer v. NGS & Co. LLP, (Kuldip Kumar Kareer, Member (Judicial) and Anil Raj Chellan, Member (Technical)), 2024 SCC OnLine NCLT 8484
- Vikas Metals v. SNS Starch Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), 2024 SCC OnLine NCLT 8917
- Vikas Prakash Gupta v. SBI, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8040
- Vikram Thaman v. Yee Bee Gee Infrastructure (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8717
- Vikram Thaman v. Yee Bee Gee Infrastructure (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8718
- Vinay Tambi Prop v. A. Gangwal Realestate LLP, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9143
- Vinayaka Finlease (P) Ltd. v. Shreemaa Infrarealty (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 9022
- Vindhya Shakti Infra Projects (P) Ltd. v. Nilansh Builders (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8116
- Vipul Jain & Rachna Jain v. Raheja Developers Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 7076
- Virtual Energy (P) Ltd. v. Nagi Power (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7877
- Virtual World (P) Ltd. v. Hare Krishna Media Tech (P) Ltd., (Kishore Vemulapalli, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 7472

- Visa Energy Ventures Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 9075
- Vishwajit Pathak v. Cosmos Infraestate (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8263
- Vistra ITCL (India) Ltd. v. Avantha Holdings Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8021
- Vistra ITCL (India) Ltd. v. Avantha Holdings Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2024 SCC OnLine NCLT 8022
- Vistra Itcl (India) Ltd. v. Envirant Developers (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7358
- Vistra Itcl (India) Ltd. v. Envirant Developers (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 7359
- Vistra Itcl (India) Ltd. v. Wiztown Planners (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 9099
- Viva Infraventure (P) Ltd. v. Nad Bindu Infratech (P) Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8973
- Viva Infraventure (P) Ltd. v. Nad Bindu Infratech (P) Ltd., (Praveen Gupta, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 8972
- Vivek Bansal v. Smartec Build Systems (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 8874
- Vivriti Capital Ltd. v. Upscalio India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7374
- Vivriti Capital Ltd. v. Upscalio India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7375
- VME Properties (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 9052
- Volkswagan Finance (P) Ltd. v. Sterling Vehicles & Genral sales (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2024 SCC OnLine NCLT 8544
- Volkswagen Finance (P) Ltd. v. Jawahar Morani, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), 2024 SCC OnLine NCLT 7675
- Volkswagen Finance (P) Ltd. v. Zenica Performance Cars (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7228
- VR Constructions v. Therapiva (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2024 SCC OnLine NCLT 7009
- VSJ Investment (P) Ltd. v. Magic Express Technology (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8618
- Vyoman India (P) Ltd. v. Welby Farms (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2024 SCC OnLine NCLT 8407
- Waitair Coal (P) Ltd. v. Prakash Industries Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7063
- Wasan Engineering Corpn. v. Arpan International Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7377
- Weathemews India (P) Ltd., In re, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8531

- Westin Resins & Polymers (P) Ltd. v. Balaji Fiber Reinforce (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7139
- Westin Resins & Polymers (P) Ltd. v. Balaji Fiber Reinforce (P) Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 7140
- Westin Resins & Polymers (P) Ltd. v. Balaji Fiber Reinforce (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7137
- Westin Resins & Polymers (P) Ltd. v. Balaji Fiber Reinforce (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7138
- Westin Resins & Polymers (P) Ltd. v. Balaji Fiber Reinforce (P) Ltd., (Shammi Khan, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), 2024 SCC OnLine NCLT 7141
- Win Wind Power Energy (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2024 SCC OnLine NCLT 7158
- Wiz Logtec India (P) Ltd. v. Vivimed Life Sciences (P) Ltd., (KR Saji Kumar, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8052
- Wiz Logtec India (P) Ltd. v. Vivimed Life Sciences (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2024 SCC OnLine NCLT 8051
- Worldwide Metals (P) Ltd. v. Skyward Rolling & Alloys Ltd., (Harnam Singh Thakur, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 7775
- Worldwide Metals (P) Ltd. v. Skyward Rolling & Alloys Ltd., (L.N. Gupta, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2024 SCC OnLine NCLT 7776
- Writer Galaxy Film Productions (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 8546
- Xedon Media (P) Ltd., In re, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2024 SCC OnLine NCLT 8623
- Yashraj Containeurs Ltd., In re, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 8510
- Yatinder Chand v. Vatika Ltd., (P.S.N. Prasad, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2024 SCC OnLine NCLT 8346
- Yatra Online Ltd. v. Pawan Hans Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2024 SCC OnLine NCLT 8341
- Yes Bank Ltd. v. Ats Realworth (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), 2024 SCC OnLine NCLT 8555
- Yes Bank Ltd. v. Chadha Super Cars (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2024 SCC OnLine NCLT 8126
- Yes Bank Ltd. v. Indo Global Soft Solutions & Technologies (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7868
- Yes Bank Ltd. v. Indo Global Soft Solutions & Technologies (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7869
- Yes Bank Ltd. v. Indo Global Soft Solutions & Technologies (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7870

- Yes Bank Ltd. v. Indo Global Soft Solutions & Technologies (P) Ltd., (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2024 SCC OnLine NCLT 7871
- Yes Bank Ltd. v. Presidium Educational Institution (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 8590
- Yes Bank Ltd. v. Sarga Hotel (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), 2024 SCC OnLine NCLT 7471
- Yogesh Baliram Vargantwar v. Vighnahartha Health Visionaries (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 8634

## To get this list regularly join our:-

Telegram Channel - <a href="https://t.me/scconline">https://t.me/scconline</a>

Follow us:-

LinkedIn - <a href="https://in.linkedin.com/company/scconline">https://in.linkedin.com/company/scconline</a> - https://www.instagram.com/scctimes / Instagram

- https://twitter.com/scconline Twitter

- https://www.youtube.com/user/thescconline YouTube - https://www.facebook.com/scc.online Facebook











